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N. B.—The sign—above a name of a Member on Questions, which were orally answered, indicates that the Question was actually asked on the floor of the House by that Member.

2607

2608

LOK SABHA

Thursday, 27th February, 1958

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair.]

ORAL ANSWERS TO QUESTIONS

Bharat Sevak Samai

Shri S. C. Samanta: 🗸 Shri Bhakt Darshan: Shri Sabodh Hansda:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 841 on the 5th December, 1957 and state:

- (a) whether the Scheme of Bharat Sevak Samaj to establish 50 Public Co-operation Centres in Community Development areas and outside finally been approved by Government;
- (b) if so, the nature of the Scheme finally approved; and
- (c) the places selected the establishment of these centres?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) No, Sir, The Bharat Sevak Samaj has since been advised revise their scheme and the revised scheme is still awaited.

(b) and (c). Do not arise.

भी स० चं सामन्त : न्या में जान सकता हं कि गवर्नमेंट ने ऐसा कोई प्रस्ताव किसी इसरी संस्था के पास भी भेजा है ?

भी स० मा० मिश्र : जी हां, प्लैनिंग कमिशन ने भाज से एक साल पहले करीब २२ संस्थामीं को इस तरह की सूचना भेजी थी कि जन सहयोग संगठिन करे और पंच-वर्षीय योजना में सहयोग दें।

श्री स० चं० सामन्त : क्या मे जान सकता हूं कि यह प्रस्ताव गवर्नमेंट के पास कब द्याया था भीर क्यों इतनी देर हुई है ?

श्री ल० नः० मिश्र : देर तो नहीं हुई है। स्कीम ग्राई थी, उसके बाद डिटेल्स वर्क माउट हुये। उस को भ्रमी भारत सेवक समाज को भेजा गया है। हमारा ग्रन्दाजा है कि मार्व के गुजरते गुजरते यह स्कीम मंज्र हो जायेगी।

श्री भक्त दर्शन : श्रीमान, क्या में जान. सकता हं कि इस प्रकार के कामी के लिये दूसरी योजना में कितना रुपया रखा गया है भौर उसको खर्च करने की क्या व्यवस्थाकी जा रही है ?

श्री ल० ना० निधा : द्विरीय पंच वर्षीय योजना में जन सहयोग के लिये ४ करोड़ रुपया है। उसमें से १ करोड़ इरि-गेशन ऐंड पावर मिनिस्ट्री खर्च कर रही है ग्रीर ४ करोड प्लैनिंग कमिशन के जरिये से सर्च किया जायेगा। जहां तक सर्च का सवाल है, बहुत ज्यादा खर्च नहीं हुआ है। लेकिन भारत सेवक समाज के चलावा बहुत कम संस्थायें धार्ग बढ कर धाई है। उम्मीद है कि दो तीन साल में जरूर ज्यादा खर्च हो सकेगा ।

पंडित हा० मा० तिबारी : क्या में जान सकता हं कि सेंटर खोलने की इजाजत केवल भारत सेवक समाज को है या धीर भी 2609

मंस्याओं को है? यदि भौरों को भी है तो किननी संस्थाओं को सूचना दी गई है और किननी मंस्याओं ने ऐपी सूचना भेजी है ?

भी ल० मा० मित्र : मेटर खोलन की सूचना हमने नही दी है, भारत सेवक ममाज ने खद पेश की है भीर इच्छा प्रकट की है। लेकिन किसी पर रोक नही है। अभी तत्काल १०० सोलने हैं। भारत सेवक समाज ने ५० की स्कीम भेजी है। धौर भी लोग भेज सकते हैं।

थी म० सः० विवेदी : मै जानना बाहता ह कि यह स्कीम वास्तव मे है क्या भीर कितनी सस्थामो ने भारत सरकार के पास योजना भेजी है। कितनी स्वीकार हो चुकी है ग्रीर कितनी बाकी है।

श्रम और रोजगार तथा योजना मंत्री (श्री मन्दा) जहातक मझे याद है प्लैनिग कमिशन की तरफ से जितनी भी भाल इडिया बाडीज है सब को यह इतला दी गई थी । खत लिखे गये थे कि इस किस्म का प्रांग्राम हमारे पास है ग्रीर उस मे वे ग्रपनी स्कीमें भेज सकते है। कुछ लोगो की तरफ से स्कीमे ब्राई भी है।

श्री प० ला० द्विवेदी : मै ने पूछा था कि स्कीम क्या है. उस का उत्तर मत्री महोदय ने नही दिया ।

थी नग्दा: कई स्कीम्स है। जिस प्रोग्राम का जिक इस सवाल में है वह इस किस्म का है कि १०० के लगभग गाव या ५० गाव इकटठा ले कर, उन में लोगों का सहयोग मिल सके । जो कम्यनिटी प्रोजेक्टस वगैरह हैं या दूनरे काम है उन को मोबिलाइज करना, उन में नीडरशिप तैयार करना, इस किस्म की बीजें है।

Shri Raghubir Sahai; I would like to know how these centres will be selected and whether care would be taken to see that complete co-ordination takes place between the development authorities and the Sevak Samaj.

Shri Nanda: In the selection, of course, the Community Development Ministry certainly comes in o the picture. The States are being asked to take a hand in the selection.

श्री जगबीश अबरबी : क्या मंत्री जी बताने का कब्ट करेगे कि भारत सेवक समाज को द्वितीय पंच वर्षीय योजना के प्रचारार्थ कुछ धार्थिक सहायता दी जाती है? भगर दी जाती है तो कब से भीर कितनी ?

भी ल० ना० मिश्र : यह सवाल उठता नहीं है, लेकिन भारत सेवक समाज को खास कर संस्था के लिये कोई पैसा नही दिया जाता है। कार्यक्रम के लिये दिया जाता है, जो कि भारत सेवक समाज तक ई। सीमित नही है, भन्य संस्थाभी को भी मिलता है।

Shri Jaipal Singh: The hon. Minister just now said that letters are sent to all-India bodies. Does that preclude regional organisations and not having an all-India character?

Shri Nanda: No, Sir; the Governments can in their turn into touch with the various organisations functioning in the State.

Shri B. S. Murthy: May I know if there is any special significance in having these co-operative societies in community development areas?

Shri Nanda: These are not restricted to community development areas.

भी बाजपेयी : ग्रभी संसदीय सचिव महोदय ने भौर माननीय मंत्री जी ने जो उत्तर दिये वे परस्पर विरोधी हैं। संसदीय सचिव ने कहा कि प्लैनिंग कमिशन द्वारा किसी भीर संस्था से इस प्रकार की योजना नही मांगी गई है, भारत सेवक समाज ने स्वयं योजना भेजी है, जब कि मंत्री महोदय का उत्तर इस के विपर्रात है। मैं जानना बाहता हं कि वस्तुस्थिति क्या है।

श्री नन्दा : इस में कुछ, बात नही है। यह जो स्कीम आई है उसे भारत सेवक समाज में भेजा है, यह बात सही है। मगर प्लैनिंग कमिशन ने चिट्ठियां सब संस्थायों की लिखी हैं भौर वे भी भेज सकती हैं।

श्री व. जरेवी: क्या उन संस्थाओं के नाम बताने की कृपा की जायेगी?

श्री स॰ मः॰ चित्र : नाम बहुत है, लिस्ट सम्बी है । लेकिन २२ संस्थायें हैं ।

श्री म० ला० हिनेही : टेबल पर रख चीजिये ।

Peaceful Uses of Atomic Energy

*531. Shri Shree Narayan Das: Will the Prime Minister be pleased to state:

- (a) whether any, and if so, what offer was made by the Soviet Union for awarding scholarships to Indians for study on the peaceful uses of atomic energy;
- (b) whether any students have been selected for being sent there; and
 - (c) if so, their number?

The Prime Minister and Minister of External Affairs and Finance Jawaharial Nehru): (a) An offer to train students from friendly under-developed countries, including India, in the Peacerul Uses of Atomic Energy was received from the Government of the Soviet Union As the offer did not make any mention of the training Institutions at which the would be imparted and further contained no particulars of the courses to which the trainees would be admitted, clarification was asked for and has just been obtained;

- (b) No.
- (c) Does not arise.

Shri Shree Narayan Das: May I know from the reply that has been received from the Soviet Government, what is the nature of the training that those institutions can impart there?

Shri Fawaharial Nehru: I cannot reply to that question; I have not got the full reply. It is being considered by the Atomic Energy Department. It is not one type of training; there are many types of training—technical type and all that. As a

matter of fact, we ourselves are giving training to many people from other countries, especially Asian countries.

Shri Jaipal Singh: In the reply that was given it was said that an offer to train students from friendly and under-developed countries was received. In which category do we find ourselves, friendly country or under-developed country?

Shri Jawaharlal Nehru: They are not mutually exclusive.

Shri Goray: How far is it true that in the ultimate analysis, there cannot be any peaceful use of atoms, because distinguished scientists like Albert Schweitzer have said that there cannot be any peaceful use of atomic enrgy?

Shri Jawaharlal Nehru: The way the hon. Member has put it, if I may say so, is patently wrong. He said there cannot be. Of course, there can be, there will be and there is being now. What possibly the hon. Member means is that while we are using it peacefully, it may be easily converted to non-peaceful use; that may be so, but there can be peaceful use. Of course, it is patent, but it may easily be misused.

Shri Goray: I think that it was pointed out that the temperatures that we have to create for this sort of splitting up of the atom are themselves of such nature that they are bound to harm the human race.

Shri Jawaharlal Nehru: I am unable to answer that question. On that opinions may be different.

Shipping for Cement Import

- *532. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether there was any shipping difficulty confronted by the State Trading Corporation of India (Private) Ltd. for the import of cement; and

(b) if so, what steps have been taken to make available required shipping for the import of cement and other goods by the Corporation?

The Minister of Commerce (Shri Kanungo): (a) The State Trading Corporation was not confronted with any shipping difficulty except during the 'Suez crisis' period.

(b) Does not arise.

भी 'र मेहबर टाटिया: क्या मैं जान सकता हूं कि सीमेंट के साथ किसी धन्य चीत के लिये भी जहाजों की कमी पड़ी?

श्री कानूनगो : जबाब में दिया गया है कि स्वेज काइसिस के अलावा कभी हमें तकलीफ नहीं हुई।

Shri Narayanankutty Menon: May I know whether there is any necessity of importing cement at all, in view of the fact that the Indian cement factories have large surplus in their hands?

Shri Kanungo: The urgency has been reduced.

Shri Gajendra Prasad Sinha: May I know with which country we have entered into a contract for import of cement and, whether that agreement has been fulfilled and the quota has been completed?

The Minister of Industry (Shri Manubhai Shah): We desired to import about 7,00,000 tons of cement of which 4,29,000 tons have arrived and about 42,000 tons are yet to arrive. The rest is being cancelled in view of the increased production in the country. The countries from which we imported cement are West Pakistan, Japan, Yugoslavia, Soviet Russia, Rumania, East Pakistan, Poland and Viet Nam.

बी रचुनाथ सिंह : मैं यह जानना चाहता हूं कि झापने जो यह बाहर से सीमेंट इम्पोर्ट किया यह हिन्दुस्तानी जहाजों द्वारा दोया गया या कि इसके लिये फारिन जहाथ मुटीलाइण किये गये ? श्री वनुभाई साह : वहां तक हिन्दुस्तानी बाटम्स मिले उनको इस्तेयास किया गया, भीर बाकी फारिन बाटम्स को इस्तेमास किया गया।

Shri Mahanty: In view of the fact that the cement import is being minimised now, may we if the Governnent is going to revise the pool price of cement?

Shri Manubhai Shah: That really does not arise out of this question. In the first instance, imports are now being totally stopped and there is no question of further import of cement.

Mr. Speaker: Order, order. I need not tell hon. Members what is relevant and what is not relevant. If it was about the Suez Canal shipping difficulties having been reduced, this question as to whether we are going to reduce the prices now may be a very pertinent question. We will go to the next question.

Foreign Exchange

*533. Shrimati Tarkeshwari Sinha: Will the Minister of Planning be pleased to state:

- (a) whether the Planning Commission have evolved any method and procedure in order to be in more close touch with the Foreign Exchange position of the country; and
- (b) if so, the nature of the same and how are they working?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): Arrangements have been made for consultations with the Planning Commission in all important matters relating to Finance Ministry's allotment of foreign exchange. These include:

- (a) allotments to Central Ministries.
 - (b) allotments for commercial imports.
 - (c) allotments for capital goods required in the private sector, and

(d) allotments of foreign exchange to States for development projects.

The Planning Commission also keeps in touch with the progress of commitments entered into from time to time and the schedule of payments arising from such commitments. The foreign exchange resources position, having regard to earnings, external assistance and other factors is also reviewed by the Planning Commission jointly with the Ministry of Finance.

Shrimati Tarkeshwari Sinha: May I know whether the Planning Commission was constantly reviewing the position of the foreign exchange and whether they gave any warning to the Ministries concerned before the foreign exchange situation took such a serious turn; if not, why?

Shri L. N. Mishra: In the first instance, the foreign exchage crisis was nothing like unexpected. We know, Sir, in the original Plan we had a large gap in foreign exchange resour-It was anticipated and clearly explained in the Plan that the foreign exchange situation was going to be difficult. Secondly, the Planning Commission at that time was not in possession of full facts so as to auticipate the nature of the crisis.

Shrimati Tarkeshwari Sinha: Apart from the unfilled gap of Rs. 400 crores. a shortfall has occurred in the estimated requirements of capital goods imports. May I know why the Planning Commission did not give a proper estimate about our need for imported capital goods and, now with that shortfall, what precautions the Planning Commission is taking to see that a fresh estimate on the basis of reality is prepared, and what formula the Planning Commission has evolved in the matter?

The Minister of Labour and Eraployment and Planning (Shri Nanda): So far as the latter part of the question is concerned, the answer has been given in very clear terms that every precaution is being taken now, and continuously the whole thing is being kept under review so that there is not the slightest departure from whatever norms and whatever standards have to be maintained. But, so far as the past is concerned, it has been explained, I think, a number of times here how partly it was expected and partly because of new circumstances things were aggravated.

Shri Damani: May I know what is the link between the Planning Commission and the Finance Ministry to know the latest position of the resources and other connected matters?

The Deputy Minister of Planning (Shri S. N. Mishra): It has been pointed out in the body of the main reply itself that there are now regular consultations with the Ministry and the Commerce and Industry for each half-yearly allotment. These consultations are of a detailed nature.

Shri Ramanathan Chettiar: What will be the requirements in respect of foreign exchange for the rest of the Plan period?

Shri S. N. Mishra: It was indicated sometime back by the Finance Minister that the requirements would be of the order of Rs. 700 crores.

Shri Tyagi: Are all these deferred payment transactions effected by the private sector with foreign countries within the ceiling limits prescribed by the Planning Commission?

Shri L. N. Mishra: Yes, Sir; we hope it is so.

लाहीर के शिक्षिर में शरए। याँ

| जा० राज सुमग सिंह : की बी० चं० समी : जी बाजपेगी : की राजेश्वर टांटिया . जी रचुनाथ सिंह : जी बासर : जी बासर :

क्या प्रधान मंत्री यह बताने की छूपा करेगे कि :

- (क) क्या यह सच है कि लाहौर के डी॰ ए॰ वी॰ कालेज के भारतीय शरणार्थी शिविर के लगभग ७०० मेधो तथा हरिजनो और ६० ग्रन्य शरणार्थियों को भारत ग्राने की सुविधा नहीं दी जा रही है;
- (स) यदि हा, तो इमक क्या कारण है; श्रौर
- (ग) क्या इन शरणाधियो के भारत भाने की कठिनाइयो को दूर करने के लिये प्रयत्न किये जायेगे ?

वैदेशिक कार्यं मंत्री के सभा-पश्चिव (श्री सावत अली स्त्रां) : (क) जी हा ।

- (ख) पुलिस की जाच रिपोर्ट हासिल करने में देरी होने के कारण उन लोगों की रोक लिया गया है।
- (ग) इन लोगो के उत्प्रवास के रास्ते में जो कठिनाइया है उन्हें दूर करने की कोशिशों की जा रही है। ये कोशिशे चल रही है।

डा० राम सुनग सिंह : क्या वह सही है कि जब इन लोगों को भारत द्याने के लिये बीसा दिया गया उसके बाद वह कैम्प वन्द कर दिया गया था, पर बाद में पाकिस्तान पुलिस की द्योर से भ्रापत्ति उठायी गयी और उनको रोक लिया गया, तब से इन लोगों को साने पीने की बड़ी कठिनाई हो रही है? श्री सन्तत अभी श्री: बात यह है कि
यह कैम्प बरसास्त हो चुका था। उसमें
सिफं एक ही भादमी था। जब यह सबर फैली
कि यह कैम्प बन्द हो रहा है तो भाठ सी
भादमी भीर चले भाये जो कि इस कैम्प
में पहले से न थे, भीर वे इस कैम्प के भ्रतराफ
में ठहर गये। हमने उनकी मदद की, इस
सरदी के मौसम में उनके रहने भीर साने
वीने का हमने इन्तिजाम किया।

Shri Ranga: In view of the fact that we are going on giving these visas to thousands and thousands of people from this side to go to Pakistan, why is it that the Government of India have not been able to help these 60 people, who are all I presume Indians, who are obliged to stay there and are not able to get visas to come to India?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): I do not know the hon. Member exactly means The difficulty is that inspite of an agreement that they should give visas to this small number of people, Harijans chiefly, all kinds of obstacles have been placed in the way of their coming, in the sense that they are not cleared by police, something else had not happened and so on. So they hang on, and they have hung on there from month to month for a long period. Now, I believe, a batch of them has come recently or is coming. What are we to do about

Shri Ranga: Do we give them any assistance?

Shri Jawaharial Nehru: If the hon. Member wants to know whether cay assistance is given to them while they are there, of course, some assistance is given to them. At the same time, we cannot give a free camp to everybody who comes to stay there. We do give them assistance but they have been, naturally, inconvenienced very much by this.

श्री रचुनाथ सिंह : यह जाहिर होता है कि इन लोगों के यहां भाने में हर प्रकार की किटनाई पैदा हो रही है । मै जानना चाहता हूं कि पाकिस्तान द्वारा ये किटनाइयां पैदा करना कितने दिन पूर्व शुरु किया गया । उनके रास्ते में बहुत दिनों से इस प्रकार की किटनाई पैदा की जा रही है । मै जानना चाहता हूं कि इसकी लेटेस्ट पोजीशन क्या है । खहां तक हमने सुना है उस कैम्प में भ्राठ सौ भ्रादमी हैं । उनको वहां करीब ६ या ७ महीने हो गये हैं । वे भ्रपने तमाम जेवर भीर जायदाद भादि बेच चुके हैं । भ्रव उनके पास लाने भीने के वास्ते कुछ नही है ।

श्री अब हरलाल नेहक: यह तो सुनने में भाया है कि १०० भादमी भा रहे हैं, बाकी भी भायेंगे। भाप कहते हैं कि कब से यह चीज शुरु हुई, तो यह तो एक ऐसी चीज है जो कि भपना रूप बदलती रहती है पर कायम रहती है।

श्री चाजपेयी: क्या यह सच है कि उन लोगों को राशन देना बन्द कर दिया गया है जिसकी वजह से उनको सस्त तकलीफ हो रही है ?

श्री जवाहरलाल नेहरू : किसकी तरफ से यह राशन देना बन्द कर दिया गया है ?

श्री बाजपेयी : हमारे डिप्टी हाई कमिक्तर की तरफ से उनके लिये खाने पीने का कुछ इन्तिजाम किया गया था। अखबारो में यह खबर छपी है कि अब वह मदद बन्द कर दी गयी है। यह कहां तक सही है?

श्री जबाहरलाल नेहक: जहां तक मुझे इल्म है राशन देना तो शुरु ही नही हुआ था, इसलिये उसके बन्द करने का सवाल ही नहीं उठता । उनको खाने के लिये कुछ दिया जाता था लेकिन उनको अलग अलग कर के कोई राशन नहीं दिया गया । उनकी इमदाद की गयी थीं । राशन बन्द करने का तो सम्मल ही नहीं है ।

भी रचुनाथ सिंह : सवाल यह है कि माठ सी मादमी उस कैम्प में हैं भीर उन के पास साने का कोई सामान नहीं है, तो हमारी सरकार उन के खाने का क्या इन्तजाम करने जा रही है।

Shri Jawaharlal Nehru: There is not a regular camp, Sir, to which regularly people come and stay. We help them from time to time. We have helped them. It is not a formal process of our opening a camp and enrolling people and registering them and giving them rations. But we have helped them and we continue to help them. But do not we to recognise a liability for running a camp indefinitely there and helping everybody who comes. That will be taking off the burden from the Pakistan Government's shoulders. It is their business to deal with this matter more expeditiously wise, they will say, "it is all right." They will not deal with these things

Dr. Ram Subhag Singh: These are persons who were given visas by the Indian Deputy High Commissioner, and after they got the visas, the Pakistan Government raised this objection. And then they again went to the D.A.V. College camp, found that camp was closed and so they are stranded now.

Shri Jawaharlal Nehru: The hon. Member has answered the various questions.

Shri M. L. Dwivedi: I request that Question No. 557 may also be taken along with Question No. 535.

The Minister of Commerce (Shri Kanungo): That is a different question, Sir.

Mr. Speaker: If that is different, we need not take it up along with Question No. 535.

Iron Ore to Poland

*535. Shri Panigrahi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any agreement has been signed recently with Poland for the export of iron ore to that country;

- (b) if so, the quantity of ore to be exported; and
- (c) how much of the agreed quantity will be supplied from the Orissa mines?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

- (b) A quantity of 4,50,000 tons is proposed to be exported to Poland during the years, 1958, 1959 and 1960.
- (c) The contract is not based on supplies from mines in a particular area.

Shri Panigrahi: May I now what is the purchase price fixed per ton of iron ore which is going to be exported to Poland, and how does it compare with the price of iron ore in other countries to which we export, like Japan?

Shri Kanungo: As I have said before, various times in the House, it will not be in the public interest to disclose the price for individual contracts.

Shri V. P. Nayar: May I now whether for this export, Cochin port will be used?

Shri Kanungo: About Cochin port, we have no idea yet, because we are trying to develop all possible ports in the west coast as also in the east coast. It all depends upon the haulage from the mines and the availability of transport.

Shri Heda: May I know whether sometime back there was a complair t from our overseas buyers that the iron ore that was contracted to be supplied to them was not being supplied in time, and may I know what is the position now?

Shri Kanungo: There was no complaint of that nature. In fact, whatever shipping programme has been altered, has been altered in consultation with the buyers.

Shri Mahanty: May I know whether any quid pro quo is attached to this agreement and whether any financial assistance would be available from the Government of Poland for developing the transport and port facilities?

Shri Kanungo: The price will be paid. That is quid pro quo.

Shri M. L. Dwivedi: May I know in what currency the payment is made?

Mr. Speaker: Next question.

Shri Gajendra Prasad Sinha: May I know-

Mr. Speaker: I have passed on to the next question.

धलचित्र संस्था ग्रीर चलचित्र विसा निगम

श्री भक्त वर्शन: श्री स० चं० सामन्त: श्री बी० चं० शर्मी श्री श्रीसार हरवानी:

क्या सूचना और प्रसारण मंत्री १० दिसम्बर, १६४७ के तारांकित प्रश्न संस्था ६३६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि चलचित्र संस्था, चलचित्र निर्माण विभाग और चलचित्र वित्त निगम की स्थापना के सम्बन्ध में इस बीच क्या प्रगति हई है ?

सवना भीर प्रसारण मंत्री (डा॰ केसकर): इस विषय पर सरकार भनी सोच विचार कर रही है।

धी भक्त दर्शन : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इन तीन संस्थाओं में से प्रत्येक की स्थापना में देरी होने का कारण क्या है ?

Dr. Keskar: I have to inform the House that the delay is entirely due to the present difficult financial position. All these three units have been accepted in principle. Some of preliminaries have been worked out they are being delayed a little

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on account of financial stringency. I hope that we will be able to set them up as quickly as possible.

भी म० लां ि द्विवेदी: प्रभी मंत्री महोदय ने कहा है कि इस विषय में कुछ फाइनशियल दिक्कतें हैं। मैं यह जानना चाहता हूं कि क्या सरकार ने इन संस्थाधों की रूपरेका तैयार कर ली है?

Dr. Keskar: As far as the Film Finance Corporation is concerned, the preliminary draft is ready after a sufficiently long discussion between the Finance Ministry and my Ministry. The plan for the other two units also is ready It will now depend on financial availability as to when we can begin all the three units.

Shri Ansar Harvani: May I know whether it is not a fact that, when the Film Finance Corporation has not come into existence, the Ministry of Information and Broadcasting has already financed certain film producers?

Dr. Keskar: No, Sir. That is not true There is only one case of a film producer being given a loan. There is no other such example.

श्री स० थं० सामन्त न्या मंत्री महोदय यह बताने की कुपा करेगे कि जो फिल्म फाइनेंस कार्पोरेशन स्थापित होगी, वह कैसी संस्थाओं को मदद देगी श्रीर इस सम्बन्ध में कोई शर्तों झारोपित की जायेंगी या नहीं?

बा॰ केसकर: वह तो बहुत दूर का सवाल है। जब वह बमेगी, तो सब तफसील सामने रखे जायेंगे।

भी भक्त बर्जन: क्या गवर्नमेंट के प्यान में यह बात पाई है कि सेंट्रल बोर्ड प्रॉफ फिल्म सेन्सर्ज के होते हुए भी घमी तक हमारी फिल्मों में विलासिता घौर धश्लीलता का काफी घंषा रहता है ? यदि हां, तो क्या बाकी दो संस्थायों को छोड़कर कम से कम फ़िल्म प्रोडक्कान क्यूरो की स्थापना में शी घता की जावेगी ? डा॰ केसकर: किस हद तक फिल्म्ब मण्डी है या बुरी है, यह तो अपनी अपनी राय का सवाल है, लेकिन यह जरूर है कि हम चाहते हैं कि इस मामले में हम मुस्तैदी से काम करे । फिल्म प्रोडक्शन ब्यूरो के बारे में सब से बड़ा सवाल लीगल है, क्योंकि यह कास्टीट्यूशनल सवाल उठाया गया है कि स्किन्ट का एक तरफ का मुधायना लीगली सम्भव है या नहीं और वह कि सहद तक सम्भव है। इस मामले पर विचार रहो रहा है।

Mineral Sands

*538. Shri V. P. Nayar: Will the Prime Minister be pleased to state;

- (a) whether Export Licences for mineral sands from Shavara are also given for sands without monazite content of over 1:1%;
- (b) if so, whether the Government of India collect any royalty on export of sand with higher monazite content; and
- (c) the total amount collected by this since 1951-52?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharial Nehru): (a) The question is not clear. The position with regard to the export of ilmente is that export is allowed of sands whose monazite content does not exceed 0.15%

- (b) Yes. A special fee is collected by Government in respect of every ton of ilmenite exported which contains more than 010% monazite.
 - (c) About Rs 3 lakhs.

Shri V. P. Nayar: May I know whether it is a fact that Messrs Hopkins and Williams who export the sands collect a special rate for every decimal point in the monazite content above '10 per cent and, if so, what is the total?

Shri Jawaharlal Nehru: I do not know about the firm, but prior to December, 1955, ilmenite sands with monazite content higher than ·1 per cent were allowed in special cases on payment of a special fee to Government. From December, 1955 onwards, a certain relaxation in the monazite content has been allowed up to ·15 per cent in order to step up the production of ilmenite. The relaxation is at present valid to the end of June, 1958. A special fee of Re. 1 per every ton of ilmenite exported, which contained more than ·10 per cent monazite, is collected by the Central Government.

Shri V. P. Nayar: I want to know whether Government have any machinery to find out whether this percentage stipulation is observed in the export, especially by private traders.

Shri Jawaharlal Nehru: An officer of the Geological Survey is supposed to go into it. I do not know the details as to how he does that and after what examination, etc.

Shri V. P. Nayar: Is it not a fact that there is no verification of bulk and only sampling is done by the Geological Survey there?

Shri Jawaharlal Nehru: I cannot reply to that, but inevitably, I suppose normally it is a question of sampling one kind,—not investigating every little bit. In a particular area a particular bit is taken out and sampled and it is presumed that the rest is passed.

Shri Ramanathan Chettiar: What is the quantity used by the Indian Rare Earths Factory, Alwaye, and what is the quantity of ilmenite that is exported out of our country?

Shri Jawaharlal Nehru: I haven't got that figure.

Shri V. P. Nayar: May I know the quantity of ilmenite sands above the stipulated content of monazite which has been shipped by the Travancore Minerals, which is owned by the Government of India and the Kerala Government jointly?

Shri Jawahariai Nehra: I am sorry I haven't the figures with me. Large quantities have been shipped. All that ' I can say, I have said already.

Import Advisory Council

*539. Shri Heda: Shri Ram Krishan: Shri N. R. Munisamy:

Will the Minister of Commerce and Industry be pleased to state:

- (a) what are the suggestions made by the Import Advisory Council at their meeting held on the 8th February, 1958; and
- (b) how far these suggestions have been implemented by Government?

The Minister of Commerce (Shri Kanungo): (a) A statement showing (i) a summary of the more important suggestions made at the meeting of the Council; and (ii) a list of suggestions received from the members for consideration of the Council, is laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-562/58.]

(b) All the suggestions received from the members and those made during the discussions at the meeting are receiving consideration, where necessary, in consultation with the technical authorities concerned, and will be taken into account in formulating the import policy for April—September, 1958 licensing period.

Shri Heda: Though the statement is very lengthy, 58 pages, I find on page 2 there is item 4 where it is stated that actual users have been recommended to be given import licences. I also find that six categories have been selected. I want to know why import for intensive manufacture in other industries are not allowed.

Shri Kanungo: There are the suggestions which have been made. They are under consideration. It is open to any member to make any other suggestion.

Shri N. R. Munisamy: I find that very valuable procedural suggestions have been made in the statement. One suggestion deals with the review that has to be held on the effects of the activities of the State Trading Corporation on the existing channels of trade. May I know whether any review has been made? If so, what are its results on the import policy?

Oral Animoers

Shri Kanungo: As I said, these suggestions are being considered and it will be reflected in the policy which will be announced before 1st of April.

Shrimati Tarkeshwari Sinha: As top priority has been given to the import of capital goods, may I know whether for the appraisal of the import of capital goods any study was made, or is being made, about the requirements of those capital goods industries, their requirements of ancillary industrial products, and whether any interindustrial study is being conducted or will be conducted?

Shri Kanungo: That is exactly the function of the Development Wing.

Shri Heda: In the case of barter trade one of the difficulties that the exporters in our country are finding is that when they go to the iron curtain countries because of the foreign exchange difficulty they are not allowed to take adequate samples with them so that they can show it and sell it on the spot. Is that also being considered?

The Minister of Commerce and Industry' (Shri Morarji Desai): If there is any complaint, it will certainly be looked into.

Naga Administrative Unit

Shri L. Achaw Singh:
| Shri Naushir Bharucha:
| Shrimati Ila Palchoudhuri:
| Shri V. C. Shukla:
| Shri Jagdish Awasthi:

Will the **Prime Minister** be pleased to state:

(a) whether after the inauguration of the new Naga Administrative Unit, there has been any appreciable reconciliation of the Nagas to the new administrative set-up;

- (b) the number of raids made by the Naga rebels since then:
- (c) the number of casualties suffered, the extent of loss in property and the amount of relief given to families of victims; and
- (d) whether an unauthorised levy is being collected by the rebel Nagas?

The Parliamentary Secretary to the Minister of External Affairs (Shrf J. N. Hazarika): (a) The people inhabiting this area have on the whole welcomed the new unit and are cooperating with the administration.

- (b) Ten.
- (c) There was only one casualty amongest the villagers. The total loss of property, public and private, was about Rs. 13,920/-.

No compensation is paid to the families of victims But in accordance with our general policy gratuitous relief, mainly in kind but sometimes in cash, is being given in this area not only to the victims of the recent outrages but also to others who have suffered as a result of disturbed conditions in this area. The total amount spent on relief since 1st December, 1957 is not known.

(d) We are not aware of any general levy but it is possible that there are some individual cases of extortion.

Shri L. Achaw Singh: May I know whether after the inauguration of the New Unit the attention of the Government has been drawn to the fact that there has been increasing infiltrations into the Manipur territory of the Naga rebels and also a number of armed robbery and lootings have taken place? If so, what steps are being taken by the Government to stop the infiltrations?

Mr. Speaker: First of all, was there any raid at all?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): My own impression is, as stated in the written 27 FEBRUARY 1088

Shri Hom Barna: Has it been withdrawn, as the situation has eased?

Shri Goray: May I know the number of Nagas who have gone to Burma and asked for political asylum from that country?

Shri Jawaharlal Nehru: There was a report in the newspapers that a few have gone there. It is entirely a matter for the Burmese Government to consider.

Shri Hem Barua: I may be allowed one more supplementary,

Mr. Speaker: It should arise out of this question.

Shri Hem Barua: May I know if Government are aware of the recent incidents of looting and destroying of property worth Rs. 6,000/- at Mao, exchange of bullets between Manipur Rifles and Tamanlong Nagas in which a sepoy was seriously injured, attack on the magistrate's quarters at Churachandpur, looting at Chingloni village and bomb explosion at Konglopokji village and one at Kalianani village? These are the incidents which have happened during the preceding fortnight in February.

Shri Jawaharlal Nehru: This is a specific detail of the broad question that has been put and answered. cannot say about each individual thing. We have heard of such incidents. As I ventured to say, these are more in the nature of petty robberies than part of any movement.

Handloom Industry in Punjab

'ihri Daljit Singh: Shri D. C. Sharma: Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the amount allotted and actually spent in the State of Punjab for the development of handloom industry during the years 1956-57 and 1957-58 so far:
- (b) the main items on which the expenditure was incurred during the same period; and
- (c) the proposed allotment for the year 1958-59?

answer, that the situation is very much better than what it has been previously, and the reported raids etc. are entirely of a different kind. They are petty robberies, in fact. It has no relation to the movement that was going on previously. Sometimes. they are actually between two tribal people; some people have little grievance against the others and they attack. In a small way, it is just sheer robbery. On the whole, there have not been many even of that type.

भी जगबीश सबस्थी : क्या गवर्नमेंट ' के घ्यान में यह बात भाई है कि सरकार द्वारा जो खाद्याञ्च ग्रामीणजनों को सहायतार्थ भेजा जाता है, वह विद्रोही नेताओं के हाथ में चला जाता है, वे उसको लट लेते हैं, यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाई की है या क्या कार्यवाई करने की सोच रही

श्री जवाहरलाल नेहरू: मै तो इतमीनान दिला सकता हूं कि ऐसा नही हुआ है और यदि हुआ है तो बहुत कम हुआ होगा। इसका कारण यह है कि इसे ज्यादा तर उन गांवों में भेजा जाता है जहा लोग जमा कर के रखे गये थे। वहां तो यह बात नही हो सकती है भौर भ्रगर इत्तिफाक से हो जाये तो उसका रोकना दुश्वार है।

Shri Hem Barua: In view of the admirable measures so far taken by the Government for the reconciliation of the hostile Nagas, may I know if the prize money of Rs. 10,000 offered on Mr. Phizo, dead or alive, has been withdrawn now?

Shri Jawaharial Nehru: I do not know whether anything has been done about that. I do not even recollect who offered that money, whether it is the Assam Government....

Shri Hem Barua: It was in the news-During those hectic days it was flashed in the newspapers that Rs. 10,000 will be offered as prize money on the head of Mr. Phizo.

Shri Jawaharial Nehru: all forgotten about it.

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, Annexure No. 54.]

(c) This has not yet been finalised. Indian Trade Exhibition in Sudan

*542. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that India is organising an Indian Trade Exhibition in Sudan?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Yes, Sir.

ं श्री रधुन. य सिंह : में यह जानना बाहता हूं कि जो प्रदर्शिनी हो रही है उसमें बनारसी सामान जैसे पीनल, सिल्क और हैंडलम का सामान भेजा जायेगा कि नहीं?

श्री सतीक श्रन्थः : हैडिक पट बोर्ड इस नुमायका में हिस्सा छे रहा है ग्रीर मुझे पूरी उम्मीद है कि बनारसी सामान को खरूर इसमें स्थान मिलेगा ।

श्री बजराज सिंह : इस प्रदर्शिनी में भ्रागरे के जूते भीर फीरोजाबाद की चृडिया भी रक्खी जायेगी ?

श्री सतीका अन्द्र मुझे मालूम नही कि मूडान में चूडिया पहनी जाती है कि नही लेकिन इस तरह का सामान जो कुछ भी है, स्मील स्केल का, बडी इंडस्ट्रीज का और इंजीनियरिंग गृड्स सभी जसमे भेजे जा रहे हैं।

पोनंड और रूस को मतों का निर्यात

े श्री राजेलाल व्यास :
भी विश्वनाच राय :
डा० राम सुभग सिंह :
गंडित डा० गा० तिवारी :
भी मोहन स्वरूप :
भी बाजपेयी :
भी न० रा० मृतिस्वामी

क्या वाजिक्य तथा उद्योग मंत्री यह बताने की क्रमा करेंगे कि :

- (क) क्या यह सच है कि पोलड बीर रूस को भेजे गये चमड़े के जूतों के कुछ बंडल इन देशों द्वारा लौटा दिये गये है क्योंकि उनमें जो जूते में वे स्वीकृत नमूने के धनुसार नहीं में :
- (स) यदि हा, तो इन देशो में से प्रत्येक ने कितने-कितने ओडी जून अस्वीकृत किये:
- (ग) क्या यह सच है कि बाद को ये जूते इन देशो द्वारा स्वीकार कर लिये गये और यदि हा, तो किन शनों पर ;
- (घ) इस सम्बन्ध में हुये नुकसान के बारे में क्या कोई जाच की गई भौर कियी पर इसका उत्तरदायित्व डाला गया ; और
- (ड) इस विषय में क्या कार्यवाही की गई है ग्रथवा करने का विचार है [?]
- व (षाज्य मंत्री (श्री का नगी): (क) रूस को कुल जितने जूने भेजे गये थे, उनका सिर्फ कुछ ही प्रतिजत माल श्रस्वीकृत किया गया है। कुछ जूने सराब भी पाये गये हैं। जूने वापस भारत नहीं भेजे गये हैं।
 - (स) **अस्वीकृत जूते शागवी वाले जू**ने १०२४ जोडे ४३,०८२ जोडे
- (ग) भ्रस्वीकृत जूने बाद में स्वीकार नहीं किये गयें । खराबी वाले जूते कम कीमत पर स्वीकार किये गये हैं ।
- (घ) जी, नहीं । स्टेट ट्रेडिंग कार-पोरेशन प्राफ इंडिया को कोई भी नुकसान नहीं हुया । सौदे की शतों के अनुसार अस्वीकृत जूतों की कुल लागत और सराबी बाले जूतों की कम की गयी कीमत इन्हें सप्लाई करने बालों ने उठायी है।
 - (इ) प्रश्न ही नहीं उठता ।

An Hon, Member: In English also. Mr. Speaker: Yes,

.....

Shri Kanungo: (a) Only a small percentage of the total supply of shoes to Russia has been rejected. Some shoes were also found defective. No shoes have heen returned to India.

- (b) Rejected Defective
 1024 pairs 43082 pairs
- (c) Rejected shoes were not accepted. Defective shoes were accepted at reduced prices.
- (d) No, Sir. No loss has been suffered by the State Trading Corporation of India. The cost of rejected shoes and the reduction in price in the case of defective shoes have been borne by the suppliers according to the terms of contract.

(e) Does not arise.

श्री राबेलाल श्यास क्या मै यह जान सकता हू कि पौलैंड भीर रूस ने कुल कितने जूतों का भ्राडर दिया था भीर जो जूते उन्होने लेने से इंकार कर दिये उनका प्रतिशत क्या है?

श्री कानू गो : यह रूस का सवाल है। रूस का करीब ६ लाख जूतों का धार्डर था जिसमें से बहुत कम खराब निकले हैं भीर जनका परसेटेज बहुत ही कम है।

बा॰ राम सुभग सिंह . जिन सप्लायसं नोगों ने ऐसे जूते सप्लाई किये कि जिनमें करीब ४३ हजार जूते एक ही पैर के निकले, तो क्या ऐसे सप्लायसं का कंट्रेक्ट तोड दिया जायेगा ?

श्री कानूनगो : यह एक ही पैर वाली आपकी इत्तिला ठीक नहीं है बल्कि उनमें श्रीर बहुत किस्म के नुक्स पाये गये जैसे सील श्रीर प्रपर डिफक्टिव पाये गये।

डा॰ राम सुभग सिंह : इनका कंट्रेक्ट रक्खा जायेगा या तोड दिया जायेगा ?

I want to know whether the contract entered into with the suppliers who had supplied such defective shoes will be terminated now. Shri Kanungo: They will be asked to accept the reduced price which is the practice.

Dr. Ram Subhag Singh: For the future.

Shri Kanungo: For future suppliers, depending on the nature of the defects.

Shri Bishwanath Roy: May I know whether any step has been taken for checking this sort of unfair practice in the export of Indian goods?

Shri Kanungo: Inspection was done by the sellers as well as by the buyers. In fact, the Russian buyers inspected the consignment before it was shipped. Defects were noticed in Moscow.

श्री मोहन स्वरूप: मैं यह जानना चाहता था कि रूस की तरफ से पहले जूतों की क्या कीमत श्रोफर की गई थी श्रीर जूते खराब निकलने पर क्या कीमत रूस द्वारा दी गई?

Shri Kanungo: I have said several times that it will not be in the public interest to give the prices of individual contracts.

Ambar Charkha

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*548. { Shri Wodeyar: Shri Naval Prabhakar:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any improved model of Ambar Charkha has recently been received by Government;
- (b) whether it is a fact that Government have abandoned the question of improving the Ambar Charkha for the present; and
- (c) whether Ambar Charkhas are being manufactured on a large scale in the private sector?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). There is a continuous improvement taking place in the Ambar Charkha. As the House is aware there is a prize scheme for an improved charkha and the last date for submission of this scheme has been extended upto 30th April, 1958.

(c) So far as the Government is aware, it is being mainly manufactured through the agencies of the commission and two other firms approved by the Khadi Commission.

Shri Wodeyar: Does the Government propose to give any aid to the private sector or to the Commission?

Shri Manubhai Shah: As I have already explained, there are two agencies which have been approved by the Commission in the private sector. Most of the Ambar charkhas are being manufactured by the agencies of the Commission.

Shri Ramanathan Chettiar: May I know whether the Government's attention has been drawn to two articles that have appeared in the Commerce in January and February in regard to Ambar Charkhas?

Shri Manubhai Shah: Several articles appear for the Ambar charkha for or against it or somewhere trying to compromise. Several times we have explained before the House the policy of the Government.

Mr. Speaker: Hon. Members can only put a question about this. Many articles appear. What is the fact that the hon. Member wants to know?

Shri Ramanathan Chettiar: Whether the Government are aware that in these two articles...

Mr. Speaker: Leave alone the articles. What does the hon. Member want?

Shri Ramanathan Chettiar: About the failure of Ambar charkhas.

Mr. Speaker: Not here.

Shri B. Das Gupta: May I know whether the Government is thinking of replacing this Ambar charkha by a more improved charka called the charka, utilising power?

Shri Manubhai Shah: I would like to dispel a wrong impression which can be created in the House by the question of the previous hon. Member. The Ambar charka programme has not at all failed. Government is fully satisfied that in such a decentralised programme, progress cannot be as rapid as might have been expected at one time. Regarding the improved variety of Ambar charka, I can assure the House that it is continuously being improved. The latest model is by far the best, so far produced. The one lakh of rupees scheme for which the time has been extended to 30th April is likely to produce a better charka.

Mr. Speaker: Next question

Shri B. Das Gupta: I want to ask one question.

Mr. Speaker: I have allowed him one question. He is not a person who has sponsored this question.

Shri Manubhai Shah: This is not related to any power charkha. This is for hand-driven charkha.

Documentary film "Pilgrimage to Freedom"

*550. Shri Tangamani: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether revised version of the documentary film entitled "Pilgrimage to Freedom" has been released;
- (b) whether the film contains reference to Bomman Brothers; and
- (c) the steps Government propose to take to popularies the anti-British struggles waged by Bomman Brothers from Tamilnad?

The Minister of Information and Broadcasting (Dr Keskar): (a) Yes. Sir.

(b) and (c). The suggestion made by the Hon. Member will be conveyed to proper quarters for consideration.

Shri Tangamani: May I know whether in this revised version of the Documentary film 'Pilgrimage to freedom', events prior to 1857 are included and if so may I know why Bomman Brothers have been left out?

Shri Ranga: Not only Bomman Brothers, but the Vellore fighters also.

Dr. Keskar: The documentary does not claim to reproduce every small and big incident of opposition to British rule in the country. Obviously, it is not possible for such a documentary to do so. Whatever has been included has been done under the supervision of the Centenery Committee which originally prepared the film.

Shri Tangamani: Is the Government aware that private producers are producing a film dealing with Bomman Brothers and may I know whether the Government will render any help to the private producers?

Dr. Keskar: That is a question which can be considered only when the producers approach for that purpose.

Shri Thirumala Rao: May I know if the Government are aware that in the early twenties of this century, one Alluri Sitarama Raju led a rebellion against the British Government in the Agency areas in Vizagapatam and North Godavari districts and one of his right hand men, Shri Mallu Dora was a Member of this House during the last five years? It has been well known in the local folk lore....

Mr. Speaker: What does he want?

Shri Thirumala Rao: Is the hon. Minister aware of these facts and if so, would he convey this to the proper quarters to see that this incident is properly recognised in the documentary?

Dr. Keekar: I take the information from the hon. Member. Secondly, my reply to Shri Tangamani was with regard to the suggestion that Government should publicise the action of the Bomman Brothers. Now, this is not some thing about which this Ministry can do anything. It will be conveyed to the Ministry of Education. That is what I mentioned here in my reply.

Mr. Speaker: What I would suggest is, if hon. Members have any more incidents, they may bring them to the notice of the Minister of Information and Broadcasting.

He will met them, and if they are sufficiently important, in the next edition they will be included.

Nationalisation of Road Transport in Punjab

Shri Vajpayee: Shri Ram Krishan:

Will the Minister of Planning be pleased to state:

- (a) whether it is a fact that the Planning Commission has disapproved the Punjab Government's plans in regard to nationalisation of road transport;
 - (b) if so, the reasons thereof:
- (c) the recommendations made by the Commission; and
- (d) the Punjab Government's reaction thereto?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) to (d). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 55.]

भी वाजपेयी : वक्तव्य से यह जात होता है कि पंजाब के मुख्य मंत्री ने योजना धायोग से इस बात का भाग्रह किया है कि दूसरी योजना के दौरान में वहां धलग कार-पोरेशन स्थापित करने पर जोर न दिया जाये। क्या मैं जान सकता हूं कि इस के किये उन्होंने क्या कारण बताया ? बी स० ना० निख : उन्होंने कारण तो यह बतलाया कि वह बाहते हैं कि झमी पेप्सू का जो कारपोरेशन है वहीं तक सीमित रहें, पंजाब में न बनायें और प्राइवेट सेक्टर वालों के साथ ५०, ५० बेसिस पर वह अपना काम बलाना बाहते हैं। लेकिन प्लैनिंग कमिशन इसे मानने को तैयार नहीं है और उन से कहा गया है कि कारपोरेशन जल्दी बना लें।

भी बाजपेरी: क्या प्लैनिंग कमिशन ने कोई नीति निर्धारित की है जिस के अनुसार कारपोरेशन बनाया जाना चाहिये।

भी ल० ना० निभ : जी नहीं, नीति निर्धारित नहीं की गई है।

shri Ranga: Do Government have any uniform policy of not having nationalisation or having nationalisation of road transport? The State Government send up proposals for nationalising. Why do they agree in regard to some States, and do not agree in regard to some other States?

The Deputy Minister of Planning (Shri S. N. Mishra): There is no discrimination, and the circumstances in which exemptions would be made have been specifically laid down. So far as the principles which the Planning Commission has laid down are concerned, the Planning Commission is firm on them.

Shri Ranga: Then what are the circumstances? The State Governments themselves have got to make up their mind, and they have made up their mind to nationalise, but in the case of Punjab the Planning Commission does not agree, in the case of some other States they agree.

Shri S. N. Mishra: I was mentioning the circumstances in which exemptions are made. This applies particularly to the States in which there is not a great problem of road-rail co-ordination. Examples are Himachal Pradesh, Andamans and Jammand Kashmir—and West Bengal also where in the rural areas road transport has not developed to a great extent.

Shri Gajendra Prasad Sinha: May I know how many States have disapproved the scheme of nationalisation till now?

Shri S. N. Mishra: It is not nationalisation, it is only the setting up of corporations. Saurashtra and Andhra have set up corporations already. Bihar and Mysore have agreed. In U.P. it is under consideration.

Shri Gajendra Prasad Sinha: How many States have not agreed to set up corporations, that is what I want.

Mr. Speaker: He has given positively the States that have consented, the others have not.

Shri Ranga: The answer to my question is not at all satisfactory.

Mr. Speaker: What does he want?

Shri Ranga: He mentioned some circumstances which are not relevant.

Mr. Speaker: Very well. Next question,

Export of Wool

*553. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

- (a) the quantity in maunds of wool exported by the Government of India from Kulu sub-division of Punjab State during 1957-58 so far;
- (b) whether a stock of wool is lying with the woollen dealers of Amritsar;and
- (c) if so, the reasons for which they are not allowed to export their stocks?

The Minister of Commerce (Shri Kanungo): (a) None. Government of India do not export wool.

- (b) Yes, Sir. The reference presumably is to pashmina wool.
- (c) The policy regarding release of stocks for export purposes is under the consideration of the Government of Punjab.

Shri Daliit Singh: May I know whether heavy stock is still lying in Spiti and no arrangement has been made for its export?

Shri Kanungo: According to the present policy, 50 per cent. of the stock certified by the State Government is released for export. Future policy is under discussion.

Shri Hem Raj: May I know whether it is a fact that last year the pashmina wool traders of Lahaul and Spiti were not given permission to export their wool?

Shri Kanungo: Permission was given according to the recommendation of the State Government. Whether the exporters were able to export or not I do not know.

Shri Hem Raj: Is it not a fact that permission was granted so late that at that time the export could not be made?

Shri Kanungo: The time was when the discussions were completed. Whether the exporters are able to export or not is their business.

Shri Hem Raj: May I know whether in future permission will be granted in time so that they will be able to export?

Shri Kanungo: We hope the present discussions will be completed well in time before the next policy is announced.

Expenditure on the Second Plan

*556. Shri Harish Chandra Mathur: Shri S. M. Banerjee:

Will the Minister of Planning be pleased to state:

- (a) the estimated shortfall in the implementation of the Plan Schemes during the second year of the Second Five Year Plan: and
- (b) whether causes of the shortfall have been ascertained and steps taken to remove them?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Misra): (a) and (b). According to the preliminary revised estimates, expenditure in the States on Plan schemes during 1957-58 amounted to Rs. 399 crores as compared to Budget Estimates of Rs. 431 Information regarding expenditure on Central Plan Schemes will be available after the Budget for the next year has been presented.

Shri Harish Chandra Mathur: There is no answer to part (b) of the question, viz., whether causes of the shortfall have been ascertained and steps taken to remove them.

The Deputy Minister of Planning (Shri S. N. Mishra): That is because the entire information is not able on this point. As pointed out in the main reply itself, so far as the Central Government expenditure is concerned, that would be available only after the presentation of Budget.

Shri Harish Chandra Mathur: It has been clearly stated that so far as the States are concerned, the budget estimates were over Rs. 400 crores while the expenditure has been much less May I know whether the causes of the short-fall have been ascer ained?

Shri S. N. Mishra: Yes, Sir. regard to the States, on the particularly of the revised estimates, we can indicate certain reasons for this shortfall, and particularly the sectors in which the shortfall has occurred. It has been mainly agriculture and community development, village and small-scale industries, education, health, housing etc. Some other reason's also there-reorganisation of the States. drought conditions and not the least, the capacity of the States to resources.

Shrimati Tarkeshwari Sinha: What percentage of this shortfall was due co over-estimation, and what centage was due to the actual nonexpenditure due to certain circumstances that the hon. Deputy Minister has mentioned?

Shri S. N. Mishra: Over-estimation of what?

Oral Answers

Shrimati Tarkeshwari Sinha: Overestimation of the resources and the expenditure that is being brought before the House from time to time by the reports of the Public Accounts Committee. I want to find out the percentage of that over-estimation which could not be spent.

Shri S. N. Mishra: We have to go into each individual case and find out which States have fallen short of the resources they had anticipated. It is not possible to indicate during the Question Hour in each and every case.

Shri Harish Chandra Mathur: The Agriculture Minister has all the time been asking for more funds for the agricultural sector, and we are at present wedded to a policy of intensified schemes in agriculture, while the Minister says that in the State sector the shortfall has been particularly in agriculture. May I know what are the causes for this?

Shri S. N. Mishra: The shortfall in the agricultural sector has not been because of want of funds, but because of want of physical achievements in the field.

Mr. Speaker: Shri Banerjee.

Shrimati Tarkeshwari Sinha: want a clarification on that question.

Mr. Speaker: Shri Banerjee is the person who tabled the question. He must be given a chance.

Shri S. M. Banerjee: May I know whether because of the shortfall, the plan allotment for U.P. has been reduced by Rs. 11 crores?

Shri S. N. Mishra: For which year and for what purpose?

Shri S. M. Baneriee: 1958-59.

Mr. Speaker: For U. P. as a whole is it?

Shri S. M. Banerjee: The Plan allotment for U. P. has been reduced.

Shri S. N. Mishra: There is no reduction of the U. P. Plan by any figure. The figure arrived at has been in consultation with the State Government.

Shri S. M. Banerjee: The State Government has protested against this

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Plantation Inquiry Commission on Coffee and Rubber

- *537. Dr. K. B. Menon: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1115 on the 13th December, 1957 and state:
- (a) whether Government taken any decision on the Reports of the Plantation Inquiry Commission on Coffee and Rubber; and
 - (b) if so, the nature thereof?

The Minister of Commerce Kanungo): (a) and (b). Government's decisions on the recommendations formulated in the reports will be taken and announced within a few days.

Displaced Persons in Orissa

*543. Shri Sadhan Gupta: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) whether the Central Government has allotted any amount for the reclamation of land at Bhusandpur in Orissa for rehabilitation of displaced persons from East Pakistan;
- (b) if so, the amount sanctioned, and whether it has been sanctioned as a loan or otherwise:
- (c) the purpose for which the land reclaimed is to be utilised; and
- (d) the possibilities of economic rehabilitation in this area?

The Minister of Rehabilitation and Minority Affairs (Shri Mohr Chand Khanna): (a) Yes.

Written Answers

- (b) A sum of Rs. 7,50,000 has been sanctioned as expenditure on capital works and will ultimately be treated as loan to displaced persons who are settled on the reclaimed land. A further sum of Rs. 20,000 has been sanctioned as a grant to the State Government.
- (c) For the rehabilitation of displaced persons.
- (d) It is estimated that about 500 families will be rehabilitated on the reclaimed area.

Coal Mines Bonus Scheme

- *545, Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1231 on the 18th December, 1957 and state:
- (a) whether the examination of the proposal to amend the Coal Mines Bonus Scheme with regard to the reattendane qualification moval of for eligibility has since been concluded: and
- (b) if so, the nature of decision arrived at?

Minister of Labour Employment and Planning (Shri Nanda): (a) and (b). The matter is still under examination.

Irrigation Projects in Orissa

*546. Shri Sanganna: Will the Minister of Planning be pleased to state:

- (a) whether any special irrigation projects have been sanctioned for the State of Orissa under the drought scheme for the year 1957-58; and
 - (b) if so, what are they?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes.

(b) These are:

Scheme (Rs. in lakhs) (loan approved)

- 1. Minor Irrigation (includ-8.30 ing wells and tanks)
- refitting and 2. Repair, maintaining the existing 1.84 pumps.
- 3. For securing 500 pumps from the Hirakud Organisation and appointing the necessary staff for working 6.00 them Total 13.14

Small scale and Cottage Industries in Ghana

*547. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that it is proposed to assist Ghana in the development of her small-scale cottage industries; and
- (b) if so, the extent and nature of the assistance that will be given?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) and (b). The question of providing assistance to Ghana for development of Cottage and Small-Scale Industries was discussed in general terms with the Trade-cum-Goodwill Delegation which visited India recently. The extent and nature of assistance to be rendered have not yet been determined.

Non-Ferrous Metals

- *549. Shri Jhunihunwala: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Canada has assistance by way of supply of 10 million Dollars worth of industrial

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metals to India under the Colombo

(b) if so, items of non-ferrous metals which are proposed to be imported and the mode of such imports?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) It has been agreed with the Canadian Government that imports of aluminium, copper and nickel will be financed through this aid. Broadly the arrangement would be that consumers in India will place orders on firms in India who have normally been acting as agents of Canadian manufacturers and pliers of these metals. Thereafter the Government of India will proach the Canadian Government for necessary allocations to cover orders

द्विरीय पंचवर्षीय योजना के सम्बन्ध में प्रचार

* ५५१ श्री शासर : क्या सूचना श्रीर असारण मंत्री यह बताने की कृपा करेगे कि :

- (क) क्या यह सच है कि द्वितीय पंच-वर्षीय योजना की सफलता के लिये मरकार एक सप्ताह मनाना चाहती है भीर उस सम्बन्ध मे प्रचार भी करना चाहती है;
- (ख) यदि हां, तो इस सप्ताह भीर प्रचार कार्य पर सरकार का कितना व्यय करने का विचार है; भीर
- '(ग) क्या सरकार ने राज्य सरकारों से भी यह सप्ताह मनाने को कहा है ?

सूचना और प्रसारण मंत्री (बा० केसकर): (क) से (ग). विभिन्न राज्यों की सरकारे योजना सप्ताह मना रही है, इस सम्बन्ध में एक निर्णय सूचना निदेशकों के सम्मेलन में जुलाई, १६५५ में हुआ था। सप्ताह के बारे में तफ़सील और उसका सारा सर्चा राज्य सरकार की ही जिम्मेदारी है। भारत सरकार की सहायता, जहां तक हो सके, प्रचार सम्बन्धी सामग्री दिलाने तक सीमित है।

Displaced Persons Claims

*554. Shrimati Sucheta Kripalani: Will the Minister of Rehabilitation and Minerity Affairs be pleased to state:

- (a) whether it is a fact that claimants for compensation could not avail of the 'age priority' concession in the absence of any documentary proof of their age; and
- (b) if so, the number of applications which have been rejected for want of documentary proof of age?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes, the 'old age priority' was not available for persons who had not shown their age in the prescribed affidavit at the time of filing the compensation applications and who had no documentary proof of age.

(b) The information is not available as no separate record of such rejections is maintained by the Regional Settlement Commissioners.

Trade with West Germany

*555. Shri Kalika Singh: Will the Minister of Commerce and Industry be pleased to state what Indian commodities are particularly in demand in West Germany and what steps have been taken to increase the exports thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A number of Indian products such as tea, mica, shellac, guns and resins, iron manganese ores, hides and skins, leather, jute manufactures, coir yarns, etc. are in demand in West Germany. In consonance with the general policy of encouraging exports, a number of steps are being taken to improve sales of Indian commodities in the German market. These include securing liberalization of import regulations quotas from the West German Government, encouragement to Indian businessmen to study the special requirements of the German market as well as to establish contacts with German importers, and participation in fairs and exhibitions.

Export of Iron Ore

- *557. Shri T. Subramanyam: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the port of Karwar in Mysore State has been used for exporting iron ore from Mysore State;
- (b) what is the quantity of iron ore exported from this port in December, 1957 and in January, 1958; and
- (c) what steps will be taken to improve the export of ore from Karwar port in larger quantities?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

- (b) The first shipment of 10,993 tons of iron ore was made in February, 1958 through the port of Karwar.
- (c) The possibilities of improving exports from this port are presently being examined by the State Trading Corporation of India (Private) Ltd.

Industrial Estate in Assam

- *558. Shri Bhagwati: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the Industrial Estate has started functioning in the State of Assam; and
- (b) if so, the industries taken up or proposed to be taken up?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Industrial Estates in Andhra Pradesh

- *559. Shri B. S. Murthy: Will the Minister of Commerce and Industry be pleased to state:
- (a) the progress made so far in establishing Industrial Estates in the Andhra Pradesh; and

(b) the amount paid to the State by the Centre both as grants and loans?

The Minister of Industry (Shri Manubhai Shah): (a) The State Government has started the construction of building work at Sanatnagar Estate. The lands for the Industrial Estates at Visakhapatnam and Vijayawada have been acquired and further work is in progress. The question of acquiring the land for Samalkot Estate is under active consideration of the State Government.

(b) So far the State Government has been sanctioned a loan of Rs. 23 lakhs and a grant of Rs. 47,000 during the two years 1956-57 and 1957-58.

Indian Trade Delegation to West Germany

*560. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 567 on the 27th November, 1957 and state what decisions have been taken on the report of the Indian Trade delegation which visited West Germany during September, 1957?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A number of recommendations relating to improvement of quality Indian goods, establishment of healthier business practices and study of the requirements of German mers are of a long term nature and have to be implemented, for the most part, by the trade. On other recommendations which relate to increased participation in German exhibitions, setting up of suitable trade and publicity centres in West Germany. provement of arbitration facilities etc., the Government have already initiated action.

2651

यहिषामी पाकिस्तान से ब्राये विस्पादित व्यक्ति

*५६१. डा० राम सुमग सिंह : क्या पुनर्वास तथा घर असंख्यक-कार्य मत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पुनर्वास मंत्रालय का वह विभाग जो पश्चिमी पाकि-स्तान से ब्राये शरणाधियों की समस्याओं की देख-रेख करता था, भ्रव बन्द कर दिया गया है; भौर
- (ख) यदि हां, तो यह कब बन्द किया गया था ?

पुनर्शत तथा धरासंस्थफ-कार्य मंत्री (श्री मेहर खन्द खन्ता): (क) ग्रीर (ख). मंत्रालय में पश्चिमी पाकिस्तान के शरणार्थियों के पुनर्शस का काम दिन बदिन कम हो रहा है। ग्राशा है कि म गवजे की श्रदा-यगी ग्रीर पाकिस्तान के साथ वार्ता के काम के ग्रलावा बाकी सब काम दिनीय वर्ष १९५-५६ के ग्रन्त तक खतम हो जायेगा।

Sivaraman Committee

*562. Shri Sanganna: Will the Minister of Planning be pleased to state:

- (a) whether the Government of India have received a memorandum from the Olissa MPs. protesting against the observations of the Sivanaman Committee in respect of the drought conditions in Orissa; and
- (b) if so, the reactions of Government to it?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes.

(b) The memorandum seems to assume that the Team has suggested the possibilities of increasing the area under Dalua (Summer paddy) in the whole State. This is not the case. As in the memorandum so in the Report of the Team only Sambalpur district has been indicated as suitable for this purpose. Thus there is no difference

of opinion on this point. There was, however, some difference in the estimates of yields by the Team and the State officials. It was, therefore, suggested to the Chief Minister to take up random sampling of yields. Results of these random sampling studies are, however, not yet available.

Salt Industry in Orissa

*563. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state whether any scheme or proposal for the development of Salt Industry in Orissa is now under consideration of the Salt Advisory Board of the Government of India?

The Minister of Industry (Shri Manubhai Shah): The Regional Advisory Board for West Bengal and Orissa made certain suggestions for the development of the Salt Industry in the Chilka Lake, m Balasore District and in the State of Orissa as a whole. These suggestions are receiving attention of the State Government.

Dock Workers Advisory Committee

- *564. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:
- (a) whether the Government of India propose calling a meeting of the Dock Workers' Advisory Committee in the near future; and
- (b) the reasons for not calling a single meeting since the said Board was reconstituted on the 2nd January, 1957?

The Minister of Labour and Employment and Planning (Shri Nanda):
(a) Yes.

(b) Mainly because many of the problems connected with stevedore labour were being discussed by Government with the representatives of the Workers' Organisations.

Strike in West Bokaro Colliery

*565. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 958 on the 10th December, 1957 and state:

- (a) whether the workers of West Bokaro Colliery are still on strike since the 12th November, 1957; and
- (b) if so, what further steps Government propose to take to resolve the strike?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) and (b). The strike has been called off unconditionally on the 15th February, 1958.

विवर्भ में सूती बत्त्रों की मिलों का बग्द होना

्रभी रचुनाथ सिंह पडित कु० व० शर्मा

क्या वाजिक्य तथा उद्योग मत्री यह बताने की कृपा करेगे कि क्या यह सच है कि ऐसी स्थिति पैदा हो गई है जिससे विदर्भ में सूती वस्त्रों की नौ मिले बन्द होने वाली

वाणिज्य मंत्री (भी कानुनगी) : जी, नहीं । विदर्भ में सूती वस्त्रों की नौ मिलो में से सिर्फ एक ने भ्राशिक रूप से काम बंद करने का नोटिस दिया है।

मैससं विदर्भ मिल्स, बरार, एलिचपूर ने २० फरवरी, १९५८ से बुनता खाते की तीसरी और दूसरी पालिया बद करने का नोटिस दिया है। मैसर्स बरार मैन्युफै-क्वरिंग कं०. वडनेरा ने मिल बद करने का नौटिस दिया था लेकिन ग्रब इसे वापम ले लिया है।

Hastinapur Township

*567. Dr. Ram Subhag Singh: Will the Minister of Rehabilitation Minority Affairs be pleased to state:

- (a) whether it is a fact that a large number of displaced persons have left Hastinapur Township;
 - (b) if so, the reasons thereof; and
- (c) how Government propose to use the vacated quarters of the Hastinapur Township?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes. About 50 p.c. of the families settled there have left the township.

- (b) The main cause of desertion is lack of employment opportunities.
- (c) Two schemes of big industries for a spinning mill and a sugar mill are under consideration. The sugar mill scheme is like to be sanctioned shortly When this scheme is implemented it is hoped that the vacant quarters will be utilised.

Strike by Calcutta Dock Workers

Shri Rameshwar Tantia: Shri Raghunath Singh: Shrimati Mafida Ahmed:

Will the Minister of Labour and Employment be pleased to state what steps had been taken to satisfy the demands of the Calcutta Dock Workers who had gone on strike in Janaury, 1958?

The Minister of Labour and Employment and Planning (Shri Nanda): A settlement was reached on the same day the strike began and the workers were given 48 hours time to resume work. Those who resumed work within the prescribed time are getting most of the benefits of the terms of settlement.

Dock Workers of Madras Port

*569 Shri Tangamani: Will the Minister of Labour and Employment be pleased to state

- (a) whether the Guaranteed Minimum Wage is paid by the Madras Dock Labour Board to Dock Workers of Madras port; and
- (b) whether Government are aware of the fact that there is a great deal of unrest amongst Dock Workers of Madras Port on this issue?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) Yes to those who are entitled to

It under the Madras Dock Workers (Regulation of Employment) Scheme, 1956.

(b) No.

कीयला जान तमिति

६६ व. भी म० ला० हिनेदी: क्या भम भीर रोजगार मंत्री यह बताने की कृपा करेगे कि

- (क) इस्तम्बूल (तुर्की) मे ३० घ्रप्रैल, मे १२ मई, १९५६ तक हुवे कोयला खान समिति के छठे घ्रषित्रेशन में क्या निर्णय किये गये ,
- (स) उनका भारत पर क्या प्रभाव पडा ; भीर
- (ग) उन्हें भारत में लागू करने के लिये क्या कार्यवाही की गयी है ?

भन भीर रोजगार तथा योजना मंत्री
थो नन्दा) (क) समिति की मुख्य
सफारियों कोयला खानो मे सुरक्षा, भरती,
भीर कोयला खान उद्योग मे व्यावसायिक
प्रशिक्षण के बारे मे है।

(ख) ग्रीर (ग) समिति की सिफा-रिश राज्य सरकारों, कामगरों ग्रीर नियोजकों के केन्द्रीय सगठनों, ग्रादि के घ्यान में लाई गई हैं। सिफारिशों को यद्यासभव धीरे-धीरे भ्रमल में लाया जा

भवन, ग्रसैनिक इंजीनियरिंग गीर लोक-निर्माण सम्बन्धी समिति

६६८ भी म० ला० द्विवेदी क्या भ्रम भीर रोजनार मत्री यह बताने की कृपा करेगे कि.

(क) जेनेवा में मई, १९५६ में भवन, इसीनिक इजीनियरिंग और लोक-निर्माण सम्बन्धी समिति का जो पाचवा प्रधिवेशन हुआ था, उसमें क्या निर्णय किये गये और उनका भारत पर क्या प्रभाव पड़ा,

- (ल) इस प्रधिवेशन में भाग लेने के लिये भारत से कितने प्रतिनिधि में जे गये भोर उन पर भारत सरकार का कितना व्यय हुमा , ग्रौर
- (η) वे निर्णय भारत में किस हद तक लागू किये गये हैं 7

श्रम चौर रोजगार तथा योजना मंत्री (भी नन्दा) (क) चौर (ग) समिति ने जो मुख्य प्रस्ताव पास किये वे निम्नलिखित विषयों में मम्बन्धित हैं

- (१) निर्माण उद्योग मे सुरक्षा,
- (२) सुरक्षा क्षेत्र में टेकनिकल सहा-यता , ग्रीर
- (३) राष्ट्रीय भावास कार्य-कम भीर पूर्ण रोजगार ।

प्रस्तावों को घीरे घीरे ही ग्रमल में लाया जा मकता है। समिति की सिफारिशें राजसरकारो, केन्द्रीय प्रशासित क्षेत्रों सम्बन्धित भन्द्रीय मत्रालयो, ग्रीर कामगरो तथा नियोजकों के ग्रीखल भारतीय संगठनों को भेजीं गई है।

(स) भारत से पाच प्रतिनिधि भेजे गये । इस मीटिंग पर भारत सरकार का कुछ भी व्यय नहीं हुआ।

दिल्ली में सरकारी भावां सर्वो से सिवे स्था।

६७० श्री म० ला० द्विवेशी : क्या निर्माल, आकास और सभरण मत्री यह बताने की कृपा करेगे कि

- (क) इस समय दिल्नी में सरकारी कार्यालयो के पास जो स्थान है उसका कुल क्षेत्रफल कितना है, घीर
- (स) उन के लिये कितने प्रतिरिक्त स्थान की प्रावश्यकता है ?

निर्माल, जाबास और संगरल मंत्री (भी क॰ ष॰ रेड्डी) । (क) ३७ लास बर्गफुट ।

(स) ५,४४ लाख वर्गफुट।

बम्बर्ड में सरकारी कर्मचारियों क लिय नकान

६७१ जी म० ला० दिवेदी निर्माण, बाबास धौर सभरण मत्री यह बताने की कृपा करेगे कि '

- (क) बम्बई में नेन्द्रीय सरकार के कर्मचारियों के लिये मकानो की कमी पूरी करने के लिये क्या किया जा रहा है,
- (ख) इस कमी को पूरा करने के लिये सरकार ने कितने गैर-सरकारी मकानो को कराये पर लिया है, और
- (ग) इन मकानो के लिये कुल कितना किराया दिया जा रहा है भौर कर्मचारियो से सरकार को कितने प्रतिशत किराया मिल रहा है ?

निर्माण, प्राचास प्रीर सभरण मत्री (श्री क॰ च॰ रेड्डी) (क) इस समय ४८६ निवासस्थानो के बनाने का कार्यक्रम है जिसमे से १२० निवाम स्थान बन चके है। शेष निवासस्यानो के बनाने का कार्य चालु है। इसके भ्रतिरिक्त कमी को दूर करने के लिये जहा सम्भव होता है गैर सरकारी मकानो को किराये पर लिया जाता है या प्रधिग्रहण किया जाता है।

(स) ३६१ फ्लैट

(ग) कमश ४,८६,००० पये भीर **८६.७ प्रतिशत**

(४,३६,००० रुपये)

Employment Exchanges

672 Shri Ram Krishan: Will the Minister of Labour and Employment be pleased to state the total number of employment exchanges proposed to be opened during 1958-59?

The Minister of Labour and Employment and Planning (Shrl Nanda):

Compensation Claims

673. Shri Vajpayee. Will the Minister of Rehabilitation and Minority Affairs be pleased to state

- (a) the number of appeals in respect of compensation claims pending in the office of the Chief Settlement Commissioner New Delhi on the 1st January, 1957.
- (b) the number of such appeals received and disposed of during the year 1957,
- (c) the average time taken for disposal of each appeal, and
- (d) the normal time taken for each such appeal before its first hearing starts?

The Minister of Rehabilitation and Minority Affair, (Shri Mehr Chand Khanna). (a) 1310 including revi-

- (b) 5565 appeals/icvisions were re ceived and 2404 were disposed of
 - (c) Six to eight months
 - (d) About six months

Applications for Compensation

674 Shri Vajpayce. Will the Minister of Rehabilitation and Minority Affairs be pleased to state

- (a) the number of applications for compensation pending in the Office of the Regional Settlement Commissioner, New Delhi on the 1st January, 1957 for (1) review, and (11) revi-
- (b) the number of such cases received and disposed of during 1957;

- and

 (d) the normal time taken by each
- (d) the normal time taken by each such application before its first hearing takes place?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanha): (a) and (b). According to the Displaced Persons (Compensation and Rehabilitation) Act, 1954, the Regional Settlement Commissioner has no powers of review or revision. Under Section 25(1) of the said Act, the Settlement Officer has powers to review his orders so far as it relates to the determination of public dues under section 5 of the same Act. No such review application is pending.

(c) and (d). Do not arise.

Nangal Fertilizer Factory

- 675. Shri Hem Raj: Will the Minister of Commerce and Industry be pleased to state:
- (a) the progress made for the rehabilitation of the persons of the Kathera village who were displaced as a result of the acquisition of colony area for the Nenay Fertiliser Factory;
- (b) the number of persons employed from amongst these displaced persons in Class III and Class IV posts of the Nangal Fertilizer Factory during the period from October, 1957 to January, 1958;
- (c) the number of applications received from them; and
- (d) the number of posts vacant and advertised?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The rehabilitation of the displaced villagers is primarily the responsibility of the Punjab Government. As a gesture of good will, the Nangal Fertilizers and Chemicals Private Ltd. propose to meet ex gratia a part of the expendi'ure in connection with the establishment of a colony for the resettlement of the displaced villagers

including those of the Kathera village, for which a plot of land measuring 75 acres has been acquired along the Nangal-Rupar Road. Out of this, an area of about 35 acres has been subdivided in a number of plots for allotment to displaced villages, leaving the rest as open space for the establishment of school parks etc.

- (b) 63.
- (c) About 1000.
- (d) 95.

Registered Companies in Punjab

676. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of registered Companies in the Punjab;
- (b) the number of such companies which have gone into liquidation; and
- (c) whether these have paid the Income Tax dues?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 945 (on 1-2-58).

- (b) 162 (on 1-2-58).
- (c) The information is not readily available.

पर्यटक सलसित्र

- ६७७. श्री नवल प्रभाकर: क्या सूचना श्रीर प्रसारण मंत्री यह बताने की कृपा करेंग कि:
- (क) प्राक्कलन समिति (परिवहन मंत्रालय) की चौंतीसबी रिपोर्ट में उल्लिखित चलचित्रों में से कितने पर्यटक चलचित्र तैयार किये गये;
- (स) कितने चलचित्रों का प्रदर्शन किया गया ; भीर
- (ग) उनमें से कितने भीर कौन कौन ं से चलचित्र रंगीन (गेवाकलर) है?

सूचना और प्रसारण मंत्री (डा॰ केसकर). (क) प्राक्कलन समिति (Estimates Committee) की ३४वी रिपोर्ट के ६६ वें परिच्छेद में उन्लिखित २३ फिल्मो में से फिल्म डिवीजन १२ फिल्मे पहले ही बना चुका है। इनके प्रलावा दो फिल्मे खरीदी गई है भीर भाठ तैयार हो रही है, जब कि क फिल्म सूची में से निकाल दी गई है।

Written Answers

- (स) चार । बाकी की भाठ प्रदर्शन के लिये भेजी जा रही है।
- (ग) चलचित्र "बनारस " रगीन (गेवाकलर) है।

्रविश्ली नगरनालिका द्वारा विवेशी स्रतिवियों का स्वागत

- ६७८. श्री नवल प्रभाकर क्या प्रश्नाव मत्री प्र दिसम्बर, १६५७ के ज्ञाराकित प्रकृत संस्था ११८७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेग कि
- (क) क्या केन्द्रीय मरकार ऐसे समारोहो पर होने वाले व्यय का ब्यौरा मागती है; और
- (स) यदि हा, तो उसका ब्यौरा क्या है ?

प्रवास मंत्री तथा वैदेशिक कार्य तथा विक्त मंत्री (श्री व्यवहरलाल नेहरू) (क) भौर (ख) दिल्ली म्युनिसिपल कमेटी को तवर्ष प्राथार (ऐडहाक बसिस) पर एक लाख रुपये का प्रनुदान (ग्राट) दिया गया था । कमेटी ने जी खर्च किये, उनका पूरा-पूरा ब्यौरा नहीं मागा गया था, लेकिन हमें सूचित किया गया कि जो खर्च हुये, वे सरकारी प्रनुदान ने कही ज्यादा थे ।

Indian Cinema Halls in Rangeon

- 679. Dr. Ram Suhhag Singh: Will the Prime Minister be pleased to state:
- (a) whether Government are aware that some Indian Cinema Halls in Rangoon have been served with closure notices; and
 - (b) if so, the causes thereof?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru: (a) and (b). Yes, Sir The owners of four Indian Cinema Halls in Rangoon were served with closure orders as they failed to show Burmese films for the minimum period of 60 days in a year, as required under the Burmese laws.

भारत साबु समाब

६८०. श्री भरत दर्शन श्री स० खं० सामन्त :

क्या योजना मत्री १० दिसम्बर, १६५७ के ताराकित प्रश्न सख्या ६७५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि

- (क) भारत साघु समाज ने भपने झहमदाबाद वाले धिषवेशन मे जो संकल्य पारित किये थे, क्या इस बीच उन पर विचार कर लिया गया है,
- (स) यदि हा, तो प्रत्येक सकल्प के बारे में क्या सहायता व सहयोग देने का विचार है :
- (ग) यदि नहीं, तो क्या कारण है ; भौर
- (घ) कब तक निर्णय हो जाने की झाशा की जाती है ?

सोजना उपनती (को स्था॰ न॰ सिधा): (क) जी नहीं।

 (स) आर्थिक सहायता के विषय में गैर सरकारी स्वयंसेवी संगठनों द्वारा स्वीकृत प्रस्तावों की दृष्टि से नहीं प्रपितु निष्कित

बोक्नाओं के प्राचार पर विचार किया बाता है। साबु समाज की बोर से उनके शहमदाबाद सम्मेलन में स्वीकृत प्रस्तावों के प्राचार पर योजना कमीशन को प्रभी तक कोई निविचत योजना प्राप्त नहीं हुई 8 1

(ग) भीर (भ). प्रश्न ही नही स्टाते ।

उपनोग की बस्तुओं का प्रायात

६८१. भी म० ला० द्विवेदी : नया बाजिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगें कि:

- (क) १९५६ भीर १९५७ में उपभोग की वस्तुओं के भायात के लिये कितने मल्य के माल के धायात के लिये निजी धायातकों को लाइसेंस दिये गये :
- (स) जब कि योजना के मन्तर्गत ऐसी वस्तकों के उत्पादन की व्यवस्था छोटे पैमाने के उद्योगों के जरिये होनी थी तो क्या कारण है कि इन वस्तुओं को बाहर से मंगाने में विदेशी मुद्रा व्यय की जाती है : भीर
- (ग) क्या छोटे पैमाने के उद्योगी द्वारा उपभोग की वस्तुधों के निर्माण के लिये दी गई भयवा दी जाने वाली सहायता का विवरण सभा पटल पर रखा जायेगा ?

वाणिक्य तथा उद्योग मंत्री (भी मोरारजी बेसाई): (क) उपभोग की वस्तुओं से स्पष्ट धर्ष नहीं निकलता । जब तक वस्तुमों के नाम न दिये जायें. तब तक उनके लिये दिये गये लाइसेंसों का मृत्य नहीं बताया षा सकता।

(स) उपभोग की वस्तुमों या इसके लिये किन्हीं प्रन्य चीजों से सम्बन्धित प्रायात नीति उन चीजों के देशी उत्पादन का स्थाल रक कर बनाई जाती है।

(म) जी, जहीं। लेकिन ग्रगर उपमोग की वस्तुओं के नाम साफ २ बता दिवे जायें तो यह जानकारी देने की कोशिश की जा सकती है।

Peaceful Uses of Atomic Energy

682, Shri D. C. Sharma: Will the Prime Minister be pleased to state:

- (a) whether any scientists in India are preparing papers regarding the Peaceful Uses of Atomic Energy to be presented at the Second International Scientific Conference on the Peaceful Uses of Atomic Energy; and
 - (b) if so, their names?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) Yes.

(b) The names will be known only after the abstracts of the papers to be presented are received, next month. As the topical agenda for the Conference covers a very wide range of subjects in this highly specialised field, a large number of scientists will be involved in preparing papers for presentation at the Conference.

National Development Council

- 683. Shri D. C. Sharma: Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 3 on the 11th November, 1957 and state:
- (a) which of the important suggestions and recommendations made at the meeting of the Standing Committee of the National Development Council held in September, 1957 have been accepted by the State and the Central Governments; and
- (b) which of these have been implemented?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Conclusions and suggestions which arise from the discussions of National Development Council or of its Standing Committee are in nature of agreed recommendations reached jointly by the members of the Council. Further action is taken by the Central and State Governments on the lines of these recommendations.

Written Answers

So far as the implementation of the conclusions and suggestions arising from the discussions of the meeting of the Standing Committee of the National Development Council held on September 14 and 15, 1957 is concerned, the principal points to be recorded are the following:—

- (1) State Development Plans for 1958-59 were prepared on the basis indicated by the National Development Council and, after detailed discussions with State and Central Ministries, the plans have since been finalised. In working out the resources for the State plans, the suggestions made by the National Development Council have been kept in view.
- (2) Recommendations relating to sales taxes on mill-made taxtiles, tobacco including manufactured tobacco and sugar have been given effect to by the Ministry of Finance.
- (3) Procedures for ensuring greater flexibility in working out the State plans exist and adjustments recommended by States within the plan ceilings are generally accepted.
- (4) A number of steps to intensify the small savings movement have already been taken.
- (5) The Ministry of Food and Agriculture have advised States to make irrigation supplies available on concessional rates in the early stages.
- (6) Since the meeting of the Standing Committee in September, the Planning Commission and the Ministry of Food and Agriculture have followed up with the States, and State Governments are themselves taking steps to ensure that there should be no unnecessary time lag in the use of irri-

- gation supplies as they become available. The Programme Administration Advisers of the Planning Commission have been touring the various States. The Ministry of Community Development have also issued detailed instructions for action in national extension and community project areas.
- (7) The suggestions made in the meeting of the Standing Committee of the National Development Council on the subject of procurement of rice during the kharif season were taken into consideration by the Ministry of Food and Agriculture in finalising the procurement policies which are at present being implemented.
- (8) Action on the recommendations of the Standing Committee regarding land reforms is being pursued by various State Governments having regard to their existing legislation and other policy decisions.
- (9) Since September 1957, the following are the main developments which have taken place:—
 - (i) In Assam, legislation has been amended so as to provide that the landlord's right of resumption shall be subject to a minimum area (3½ acres) being left with the tenant.
 - (ii) In Vidarbha areas of Bombay legislation has been enacted giving interim protection to tenants.
 - (iii) The interim protection in Madhya Bharat areas of Madhya Pradesh which was to expire in October 1957 has been extended for a period of two years.
 - (iv) The interim protection given to tenants in Kerala which was to expire on the 11th October 1957 has been extended up to the 11th April 1958. A comtrevension. Land Reforms Bill has been introduced in the legislature.

(vi) In Bombay, provision has been made restricting the area of which the landlord can take possession in cases of surrenders by tenants. A similar provision has been made in respect of Marathwada region of Bombay.

(vii) In Punjab, administrative instructions have been issued to prevent landlords from obtaining surrenders from tenants under undue pressure.

(vin) The Bombay Government have extended the Hyderabad law relating to the transfer of ownership to tenants to the Marathwada region. The law is also being amended to confer the right of purchase of ownership to all tenants.

The recommendation of the Standing Committee of the National Development Council that States which have enacted legislation for ceilings on existing agricultural holdings should sure implementation within a given period, say, three years, and other States which have not enacted legislation should complete the legislative measures needed by the end of 1958-59 has been communicated to the State Governments and the Planning Commission is keeping in touch with the action taken.

(10) The Ministry of Food and Agriculture are engaged in pursuing the recommendations of the Standing Committee on the subject of cooperative development. As regards recommendations relating to cooperative farming, these have been under the consideration of the Ministry of Food and Agriculture in con-

nection with the formulation of the Development Plan for 1958-59.

Export of Iron and Manganese Ores

684. Shri Morarka: Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the total exports of the Iron ore and manganese ore after the State Trading Corporation of India (Private) Ltd., came into existence;
- (b) how much of it has been done by the Corporation and how much by the private trade;
- (c) how the total exports compare with the previous three years' exports;and
- (d) whether Government contemplate any change in their policy to promote the export of these minerals?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (c). A statement containing the required information is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 56]

(d) Government are constantly reviewing their policy and adjustments are made whenever found necessary from the point of view of promoting exports.

Titanium

685. Shri V. P. Nayar: Will the Prime Minister be pleased to state:

- (a) whether the exact Titanium content of the supplies of Minerals made to U.S. buyers by M/s. Hopkin and Williams Limited, from Chavara in Kerala State is known to the Government of India;
- (b) whether it is a fact that the Hopkin and Williams factories have stopped recording the Titanium Dioxide content of the sands exported; and

(e) whether it is a fast that the firm M/s. Hopkin and Williams Limited receives separate boxus for every percent in the increase of Titanium Dioxide content, over 58 percent in sands shipped by them?

Written Answers

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nohru): (a) Yes. The titanium content of ilmenite sands from Chavara (Kerala) varies from 58 per cent to 60 per cent.

- (b) The firm has never officially recorded the titanium dioxide content as it is neither required for any manufacturing purposes nor is its recording necessary under any Government regulations.
 - (c) No.

Second Five Year Plan

686. Shri Surendranath Dwivedy: Shri Ram Krishna:

Will the Minister of Planning be pleased to state:

- (a) the amount of expenditure provided for the second year of the Second Five Year Plan; and
- (b) the amount of expenditure actually incurred by each State?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The amount provided in the budget for 1957-58 on Plan (Centre, States and Union Territories) is Rs. 967 crores.

(b) The amount of actual expenditure incurred by each State will be known later in the year.

Government Purchases

- 687. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that the Ministries/Departments of the Government of India go in for local purchase of the various items of requirements;

- (b) whether it is also a fact that there are no arrangements for wholesale purchases under any centralised agency; and
 - (c) if so, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Direct purchase by Ministries/Departments of the Government of India, instead of through the agency of the Central Purchase Organisation, is undertaken only in respect of demands of limited value, or in case of emergency and in cases where very specialised equipment peculiar to the user department, is required.

- (b) No. The Central Purchasing Agency, namely, the Directorate General of Supplies and Disposals ordinarily makes such bulk purchases on behalf of Ministries/Departments of the Government of India.
 - (c) Does not arise.

हिमाचल प्रदेश में धौद्योगिक सहकारी समितियां

६ द द भी पब्स देख : क्या बास्तिक्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) हिमाचल प्रदेश में कितनी श्रीद्यो-गिक सहकारी समितियां हैं ; ग्रीर
- (स) वे किस प्रकार के दस्तकारी उद्योग चला रही है ?

वाणिक्य तथा उद्योग मंत्री (श्री मोरारकी वेलाई): (क) ३३ समितियां।

- (स) १. चमड़ा।
 - २. **कादी तथा रेशम के कीड़े** पालना ।
 - ३. पौलीटैक्नीकल ।
 - ४. बांस का काम।
 - स्लेट निकासना ।

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- ६. धाइलमैन सोसाइटियां ।
- ७. घाषध सहकारी समितिया ।
- ८ विविध ।

रेडियो सेट

६८६ भी पव्य देव क्या सूचना और प्रसारत मत्री यह बताने की कृपा करेगे कि .

- (क) हिमाचल प्रदेश में वर्ष १६५७-५5 में प्रनुसूचित जातियो तथा पिछडे वर्गों के कल्याण के लिये सामुदायिक श्रवण योजना के धन्तर्गत कितने रेडियो सेट दिये गये है , भीर
- (ख) ये रेडियो सेट वहा-कहा लगाये गये है ?

सूचना ग्रीर प्रसारण मत्री(डा० केसकर) (क) मालुम हम्रा है कि पचायती रेडियो योजना के भ्रन्तर्गत जो मेट दिये गये उनमे मे हिमाचल प्रदेश सरकार ने अनुसूचित जानियो, म्रादिवामियो म्रीर पिछडे वर्गों के कन्याण के लिये १६५७-५८ में ग्रब तक ३१ रेडियो सेट दिये है। कल्याण कार्य के लिये निर्धारित धन में से १५ मीर सेट दिये जाने की सम्भावना है।

- (स) जिन जगहो पर यह मेट लगाये गयं है उनके नाम इस प्रकार है ----
 - १ गयाबग
 - २ धषवार
 - ३ मज
 - ४ राय
 - ४ मिन्धाल
 - ६ पिन्दरू
 - ७ मरगरान
 - ८ चज्
 - ८ रानुकोठी
 - १०. गुलसी
 - ११ लम्ब्

- १२. कुठर
- १३. दुदार
- १४ कोहालू
- १५ जारून
- १६. तुलाह
- १७ पुराना-बाजार
- १८. बखुवार
- १६ कुफरमवाज
- २० चटलोगिनरेका
- २१ कोटली
- २२ चायल (पछाड़)
- २३ गोजियान
- २४ कोगी
- २५ जटावाला (नहाज)
 - २६ कजवाहा
- २७ खरेल (रेनका)
- २८ पैनक्फर
- २६ खेलोग (पछाड)
- ३० कान्तिवाश्वा
- ३१ कुमराम।

प्रतः प्राय वाले व्यक्तियों के लिये मकान बनाने की योजना

६६० श्री पद्म देव : क्या निर्माख, भावास और संभर्ग मत्री यह बताने की कृपा करेगे कि

- (क) ग्रल्प ग्राय वाले व्यक्तियों के लिये मकान बनाने की योजना के अन्तर्गत ऋण के लिये हिमाचल प्रदेश में १६५७-५८ में हरिजनो में कितने ग्रावेदन-पत्र प्राप्त हुए; ग्रीर
- (स) कितने व्यक्तियो को मकान बनाने के लिये ऋण दिया गया[?]

निर्माल, बाबास बोर संभरत उपमंत्री (बी श्रमिल कु० चन्दा): (क) छः

(स) केवल हिमाचल प्रदेश शासन ने योजना के धन्तर्गत ऋण लेने के लिये हाल ही में लिखा है। श्राशा है कि यह ऋण शीघ ही उनको दे दिया जायेगा भीर नव वह ऋण मागने वालो के प्रार्थना-पत्रो को मन्जूर करने पर विचार करेंगे।

Export of Indian Films

691. Shri Bishwanath Roy: Will the Minister of Information and Broadcasting be pleased to state the position in regard to the export of Indian cinema films during 1957 in comparison with 1956?

The Minister of Information and Broadcasting (Dr. Keskar): India exported 154 lakh feet of exposed cinematograph films during January—August 1957, valued at Rs 72 45 lakhs Figures for 1956 are not available as no separate statistics in respect of films were maintained prior to 1957

Central Schemes in Punjab

- 692. Shri Daljit Singh: Will the Minister of Planning be pleased to state
- (a) the number of schemes which the Central Government are directly executing in the Punjab State,
 - (b) the details of the schemes, and
- (c) the total amount entirely provided by the Centre for those schemes during 1957-58?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c) A statement is placed on the Table of the Lok Sabha [See Appendix III, ammexure No 57]

Transportation of Human Labour

- 693. Shri Sanganna: Will the Minister of Labour and Employment be pleased to state
- (a) whether it is a fact that human labour has been exported from the State of Orissa to Tripuia territory for employment in the development work;

- (b) if so, on what terms and conditions; and
- (c) whether the Government of Orissa have been consulted in the matter?

The Minister of Labour and Employment and Planning (Shri Nanda):
(a) No, not through any Government agency.

(b) and (c). Do not arise.

Indian Missing in Karachi

Shri Vajpayee:
Dr. Ram Subhag Singh;
694.
Shri E. Madhusudan Rao:
Shri Assar;
Shri D C. Sharma:

Will the Prime Minister be pleased to state

- (a) whether an employee of the Indian High Commission in Pakistan scheduled to leave for Delhi on the 13th January, 1958, disappeared mysteriously just a day before his proposed departure.
- (b) the efforts made to trace his whereabouts, and
 - (c) the results thereof?

The Prime Minister and Minister of Fxternal Affairs and Finance (Shri Jawaharlal Nehru). (a) Shri Inder Paikash Batra, a member of the staff of the Indian High Commission at Karachi who was 'cheduled to leave Karachi by an on 13th January for Delhi on leave disappeared from Karachi on 12th January, 1958

(b) and (c) Enquiries were started with the assistance of the Pakistan authorities to trace him Shri Batra, however, arrived in Delhi on 7th Febiuary and it was learnt that he had arrived m India by rail on 13th January and stayed at Jodhpur for some days before coming to Delhi

Pakistani Nationals

- 695, Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state:
- (a) whether it is a fact that some Pakistani nationals who visited Delhi

last year took up employment in contravention of visa rules,

- (b) if so, the number of such persons, and
- (c) whether any action is being taken against them?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) Yes, Sir

- (b) 99 Pakistani nationals
- (c) Out of the ninety-nine, seventy-eight have left for Pakistan, while cases of the remaining twenty-one are under consideration

वूर्वी पाकिस्तान के विस्थापित व्यक्तियों के गरे में मुख्य मित्रयों का मम्बेलन

हिंद राम सुभग सिंह : ६६६ - श्री बाजपेयी : श्री हेम बरुमाः

क्या पुनर्वास तथा श्रस्थक-कार्य मंत्री यह बतान की कृपा करेंगे कि

- (क) क्या यह सच है कि पूर्वी पाकिस्तान के विस्थापित व्यक्तियों के पुनर्वास की समस्या पर विचार करन के निय कन्द्रीय गृह-कार्य मत्री क सभापितत्व में कलक्त्रे म विभिन्न राज्यों क मुख्य मत्रिया का एक सम्मेलन हन्ना था, भीर
- (स) यदि हा, तो इस सम्मेलन मे क्या क्या सहत्वपूर्ण निञ्चय किये गये ?

पुनर्वात तथा घटनसस्यक कार्य मत्री (श्री मेहरचन्द सन्ता) (क) जी हा।

(स) यह फैसला हुआ था कि राज्य सरकारे पूर्वी पाकिस्तान के शरणाथियो को बसाने के लिये काश्त के लायक जमीनो की अपने अपने क्षेत्रो म जल्द सर्वे कराये। तीन महीने के बाद जबकि सम्भवत सर्वे रिपार्ट तैयार हो जायेगी, मुख्य मन्नी इस मामले पर किर विचार करने क लिये मिलेग।

Industries under Second Five Year Plan

- 697. Shri Jhunjhunwala: Will the Minister of Planning be pleased to state
- (a) whether any industries have already reached the targets for capacity set under the Second Five Year Plan,
 - (b) if so, the names thereof,
- (c) whether any revised upward targets of capacity have been fixed for some industries, and
- (d) if so, the names of the industries and revised targets for such industries?

The Deputy Minister of Planning (Shri S N. Mishra): (a) Yes, Sır

- (b) (1) Diesel Engines
 - (11) Petroleum Refining
 - (111) Staple Fibre
- (c) Yes, Sir
- (d) A Statement is placed on the Table of the Lok Sabha [See Appendix III, annexure No 58]

Cottage and Small Scale Industries

- 698 Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state
- (a) how many pilot centres have been opened in Assam, Manipur and Tripura for the development of cottage and small scale industries,
- (b) whether any pilot scheme to advance loans to small scale industries has been taken up by the State Bank of India in these areas, and

(c) if not, the reasons therefor?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The ject areas under the Community Devalopment Programme for the development of cottage and small scale inteference is obviously to pilot produstries If so, there is one pilo project area each in the State of

Assam and the Union Territories of Manipur and Tripura

(b) and (c). The State Bank's pilot scheme for advancing loans to small scale industries will shortly be extended to Dibrugarh in Assam State The scheme is not being extended to the Union Territories of Tripura and Manipur as the State Bank has no branch in these areas The assistance which the small scale industries in these Territories obtains is under the State Aid to Industries Act

Supplies Dropped in NEFA

699. Shri L. Achaw Singh. Will the Prime Minister be pleased to state

- (a) the total quantity of supplies dropped in NEFA during 1957, and
- (b) the total amount of freight paid to the private companies for such supplies during that year?

The Prime Minister and Minister of External Affaisr and Finance (Shri Jawaharlai Nehru): (a) 8,869 5 Tons Gross

(b) An amount of Rs 23,33,917 has been paid in 1957 to private companies in part payment of their bill for the supplies dropped by them in 1957

Meeting of Partition Body

700. Shri Hem Raj: Will the Prime Minister be pleased to state

- (a) whether the Partition Body of the two Punjabs met recently to settle the outstanding matters between India and Pakistan.
- (b) if so, the matters discussed and the decisions taken thereon, and
- (c) how far they have been implemented?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlai Nehru): (a) Yes Sır A meeting of the Punjab Implementation Committee was held in Chandigarh on the 17th and 18th October. 1957

(b) and (c). A copy of the proceedmgs of the meeting is laid on Table of the Lok Sabha [Placed in Library. See LT-564/58]

Uranium Ore

- 701. Shri Shobha Ram: Will Prime Minister be pleased to state:
- (a) the names of the areas m Rajasthan where uranium ores have been discovered.
- (b) the nature and potentiality of each area with their analysis results, hre
- (c) whether the Department of Atomic Energy is going to instal an upgrading plant for treatment of low grade uranium ores of Rajasthan?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) and (b) A number of Uranium ore deposits of various types have been discovered in Udaipur and Jaipur Divisions and Aimer and Alwar Districts in Rajasthan Detailed investigations are still in progress for ascertaining the assay value of the ore bodies in bulk and the nature and extent thereof on the basis of which their potentiality for commercial exploitation mav **udged**

(c) An experimental ore-dressing plant is already in operation at one of the prospects and others are intended to be put up where necessary for preliminary investigations question of setting up a full-scale ore-dressing plant will be taken up when the existence of large commercial sources of ore has been established

Madurai Ramnad Chamber of Commerce

- 702. Shri Tangamani: Will Minister of Commerce and Industry be pleased to state
- (a) whether the Madurai Ramnad Chamber of Commerce gave a Memorandum to him regarding oil and oil

seeds during his visit to Madurai on the 24th December, 1957; and

(b) if so, what steps have been taken to meet their demands?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir.

- (b) The suggestions made regarding oils and oilseeds were-
 - groundnut oil might be allowed export and coconut oil imported to replace groundnut oil; and
 - (ii) exports of groundnut oilcake should be limited to 100 tons at a time per shipper.

The first suggestion was not found acceptable because coconut oil is not a suitable substitute for groundnut oil in the Vanaspathi industry where it is mostly required As regrads the second suggestion, export of groundnut oilcake is now regulated through established shippers on the basis of past exports.

पासपोर्ट

- **७०३. भी क० भे० मालवीय** : क्या प्रधान मंत्री यह बताने की कृपा करेगे कि :
- (क) क्या गत एक वर्ष में जाली पास-पोटों के कुछ मामले सरकार के ध्यान में भ्राये हैं;
- (ब) यदि हा, तो उनकी संख्या कितनी है; ग्रीर
- (ग) सरकार अपराधियों के विरुद्ध क्या कार्यवाही कर रही है ?

प्रधान मंत्री तथा वैद्यक्तिक कार्य और वित्त मंत्री (भी जवाहरलाल नेहरू): (क) जी हां।

(स) दिल्ली, लखनऊ ग्रीर मदरास के रीजनल पासपोर्ट ग्रफमरों ने जाली पासपोर्टों के १८० मामलों की रिपोर्ट भेजी। बंबई ग्रीर कलकत्ता के रीजनलं पामपोर्ट श्रफसरों से सचना इकटठी की जा रही है। (ग) ऐसे मामलों से जिल लोगों का संबंध है उनके नाम ब्लैक-लिस्ट में रख दिए गए हैं और उनके पासपोर्ट रह कर दिए गए है। जहां कहीं संभव है, पुलिस कानून तोड़ने वालों के खिलाफ उचित कार्रवाई कर रही है।

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Cottage Industries

- 704. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether there is a proposal to develop some more cottage industries in Kangra district of the Punjab State; and
- (b) if so, the kind of cottage industries proposed to be developed?

The Minister of Commerce and Industry (Shri Morarji Desal): (a) and (b). In addition to providing training in the weaving of pashmina carpets, hooked rugs, namdas and chain-stitch embroidery on namdas and hessian cloth and the establishment of a plantation-cum-demonstration centre for rearing silk worms in Kangra District which would be continued during 1958-59, it is proposed to develop in that year training m manufacture of wooden toys, bamboo articles and niwar and tapes.

Textile Mills

- 706. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) the names of textile mills which remained closed upto the end of January, 1958;
 - (b) the reasons therefor;
- (c) whether any steps have been taken to start these factories or mills:
 - (d) if so, the nature thereof; and
 - (e) the result achieved?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (e). The question presumably refers to Cotton Textiles. A statement giving the required information is placed on the Table of the Lok Sabha, [See Appendix III, annexure No. 59.]

Employment Exchange

- 767. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:
- (a) whether it is a fact that registration for some posts has been stopped in the Employment Exchanges: and
 - (b) if so, the reasons therefor?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) No.

(b). Does not arise.

Trade with Tibet

708. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state what is India's present volume of trade with Tibet?

The Minister of Commerce Industry (Shri Morarii Desai): (a) A statement giving figures of trade between India and Tibet during 1957-58 (April-October) is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 60]. Figures for later months are not yet available.

Tea Production

769. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

- (a) the total quantity of tea produced in each of the hilly districts of Punjab from 1950 to 1957, year-wise;
- (b) the acreage of land in which tea was grown in each district in each of the above years; ' &

- (c) the number of tea plantations and tea factories which worked in each district in each of the above years; and
- (d) the number of tea plantations and tea factories owned by the foreigners in each district separately at present?

The Minister of Commerce Industry (Shri Morarji Desai): (a) to (c). It is reported that tea is grown in the Punjab State only in Kangra District. A statement showing the quantity of tea produced, acreage under tea and number of tea plantations in Kangra during the years 1950 to 1957 is placed on the Table of the House. [See Appendix III, annexure No 61]. As regards factories no yearwise information is available but according to the Excise authorities there are 39 establishments operated by power.

(d) Nil, according to the records maintained by the Tea Board.

C.P.W.D.

- 710. Shri Easwara Iyer: Will Housing Minister of Works, Supply be pleased to refer to statement made in the Lok Sabha on the 14th August, 1957 regarding conversion of certain categories of workcharged staff of Central Public Works Department into regular establishment and state:
- (a) whether they have since been transferred to the regular establishment: and
 - (b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). A committee of officers has been appointed to implement the decisions regarding workcharged staff of the Central Public Works Department announced by me in the House on the 14th August 1957.

Various service conditions counting of past service, pension benefits, carrying over of past leave etc., -07

are being worked out by the Committee and the actual transfer of personnel will be undertaken as soon as these points are settled. Every effort is being made to expedite the finallsation of this matter.

C.P.W.D.

711. Shri Easwara Iyer: Will the Minister of Works, Housing and Supply be pleased to refer to the statement made in the Lok Sabha on the 14th August, 1957 regarding confirmation of workcharged staff of Central Public Works Department and state the progress made in the matter?

The Minister of Works, Housing and Supply (Shri K. C Reddy): For the implementation of my declaration in the House on the 14th August, 1957 regarding Workcharged staff of the Central Public Works Department, a special committee of officers has been set up and the committee is actively at work.

2. Before the confirmation of persons can be effected, permanent posts in each industrial category of Workcharged Establishment have to be worked out. Actual confirmation of persons can only be made after the permanent posts have been fixed.

MOTION FOR ADJOURNMENT

FAST BY SHRIMATI SUDHA JOSHI IN GOAN JAIL

12 hrs.

Mr. Speaker: I have received notice of an adjournment motion relating to

"The indefinite fast by Mrs. Sudha Joshi in Madgaon jail in protest of the ill-treatment of women satyagrahis by the jail authorities."

I would like to know the facts. Has the Minister any information?

Shri Braj Raj Singh (Firozabad): May I submit . . .

Mr.: Speaker: I have read out the adjournment motion. I am asking the

Minister if he has got any information regarding this matter.

Adjournment

The Prime Minister and Minister of External Affairs and Finance (Shri Jawahariai Nehru): We have no information except what the hon. Member Shri Goray was pleased to tell us. And something has appeared in the press.

As soon as we heard about this, we got in touch by telephone with some officers in Bombay who also said that they had no special information except the press report that they had seen but that they would immediately inquire into that matter further. And perhaps, we may be able to get some more information about it. It is, of course, not very easy to get authentic information about things that happen not only in Goa but inside a prison in Goa, as it is a double prison. But, unfortunately, as we all know, conditions in the prisons there are pecuharly bad and most distressing. So, there is nothing very surprising about such a report. We shall certainly enquire further into this matter. At the present moment, I can say nothing more.

Shri Braj Raj Singh: My submission is that with regrad to this matter, the feelings in the country are running high and the people are very much agitated. So, we would naturally like that Government take very urgent steps to get some more information and do something, if possible, to free those people who are still in the Goan jails.

Shri Goray (Poona): This is a matter on which I want the massive opinion of this House as well as of Government to express itself in no uncertain terms

Mrs. Joshi did not resort to this extreme measure light-heartedly. She had made appeal after appeal to the Governor-General of Goa saying that women satyagrains were being illitreated and ill-treatment should he discontinued, and that he should be sonally intervene. But when she did not hear anything from him, and the illitreatment continued, she ! had to

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take resort to a fast, She intimated her husband that from Wednesday she will have to live on water alone. That is how the fast has started

It is not a new thing in Goa that the prisoners there are ill-treated I have tried to convey to you earlier also that so far as medical treatment is concerned, the Goan prisoners are completely neglected It has been our effort to send them medicines or send them money so that they could buy medicines Those four patriots who escaped from the Aguada prison very recently have also testified to the illtreatment that is being given to the Goan prisoners And now this fast has come

I want that we should try to bring as much pressure as possible on the Goan authorities and the Goan Government and see that the prisoners who are there in Goa, and who have been sentenced to long terms of imprisonment-Mrs Joshi has been sen tenced to ten years' imprisonment and two years' imprisonment m lieu of fine, thus, in all, to twelve yearsshould at least be fairly treated

Shri Jawaharlal Nehru May I say that I am almost entirely in agree ment with what the hon Member has said in regard to this matter? And we think it is our duty and it is the duty of this Parliament and the country indeed to do our best to help these poor prisoners in Goa, apart from the larger issue I mean

In regard to Mrs Sudha Joshi, there is another question which has not been decided yet as to whether she is an Indian national or not I believe she claims to be an Indian national But that apart, whether she is an Indian national or not, the very least that can be said is that they are entitled to civilised treatment, which they do not get

The hon Member said something about our sending medicines and the rest We shall gladly send anything, but I have this difficulty that when

he himself was in prison along with some others, I sent quite a considerable amount of books, but months and years afterwards I heard that none reached them I took a lot of trouble m collecting special books-I had been told that they were interested in special subjects-but not one reached them I do not know where they are still

Anyhow, we shall certainly fully enquire into this matter, and I do hope that Indian public opinion will also realise fully this continuing harsh treatment in regard to people whose sole guilt, if guilt, is that they wanted peacefully to secure the freedom of Goa

Shri Goray It is not only Joshi, but there is one Mr Ranade who has been sentenced to eight vears Even after he has been sentenced he has not been removed from the police lock-up, and twenty-four hours in the day, he has to sit in a cell Both his mother and his brother went to see him, and they pleaded that he should be taken out at least for half an hour for a morning walk outside as constitutional But they also have failed, and this young boy who has been sentenced to twentyeight years will have to continue like that for years to come confined to a single cell

Shri Braj Raj Singh Could we have an assurance from the Prime Minister that fuller information available will be placed before the House?

Raja Mahendra Pratap (Mathura) I believe the approach is wrong The ideas of the Portuguese should also be changed as I tried in Pakistan

Mr Speaker We have heard enough As and when further information is available with respect to such matters as these, which get publicity in the newspapers to a partial extent, I am sure the Minister will place it before the House

Shri Jawaharlal Nehru: Of course

Mr. Speaker: No special direction is necessary.

It is really unfortunate that these events are happening there. It has been again and again brought to the notice of the House. But except for bringing these various incidents to the notice of the House, nobody has suggested what further action can be taken. During the debate on the General Budget, hon. Members may give vent to their feelings, the unanimous feelings of the House.

Under these circumstances, I do not think it will be useful to give my consent.

Shri Yajnik (Ahmedabad): Can we not make an appeal to the Pope to interfere in this matter?

Mr. Speaker: We cannot invade that territory.

I do not give my consent to this adjournment motion.

Hereafter, what I would suggest is this I brought up this adjournment motion before the House because I merely wanted to get some information regarding this matter and also to show to the world that we are all interested in this matter. Otherwise, a short notice question would have been the proper means to elicit facts

Shri Raghunath Singh (Varanası): I have already given notice of one

Dr. Ram Snbhag Singh (Sasaram): Because of this, the short notice question may be barred.

Pandit D. N. Tiwary (Kesaria): There is one suggestion. Raja Mahendra Pratap may be sent to Goa to change their minds, as he has done in Pakistan.

Shri Raghunath Singh: Yes.

PAPERS LAID ON THE TABLE
ANNUAL REPORT AND ACCOUNTS OF
HINDUSTAN HOUSING FACTORY
(PRIVATE) LIMITED, FOR 195657

The Deputy Minister of Works, Housing and Supply (Shri Anii K. Chanda): I beg to lay on the Table under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report of the Hindustan Housing Factory (Private) Limited along with the Audited Accounts for the year 1956-57.

[Placed in Library. See No. LT552/58.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

The Minister of Parliamentary
Affairs (Shri Satya Narayan Sinha):
I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (1) Supplementary Statement No. II.
- Third Session, 1957 of Second Lok Sabha.
- (2) Supplementary Statement No. VIII.
- Second Session, 1957 of Second Lok Sabha.
- (3) Supplementary Statement No. IX.
- First Session, 1957 of Second Lok Sabha.
- (4) Supplementary Statement No. VIII
- Fifteenth Session, 1957 of First Lok Sabha.

[See Appendix III, annexure Nos. 62, 63, 64 and 65.]

STATEMENT RE EXPLOSIONS AT **PATHANKOT**

Railway Budget-

(Shri The Minister of Defence Krishna Menon). Mr Speaker, you had given directions that change in the situation arising from the explosions m Pathankot should be reported to the House, and I undertaken to do so

Now, first of all, in regard to casualties, the Army casualties are now 9 instead of the 8 that I gave before, that is not to say that any of the injured persons has died, but we have discovered one more body The total civilian casualties are now 34 which means that out of the 28 civilians who were believed to be missing some are now found dead, and out of those who we thought, had disappeared have been traced So, on the missing list, there are six remaining

I think you will allow me to say, Mr Speaker, that it is difficult to give with regard to these dead persons anything more than estimates, because of the condition in which they were blown up

The second is that I informed the House that road and railway traffic had to be suspended Now, road traffic was reopened on the next day that is, the 25th February, 1958 And railway traffic which is really sphere of my colleague the Railway Minister, has been reopened yesterday, the 26th February 1958 the Army having agreed to its being reopened

With regard to reliefs, we still have not been able to locate the next-ofkin So far as the military dead are concerned, search is continuing regards civilian reliefs the Punjab Government have distributed Rs 200 per family to 10 families Enquiries about requirements of the sufferers continue.

Finally, the Court of Inquiry has been instituted It began work yesterday morning and it has examined two witnesses One of the witnesses is still not in a condition to give coherent evidence Therefore, it must take some time

ABSENCE COMMITTEE ON MEMBERS FROM THE SITTINGS OF THE HOUSE

FIFTH REPORT

Shri Mulchand Dube (Farrukhabad) I beg to present the Fifth Report of the Committee on Absence of Members from the sittings of the House

I also lay on the Table a copy of the Statement showing names of Members who have been absent for 15 days or more continuously during the last session

ELECTION TO COMMITTEE

EMPIOYFES' STATE INSURANCE CORPORATION

The Deputy Minister of Labour (Shri Abid Alı) I beg to move

"That in pursuance of clause (1) of Section 4 of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules. 1950, the Members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the Employees' State Insurance Corporation which is being reconstituted"

Mr. Speaker: The question is

"That m pursuance of clause (1) of Section 4 of the Employees' State Insurance Act, 1948 read with rule 2A of the Employees'

State Insurance (Central) Rules, 1950, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the Employees' State Insurance Corporation which is being reconstituted."

The motion was adopted.

RAILWAY BUDGET, 1958-52— GENERAL DISCUSSION contd.

Mr. Speaker: The House will now resume further discussion of the Railway Budget. Out of 15 hours allotted, 4 hours and 40 minutes have already been availed of, and 10 hours and 20 minutes remain.

Shri Ganpati Ram may kindly continue his speech.

श्री गरतपति राम (जीनपुर, रक्षित, अनुसूचित जातियां) : अध्यक्ष महोदय, कल में शाहगज रेलवे जंकान की कठिनाइयों की तरफ रेलवे मिनिस्टर का ध्यान आकंषित कर रहा था। में ने बतलाया था कि शाहगंज में जो बड़ी लाइन का आउटर प्लेटफार्म है वहा पर मुसाफिरों की सुरक्षा के लिये प्लेटफार्म की दूसरी तरफ चहार दीवारी.....

Mr. Speaker: A number of hon. Members have given their names. Every hon. Member would like to say something relating to his constituency, e.g. need for over-bridges difficulties in regard to other matters and so on. Therefore, I would appeal to hon. Members to confine their remarks to ten minutes, if possible, so that as many Members as possible may have a chance to speak.

Shri Bimal Ghose (Barrackpore): During general discussion, we shall not probably be referring to individual difficulties, and ten minutes would not; be a fair-fallocation of time for general discussion Mr. Speaker: If I find that an hon. Member is not confining himself to individual or local matters but is speaking on general matters, I will allow more time.

श्री गरापित रास : मुमाफिरां की मुरक्षा के लिये प्लेटफामं के दूसरी तरफ चहार दीवारी का होता बहुत स्नावस्यक है। माथ ही शाहगज में जो रेलवे क्रांसिंग है उस पर भी लोगों को बहुत दिक्कत होती है। वहा एक तरफ से ईख की गाड़िया जाती है और दूसरी तरफ वहां पर तहसील है जिसके लिये मुमाफिर झाते हैं, उनको कभी कभी एक एक घंटे तक रुका रहना पडता है। वहा की जनता की झार रेलवे अधिकारियों की माग है कि झोवर किज या झंडर किज बनाकर इम कठिनाई को दूर किया जाये।

मुझे यह याद दिलाना है कि जिस वक्त जफराबाद सुलतानपुर लाइन का उद्घाटन हो रहाथा उस वक्त शास्त्री जी ने, जो कि वहा पर गये हुये थे, यह चारवासन दिया था कि जफराबाद जंक्शन के विकास की ग्रावश्यकता है वहां पर ग्रभी तक केवल एक ही प्लेटफार्म ऊंचा किया गया है। दूसरे प्लेटफार्म बहुत नीचे हैं। उनको ऊंचा करने की भावव्यकता है। साथ ही वहां पर सभी तक शैड नहीं लगाया गया है। वहां शैड की बहुत जरूरत है। साथ ही यहा पर कोई मुसाफिर खाना भी नही है। यहां पर तीन तीन तरफ से यानी जंबई मुलतानपुर भौर बनारस की मे रेलवे लाइनें ग्राकर मिलती है। इस-लिये इन चीजो की यहां सस्त ग्रावश्यकता है। शास्त्री जी ने यहा की जनता को म्राह्वासन दिया था कि कुष्ण नगर भौर सराय हरख् के बीच कालिजरा नामक स्थान पर एक हाल्ट स्टेशन बनाया जायगा । बहां की जनता की यह जोरदार मांग है और अभी तीन बार दिन पहले मैंने वहां के [थी गणपति राम]

मृतपूर्व एम० एल० ए० धीर कई सी प्रादिमयो के हस्ताक्षर से एक मैमोरेडम रेलवे मत्री के पास भेजा है। में भाशा करता ह कि इसकी जाच करके इस पर भी ध्यान दिया जायेगा ।

साथ ही रेलवे विभाग के कार्यक्रम मे यह चर्चा थी कि जधई मे शाहगज तक बाया ख्टहन, पिलकीछा, महाराजगज, व मछलीशहर एक रेलवे लाइन खोली जायेगी। और यह सूचना भी मिली थी कि उसका सर्वे भी किया जाने वाला है। लेकिन इस बजट में में ने उम लाइन का कोई जिक नही देखा। में ग्लवे मत्री का ध्यान इस भोर भाकषित कराना चाहता ह कि उस लाइन का सर्वे कराकर वहा की जनता की मावश्यकता को पूरा करने की म्रोर यान दे।

साथ ही में खासतीर से रेलव विभाग में हरिजनो की नौकरियों की नरफ आपका ध्यान श्राकर्षित करना चाहना ह। श्रभी भी यह देखा जाना है वि मन १६५० म मन १६५८ जो जगह खाली हुई है उनम अभी तक हरिजन्स का काटा पूरा नही किया गया है। इन जगहों न लिये हरि-जनो ने भ्रजिया दी लेकिन उनका काटा परा नहीं वियागया है। जहातक क्ताम १ और क्लाम २ की मरविमेज का मम्बन्ध है उनमे ना हरिजनो की मरूया नगण्य है। साथ ही बलास ३ में भी उनका जा कोटा होना चाहिये था वह पूरा नही हा पाया है। कहा जाता है कि क्लास ४ में हरिजनो सस्या काफी है। लेविन उनको ज्यादातर सफाई मजदूरी भौर मीनियल सरविसेज मे ही स्थान दिया गया है। सन् १९४२ में हरिजन सदस्यो ने बार बार माग की भी कि रेलवे में जितनी मरविसेश हैं उनमें कैटर वाइज यह बतलाया जाये कि कितने हरिजनो को स्थान दिया गया, कितनी

जगहें हुई, और उनको भरने में हरिजनो का क्या भनपात रहा। उस पर भभी तक रेलवे मत्रालय की तरफ से कोई रिपोर्ट पेश की गयी। वेवल एक रिपोर्ट सन १६४२ में देश की गयी थी लेकिन उसके बाद भाजतक कोई रिपोर्ट नहीं पेश की गयी। में चाहता हु कि एक बुलैटिन या एक पैम्फलैट द्वारा यह सचना दी जाये कि सन् १६५२ से मन १६५८ तक कितनी जगह खाली हुई भौर उनमे कितने हरिजनो की रखा गया।

साथ ही में यह बहना चाहता ह कि जितने रेलवे कमीशन बन है उनमें भी ब्राफिनर्स में हरिजनो की **म**ल्या बहत वम रग्यी गयी है। मैं जनता की तरफ से श्रीर हरिजनो की तरफ से यह पछना चाहता ह कि हरिजनों के माथ यह दूराव क्यो हा रहा है। क्या में रेलवे मत्री महोदय का त्यान इस ग्रोर श्राक्षित कर सकता ह कि सन् २८ सन ४० श्रीर सन ४२ मे जब कि ममनिम रिप्रेजेन्शन पर जोर दिया जा रहा था नो निमोजा बमेनी बनी थी भीर उसने रिपोर्ट दी थी कि मस्लिम्स मे जो एजोशनली क्वालीफाइट लाग है उनकी लिया जाये । वया हरिजनो । सम्बन्ध मे यह बान लागुनही की जा सक्ती। यहा यह कहा जाता है कि हरिजन डयली क्वालीफाइड नहीं है इसनिये उनको नहीं लिया जाता। मेरा सुझाव है कि धगर हरिजन एज क्शनली क्वालीफाइड है तो उसे मरविसेज में लिया जाना चाहिये।

हरिजनो की यह भी शिकायत है कि उनको प्रोमोशन में रिजरवेशन नहीं दिया जाता। अभी ७ या = फरवरी को हिन्द-स्तान टाइम्स में एक रिपोर्ट निकली थी कि होम मिनिस्ट्री की तरफ से हर एक मिनिस्टी को एक सरकूलर भेजा गया है कि श्रोबेशन ने बारे में भी हरिजनों को सहलियत दी जाये।

माथ ही मै यह भी निवेदन करना चाहता ह कि एक ग्राफिसर ग्रान स्पेशल इयुटी नियक्त किया जाये जिसको यह काम दिया जाये कि वह देखें कि रेलवे विभाग में कितनी वेकेमीज एराइजे होती है और उनमे से कितनी मेहरिजनो को रखा जाता है भीर इसकी रिपोर्ट वह सदन वे सामने पेश करे। में यह भी जानना चाहुगा कि जो धभी तक रिप्रेजेटेशन को पूरा करने के लिये सुझाव दिये गये है उनपर किस हद तक ग्रमल हुन्ना है।

में एक बात की तरफ और आपका ध्यान प्राकपित करनाचाहुगा। हरिजन उम्मीदवारो को ग्रन्छा वातावरण नही

मिल पाता इसलिये उनको बहुत परे-शानिया होती हैं। जो एग्जामिनेशन होते है उनके लिये उनको कुछ प्रशिक्षण या एपरेटिसशिप का मौका दिया जाये। यदि ऐसा किया जायेगा तो सरविसेख मे उनका रिक्वायर्ड कोटा पूरा किया जा सकेगा।

इस के बाद में इस सदन का ध्यान रेलवे विभाग मे प्रचलित खुद्याखत की तरफ म्राकषित करना चाहता हू । बहुत से धाफिसिज में ग्राज भी ख्याख्न है ग्रीर उसकी स्वरं सुनने में भाती है। मुझे मालूम हुया है कि इलाहाबाद में एकाउट्म ब्राफिन में भी इस तरह के केसिज होते हैं। कही कही स्टेशनो पर भी इस प्रकार हरिजनो के साथ छुमाछूत का अ्यवहार किया जाता है। इस सम्बन्ध में मेरा सुझाव यह है कि भ्रगर ग्राप देश से इत्र्यास्त्र को दूर करना चाहते हैं तो रेलवे विभाग के बधीन स्टेशनो पर जो पानी पिलाने की जगह है, उन मे हरिजनों को रख । इस के ग्रतिरिक्त रेलवे स्टेशनो पर जो टी-स्टाल ग्रीर रेस्टारा इत्यादि होते है, उनके लाइमेन्स भी हरि-जनो काही दिये जाये।

ग्राज-कल रेलो के जो एक्सिडेट्स हो रहे है. उनकी तरफ मै ग्रापका ध्यान दिलाना चाहता हु। प्रश्न यह है कि इन एक्सिडेट्स का कारण क्या है। मुझे मालुम होता है कि ये एक्सिडेट्स इस कारण ज्यादा होते है कि बड़े बड़े जकशन्त्र भीर स्टेशनो पर भाषरेशनल स्टाफ एक्सपीरियस्ड नही होता है। मुझे यह भी मालूम हुन्ना है कि नई दिल्ली भीर पुरानी दिल्ली मे भापरेशनल स्टाफ पर्याप्त संस्था मे नही है। यह भी देखने में झाता है कि जब इन लोगों मिलेक्शन हाता है, तो प्राय ग्रन-एक्सपीरियेस्ड हैंड्ज़ को रख लिया जाता है, जिन को धनुभव नही होता है। मेरा सुझाव यह है कि ट्रेन एग्जामिनर्ज, फिटजं भीर पायट्समैन चार छ साल के [श्री गणपति राम]

मन्भवी भादमी ही रखे जाये। भ्रफसरी को यह हिदायत देनी चाहिये कि उन के सिलेक्शन में या प्रोमोशन में धपग्रेडेशन नहीं होनी चाहिये। ऐसे केसिज मिलने हैं कि एक्सपीरियेस्ड श्रादमी सुपर-एनएट कर दिये जाते है।

जहां तक देन-एन्ड्रामिनर्ज का सवाल है, कल दो माननीय सदस्यो ने उस तरफ दिलाया था । आखिर उन का गुनाह क्या है ? शैडमैन भीर चार्जमैन के मुकाबले में उन की सर्विसिज ज्यादा गम्भीर है, लेकिन उन को पे-स्केल कम दिया जाता है। एक्सीडेटस इन्क्वायरी कमेटी ग्रीर वे कमीशन ने इस विषय में भ्राश्वासन दिया था। दो साल पहले श्री ग्रलगेशन ने भी ग्राह्वासन दिया था कि उन के पे-स्केल को बढाया जायगा. लेकिन ग्रभी तक यह मामला टाला जा रहा है। कहा जाता है कि यह मामला रेलवे प्रशासन के जेरे-गौर है। कई साल तक इस मामले को इस प्रकार टाला जाय. तो इस को लाल फ़ीताशाही नहीं कहा जायगा, तो फिर क्या कहा जायगा ? मैं रेलवे मत्री से शन्रोध करता ह कि वह इस माग की तरफ पुरा ध्यान दे ।

बाब मैं भाप का ध्यान मीनियल स्टाफ की तरफ दिलाना चाहता ह, जो कि रेलवे के चलने और उसके मुधार के लिये जिम्मेदार है। मं निवेदन करना चाहता ह कि जो छोटे मोटे पायटमैन इत्यादि है. जिनकी जिम्मेदारी बहुत गम्भीर है, उनके प्रोमोशन में कभी भी जल्द-बाजी न की जाय । ऐसे पदो पर केवल ऐसे धनुभवी आदिमियों को प्रोमोशन देना चाहिये, जो कि उस काम की पूरी जानकारी रखते हो । इस सम्बन्ध में कुछ ऐसे केसिज हो जाते हैं, जिन की तरफ धापको ध्यान देना चाहिये ।

मेरे सामने हरिजनों के सम्बन्ध म कुछ प्रोमोशन के केसिज आये हैं। यह कहा जाता है कि प्रोमोशन का टैस्ट सीनियास्टि भीर मैरिट है। मैं यह बताना चाहता ह कि सीनियारिटी भीर मैरिट रहते हुये भी हरिजन उम्मीदवारों को प्रोमोशन दिया जाता है। श्रापके सामने लखनऊ के डी० एम० म्राफिस का एक केस है। धौर भी ऐसे चार छ केसिख हैं, जिन के सम्बन्ध में मैने लिखा पढ़ी की है। मै ग्रापका ध्यान इस तरफ दिलाना चाहता हं कि सीनियारिटी और मैरिट रहते हये भी हरिजन उम्मीदवारों के मुकाबले में दूसरे भ्रादिमयो को प्रोमोशन दिया गया । जब उन के केसिज झाप के सामने लाये जाते है. दो श्राफिसर दूसरे ही हम से रिपोर्ट पेश करते है। मैद्याशा करता हं कि इस द्योर भी ध्यान दिया जायगा । सर्विसिज मे जो धाधली चलती है, उस को दूर करने का प्रयत्न शीघ्र ही किया जाना चाहिये।

धाज स्थित यह है कि सविधान की भारा के अनुसार इतनी सहलियत होते हये भी हरिजन बहत पिछड़े हये है भौर उन को कोई मुविधाय नहीं मिल पाती है। मै निवेदन करना चाहता ह कि मत्री महो-दय के भ्रपने मत्रालय में भौर गृह मत्रालय की तरफ से भी यह जानने की कोशिश की जाय कि ग्रभी तक ये कमिया क्यो वर्तमान है । भ्राज हरिजन पढ़े लिखे लोगो की भ्रौर साधारण हरिजनो की यह पुकार है कि सरकारी कर्मचारियो ग्रौर सरकारी दफतरो मे पूर्ण विश्वास कायम ग्यने के लिये हरिजनो को उनका उचित रिप्रेजेन्टेशन भीर रिजर्वेशन दिया जाय । मुझे इतना ही कहना है।

Mr. Speaker: Shrimati Uma Nehru

Shri Raghunath Singh (Varanssi): I am waiting since yesterday, Sir.

Mr. Speaker: I will give preference to a lady Member....

Shri Raghunath Singh: Surely.

Mr. Speaker: . and that too from Uttar Pradesh.

भीमरी उमा मेहरू (सीतापुर) श्रीमान स्पीकर जी, रेलवे मिनिस्टी ने जरूर पहले से ज्यादा तरक्की की है, लेकिन उसके साय यह भी वाकया है कि भ्रभी तक उतनी तरक्की नहीं हुई है, जितनी कि हमें उम्मीद थी और जो कि हमें इत्मीनान दे सके। रेलवे मिनिस्टी ने थर्ड क्लास कोचिज की मरत बिल्कुल बदल दी है और कोशिश भी यही है कि वह थर्ड क्लास पैसैजर्ज को हर तरह की सहलियते दे, लेकिन इसके साथ हैं। साथ कोचिज का नम्बर इतना कम है कि थर्ड क्लाम के डिब्बो में लोग भेड-बकरियो की तरह भरे रहते है भीर एक दूसरे पर चढे जाते है। मेरी समझ में नहीं श्राता कि किस तरह से इस का इलाज होगा।

हम देखते हैं कि जो मुसाफिर बगैर टिकट के हर एक ट्रेन में सफर करते हैं, उनके लिए भी बन्दोंबस्त ग्रभी तक पूरी तरह में नहीं हुग्रा है। मुमकिन हैं कि मिनिस्ट्री यह कहें कि हमने टिक्टलैस ट्रैबलिंग बहुत कुछ कम कर दिया हैं, लेकिन फिर भी इस सिर्लामने में हमका जो उम्मीद थी, वह पूरी नहीं हुई है।

इसके अलावा कोचिज मे—चाहे वे फर्स्ट क्लास की हो, सेकड क्लास की हो, या थर्ड क्लास की हो—गन्दगी पहले से बहुत ज्यादा बढ गई है। अगर आप लैट्रिन्ज वे गुसलखानों में घुमें, तो आपको मालूम होगा कि यहा पर निहायत गन्दी हालत होने के अलावा हर एक चीज टूटी फूटी होती है। मैं चाहती हूं कि मिनिस्टर साहब इस तरफ घ्यान दे। जब मैं उन गाडियों को देखती हूं, तो मुशे ऐसा लगता है कि रेलवे यार्ड से कुछ कनडेम्ड गाडिया ला कर यहा लगा दी गई है। कही बल्क ही नहीं है और सगर बल्क

हैं, तो स्विच खराव हैं। कहने का मतलव यह है कि हर मामले में हालत पहले से खराव ह। कोई भी चीज हमें परफेक्ट नहीं दिखाई देती है। जब एम॰ पीज किसी गाडी में सवार होते है, तो स्टेशन वाले फौरन ही मिस्त्रियों को लेकर म्राते हैं भीर वे लोग टोक-पीट करना शुरू कर देते हैं। इस तरह भी म्रगर कोई नतीजा निकले, तो मच्छा है, लेकिन कोई नतीजा नहीं निकलता है। वे म्राते हैं, देखने हैं भीर कहते हैं कि साहब, यह हम बना नहीं सकते हैं।

इन बालों के अलावा जो नई बीमारी
मबसे ज्यादा फैल रही है, वह यह है कि अब
इस बात का कोई भरोसा नही है कि हम अपने
घर—या जहा हमें जाना है, वहा—पहुच भी
सकेंगे या नहीं और अगर पहुचे भी, तो
विग्यत में पहुच सकेंगे या नहीं। एक्सीडेंट्स
रोज—मर्रा की बात हो गए हैं। एक्सीडेंट्स
के अलावा रेलवे में चोरिया और मर्डर
भी बीमारी सी हो गई हैं। इस तरफ जरा
हमारी सरकार गौर करें।

मीटरगेज की मैं क्या हालत बताऊ । सीतापूर, जहां से मैं भाई है, मीटरगेज पर है। वहा की हालत यह है कि ट्रेन कभी वक्त पर पहचती ही नही है और अगर कोई स्टेशन बीच में है और वहा ट्रेन रकती है, तो भिलमगे श्रामानी से ट्रेन पर चढ जाते है भीर उनके साथ ही मजन और सुर्मा बेचने वाले भी बराबर दिखाई देते हैं। स्टेशन पर कोई ऐसा शख्य नहीं होता, जो उनको रोक सके। मै उम्मीद करती ह कि इस तरफ ध्यान दिया जायगा । मैं समझती हु कि रेलवे मिनिस्ट्री के लोग धौर रेलवे बोर्ड के अफसरान का यह फर्ज है कि वे मिनिस्टर की हैसियत से नही, या बोर्ड के मेम्बर की हैमियत से नही, बल्कि एक मामुली इन्सान की हैसियत से 'बराबर रेलवे पर सफर करे, ताकि वे सुद इस बीमारी को देखे भौर उसका इसाज करे।

[श्रीमती उमा नेहरू]

मैं कल से बराबर यहा दिए आ रहे व्याख्यान सुनती झा रही हू। श्री एन्थोनी ने जो बातें बताई, मैं समझती हू कि जो कुछ मैंने सुना है झौर जो रिपोर्ट्स मैंने देखी हैं झौर इस बारे में जो मेरा तजुर्वा है, उसकी बिना पर मैं कह सकती हू कि उन्होंने बहुत हुछ बातें सही कही हैं।

मकानो के बारे में मैं मिनिस्टर साहब से यह कहना चाहती हू कि जब हम रेलवे एम्पलाईज के लिए मकानी के इन्तजाम की देखते हैं, तो हमें महा-तकलीफ होती है। उनके लिए मकानो की बहुत कमी है। मै चाहती ह कि इस पर मिनिस्टर साहब ज्यादा गीर करे। क्यो गौर करे, इसकी वजह यह है कि हम इन्सान को कितनी ही नेमते दे, कितना ही भ्रागम पहुचाये, उनको पखा दे, सब कुछ दे, लेकिन जब तक उसके पास जिन्दगी की जरूरते, मकान, कपड़ा और रोटी, नहीं है, तो वे सब बेकार हो जाते है। मैं मिनिस्टर माहब से यह कहना चाहती हू कि हमारा भी बहुत जी चाहता है कि पश्चिमी मुल्को की नरह हम भी तेजी से ग्रागे जाय, लेकिन हालत यह है कि ऋभी भी हमें खानापूरी तरह से नही मिलता है, क्पडा हमारे पास नही है, मकान का तो कहना ही क्या। अगर आप पहल नैसेसिटीज भ्राफ लाइफ मुहैया करने की कोशिश करे, ता आपकः मुश्किले बहुत कुछ कम हो जायेगी।

धाज हालत यह है कि वैगन्ज की बहत कमी है। मीटरगेज की हालत की तरफ बहुत जोर से ध्यान देना चीहिए।

मै आपको बतलाना बाहती ह कि सीतापुर जो कि एक गेह की मडी है, म्गफली की मंडी है, गुड की मडी है, वहा पर माल बराबर बनता जाता है लेकिन उस माल के बाहर जाने का कोई झाउटलेट नहीं है। वहा पर बैंगस की कमी है, गाडियों की कमी है, हर चीज की कमी है। इन सब बातो को मैं इसलिए कह रही ह कि जो हमारा पाच साला प्लान है वह बहुत हद तक ट्रांसपोर्ट पर निर्भर करता है, इसके बगैर वह सफल नहीं हो सकता है। जब लाल बहादर जी रेलवे के मिनिस्टर थे, उस वक्त वह वहा गए थे भीर उन्होने यह सब हालत भ्रपनी भासो से देखी थी। इसके साथ ही साथ मै यह भी कहना चाहती हु कि लहरपुर में माज दिन तक भी स्टेशन नहीं बना है, वह बिल्कुल सफाचट मैदान है। वहा पर कई चीजे पैदा होती है भीर वह एक तिजारती केन्द्र भी है। इतना होने पर भी बहा कोई स्टबन नही बनाया गया है। हम लोगो को हर साल ग्रपनी बात को यहा पर दौहराना पड़ना है। में इसको ज्यादा पसन्द करती कि हमार मत्री महोदय खुद ही अपनी जिम्मेदारी को महसूम करते भौर इन सब चीजो का दम्बन के बाद इनको दूर करने की कोशिश करते नाकि मैम्बर्म पार्लियामेट को इन बातो पर न वालना पहता।

हम लोगो को ट्रासपोर्ट पर ज्यादा खर्च करना है और दसलिए करना है कि हमका एफिकलचरल प्रोड्यूम का नथा इडस्ट्रियल प्रोड्यूस को ल जान के लिए ट्रासपोर्ट की आवश्यकता है। आतका व साइड स्टेशम का, दूसरे स्टेशनो का, रेलव लाइनो का, इजिस का, लोकामाटिब्स का, मीटर गेज का, बाड गेज का, ध्यान रखना हागा और जो जो मुश्किलात यहा पश आती है उनको दूर करना होगा।

मेने देखा है कि बड़े स्टशनो पर प्रापन लाउड स्पीकसं लगा रख हैं जहा में रानदिन धौर हर वक्त इस तरह की एनाउसमेट्स होती रहती हैं कि फला समय पर फला गाडी ध्राने बाली है, फला समय पर फला गाडी ध्रुटने बाली है। लेकिन हमने देखा है कि प्लेटफार्स्स पर बहुत ज्यादा गदगी पडी रहती है। मैं बाहती हू कि मनी महोदय इस बात पर विचार करे कि उन लाउड स्पीक्सं का टाइमिस्स बताने के घलावा सोशल सर्विसिस करने के लिए भी जपयोग किया जाए । उनके दारा नोनों को यह बताया जाना चाहिए कि किस तरह से प्लेटफार्म्स पर सफाई रखी जानी चाहिए. जो साने पीने की चीजें स्टेशनो पर बिकती है, उनको मक्खियों से कैसे बचाना बाहिए । उनको यह भी बतलाना बाहिए कि मक्खियों को सत्म करने का क्या इलाज होता है। इस तरह से भगर उन लाउड स्पीकर्स का सोशल सर्विसिस के वास्ते भी उपयोग किया जाए तो भारत की सरत भीर भारत का नक्शा ही बदल जाएगा।

मुझे प्रधिक न कहते हुए इतना ही कहना है कि जिस तरह से भीर भाइयों ने जिक किया है, मैं भी चाहती हूं कि रेलवे सर्विसिस जो है स्टेशन मास्टर्स से लेकर नीचे पोर्टर तक, उनमें कोई ज्यादा भेद-भाव नहीं होना चाहिए । क्लासिफिकेशन तो मुझे जरा भी पसन्द नहीं है। इस सम्बन्ध में भापको कुछ न कुछ परिवर्तन करना होगा। रेल कर्म-चारियो के लिए मकानी का इंतिजाम. जैसा कि एन्थनी साहब ने कहा, ग्रापको करना चाहिए जिसका इतिजाम ग्रापने ग्रभी तक कोई ज्यादा नहीं किया है। रेल कर्मचारियो के जो बच्चे है उनकी शिक्षा की मीर भी मापको माज से भौर मधिक घ्यान देना चाहिए। उनके लिए तथा उनके खानदान वाली के लिए पुरे तौर से भापको मैडिक्ल फैसिलिटीस सूलभ करनी चाहिए। यदि भ्राप देश को खशहाल बनाना चाहते है भौर देश को जिन्दा रखना चाहते हैं तथा पंच वर्षीय योजना को सफल बनाना चाहते है तो देश के गरीब मजदरी को भापको जिन्दा रखना होगा।

सेंड गोविंद दास (जदलपूर) : प्रध्यक्ष महोदय, कल भीर भाज जो भाषण लोक सभा में हुए है भीर जो भाषण राज्य सभा में हए हैं उनमें भनेक वस्ताओं से तो श्री जगजीवन राम जी को बबाई दी है भीर धनेक ने उनकी अर्त्धना की है।

Mr. Speaker: I will call Shri Vajpayee next.

सेठ गोर्बिय बास : मैं तो

Mr. Speaker: Order, order. I find that so far no person has spoken from any of these States: Kerala, Andhra...

Shri B. S. Murthy (Kakinada-Reserved-Sch. Castes): I am ready, Sir.

Mr. Speaker: Assam, Rajasthan and Mysore. I shall call them one after another.

Shri P. R. Patel (Mehsana): Maharashtra, Bombay and Gujarat may have different views to be placed.

Mr. Speaker: Let the Major States come and then we will go into the sub-division.

Shri S. V. Ramaswami (Salem): Madras also has been overlooked.

Mr. Speaker: Madras has already spoken.

सेठ गोबिंद हास: घष्यक्ष महोदय. में कह रहा था कि अनेक वक्ताओं ने जगजीवन राम जी को बधाई दी है भीर भनेक ने उनकी भर्त्सना की है। लेकिन में उनके प्रति भपनी सहानुभृति प्रदर्शित करता हूं। मैं सहानुभृति इसलिए प्रदर्शित करता हूं कि एक बढे कठिन समय मे उनको अपना काम करना पड रहा है। में समझता हं कि बाज जैसी परिस्थिति है उस परिस्थिति मे न वे बधाई के पात्र हो सकते है भीर नहीं भर्त्सना के पात्र हो सकते हैं, वे केवल सहान्मति के पात्र हो सकते है।

यहां यह कहा गया है कि हमारी रेल की व्यवस्था से बहुत ग्रवनति हुई है। मुझे खेद है कि में इस मत का समर्थन नहीं कर सकता हं। ऐसी बातों में हमें कुछ लम्बे दौरान की दृष्टि सें देखना पड़ता है। छ: महीने पहले या साल भर पहले क्या स्थिति थी और धाज क्या स्थिति है इतने पर ही विचार करके यदि हम सब कर ले और इतने पर ही विचार करने की यदि हम भादत डाल लें तो सच्चा चित्र हमारे सामने नहीं था सकता है। में सन १६४७ में जब हम स्वतंत्रहर उस समय

[सेठ गोविन्द दास]

की रेलो की तसबीर आपके सामने रखता हू और आज की तसबीर आपके सम्मुख रखता हू और मेरा यह मत है कि उस समय और आज का यदि हम मिलान करेतो इसी निर्णय पर पहुचेंगे कि हमारी रेलें भी देश के अन्य विभागों के सब्हय बराबर उन्नति करती जा रही है फिड़ यह उन्नति जितनी हम चाहते हो उतनी चाहेन हुई हो।

जहा तक दुर्घटनाधो का सम्बन्ध है इस्में सन्देह नहीं है कि इधर दुर्घटनाये बहुत ग्रधिक हुई है परन्तु इस सम्बन्ध में यदि हम थोडी गहराई से देखें तो हमको ज्ञात होगा कि ग्रधिकाश दुर्घटनायें शायद ऐसी थी जिन पर मनुष्य का कोई वश नहीं हो सकता था, वे दैवी कारणो से हुई ।

हमारी शक्ति के परे था उनको रोक सकना परन्तु इसका यह झर्थ नही है कि हम दुर्घटनाओं के निवारण का प्रयत्न न करे। हमें इस तरफ सब से झिथक ध्यान देना है क्यों कि इन वर्षों में यह हमारा सबसे झिथक खेदजनक विषय रहा है।

कल यहा पर खर्च बढने की बुछ शिकायत हुई । मेरा इस सम्बन्ध मे यह मत है कि जिस समय हम खर्च बढने की म्रोर देखें उस समय हमागे मामदनी कितनी बढी है इस तरफ भी हमें ध्यान देना चाहिये । साथ ही हमें एक बात की तरफ भीर ध्यान देना है कि महगाई नितर्न। मिन हातं। ज है है में प्रदिसहगा बढ़ती जा रही है तो खर्च बढना यह एक स्वाभाविक बात है ।

कामगारों के सम्बन्ध में यहा पर बहुत कुछ कहा गया । जब साम्यवादी प्रजातन डेमोनेसी के सिद्धात पर काम करने के लिये कुछ कहते हैं तो मुझे थोडा प्रास्त्रयं होता है । जहां तक हमारे साम्यवादियों का सम्बन्ध है वहां तक मैं समझता हूं कि यदि वे धपने साम्यवादी देशों की छोर देखे, चीन की झोर देखें, रूस की झोर देखें झीर देखें कि वहां पर प्रजातन के कितने सिद्धांत काम में लाये जाते हैं तो शायद उनको झपनी राय बदलनी पडेगी।

कल यहां पर हमारे जबलपुर से माने बाले श्री एन्थनी का बढ़े जोर शोर का भाषण हुमा भीर उन्होने भपने भाषण में एक बात यह कह डाली कि जहां तक कामगारों के सम्बन्ध की नीति का सम्बन्ध है वे सरकार का धनक्वालिफाइड कडैमनेशन करते हैं। लेकिन मै सरकार का जहा तक श्रमजीवियों का सम्बन्ध है वहा तक सरकार की नीति का धनक्वालिफाइड सपोर्टर हु धीर मै कहना चाहता ह कि भिन्न भिन्न देशों के इतिहास को श्री एन्थनी भीर जो दूसरे लोग हमारी सरकार की श्रमजीवी नीति की निन्दा करते है, वे देखने की कृपा करे और वे देखें कि स्वराज्य प्राप्त करने के बाद से भव तक जहा तक श्रमजीवियो का सम्बन्ध है बाहे वे नेलवे विभाग के हो भी रचाहे वे भी किसी विभाग के हो क्या किसी सरकार ने भीर किसी देश ने उतना काम किया है जितना हमारी सरकार ने किया है ? मैं यह मानता ह कि उनको हमें भौर भी सहलियतें देनी है परन्तु श्रमजीवियो की और रेलवे के श्रमजीवियो की नीति के सम्बन्ध में सरकार का धनक्वालिफाइड कडैमनेशन करना यह एक बड़े ब्राइचर्य की बात है। हमारे श्री एन्यनी ने यह भी कल कहा कि नेशनल फेडरेशन जो हमारी रेलवे की है उसमें ४ ४ श्रहा का शगर नही है। मै उनसे पूछना चाहता ह कि धगर नेशनल फेडरेशन में कामगारी की कमी है ं तो रेलवे में भीर कौनसी श्रमजीवियो की सस्या ्मी है जिसों नेशनल फेडरेशन से अधिक कामगार मौजद है ? सरकार जो यह कहवी है कि कामगारों को एक ही सब के भन्तर्गत लायेंगे तो वह कामगारो के हित की नीति है भीर इस सम्बन्ध में जो श्री एन्धनी ने कहा कि नेशनल फेडरेशन सरकार का

विरोध करने का साहस नहीं कर सकती तो मैं उनसे जानना चाहता हु कि झाप हर बात में सरकार का विरोध क्यो करना चाहते हैं ? भापको क्या तभी सतीब होगा जब यहा पर हडताल पर हडताल हो और हमारे विकास के काम रुक जायें ? मै भ्रापसे कहना चाहता ह कि सरकार का श्रमजीवियो के सम्बन्ध में धनक्वालिफाइड कडैमनेशन करना यह श्रमजीवियों के प्रति शत्रता है यह सरकार के प्रति शत्रुता नही है बल्कि श्रमजीवियों के प्रति शत्रुता है और लम्बे दौरान में वह हमारा जो विकास कार्य हो रहा है उसमें सब से बड़ी बाघा डालना है। मैं उन सब से सहमत ह जिन्होंने यहा पर कुछ बातें रखी है। मै मानता हु कि जहा तक रेलवे की व्यवस्था का सम्बन्ध है उसमें भ्रभी काफी ग्रधिक चुस्ती भानी चाहिये। काम करने वालो का जहा तक सम्बन्ध है हम यह भी देखते हैं और यह ठीक कहा गया कि यहा पर लोग बहुत काम नही करते भौर मारामतलब हो गये हैं। उनको प्रधिक श्रम करना चाहिये । यदि हमको पच-वर्षीय योजना सफल बनानी है तो इस याता-यात के कार्य में हमारा जो योजना भायोग है उसको प्रधिक ध्यान देना ही पडेगा । भगर भिक धन हमको नही मिले या हमारे रेलवे मनी महोदय को नहीं मिले तो वे प्रधिक काम कैसे कर सकते है। इसलिये योजना भायोग जो धन रेलवे को देने वाला है उस पर वह पूर्नीवचार करे भीर भतिरिक्त रकम दे। हमारी रेलवेज के लिये प्रश्निक धन की प्रावश्य-कता होगी क्योंकि बिना उसके यातायात के साधनो की उन्नति नहीं हो सकेगी और बिना यातायात के साधनों की उन्नति के हमारी पचवर्षीय योजना सफल नही हो सकेगी।

जहा तक नीमरी श्रेणी यात्रियों का सम्बन्ध है में इस विषय में सन् १६२३ से ही लगातार कुछ न कुछ कहता था रहा ह और फिर भी मेरा यह कहना है कि उस सम्बन्ध में हमें अधिक करना चाहिये लेकिन उसी के साथ साथ में यह भी मानता हू कि उसके सम्बन्ध में कुछ न किया गया हो, ऐसा नही है।

सन १६४७ में हमारी रेलवेज की जो व्यवस्था थी उस पर मेंने एक नाटक लिखा था भीर उस बार दृश्य थे । एक का नाम था बेकरारी, दूसरे का नाम था इन्तजारी, तोसरे का नाम था फौजदारी भीर चौथे का नाम था जमीदारी । हमारे गरीब लोग बेचारे बेकरार हो कर स्टेशना पर पहुचत है वहा ट्रेन लेट हो जाती है, इतजारी करनी पड़नी है भीर फिर फौजदारी होती है भीर फौजदारी जहा होती है वहा फिर जमीदारी हो जाती है । मन् १६४७ में भव भाज की स्थित में काफी अन्तर हुआ है लेकिन उसमें भीर भिषक भन्तर लाने की भावक्यकता है ।

मब में बहुत सक्षेप में कुछ बाते भ्रपने सम्बन्ध में कहुगा । हमारा नया प्रदेश बहुत बड़ा प्रदेश बन गया है सीर राज्य पूनर्गठन ग्रायाग ने जब इस प्रदेश क निर्माण की सिफारिश की उस समय उन्होने कहा था कि इस प्रदेश की उन्नति नव तक न भव नहीं है जब तक कि इस प्रदेश क माधनो की तरक्की न हो। यातायात के साधनो के सम्बन्ध में भी राज्य पूनर्गठन ग्रायोग की रिपोर्ट में ग्रस्पष्ट सिफारिशें है । मै उनको यहा पर दहरा कर भ्रापका समय नही लेना चाहता लेकिन में इतना भवस्य कहना चाहता ह कि राज्य पूनर्गठन भायोग की निकारिशो पर जहां तक हमारे प्रदेश का सम्बन्ध है, वह पिछडा प्रदेश है, बहुत बडा प्रदेश है, उन सिफारिशो की तरफ ध्यान दिया जाना चाहिये घीर उन सिफारिशो को कार्यं रूप में करना चाहिये।

गुना भीर उज्जैन ५ बीच की ओ रेलबे लाइन की बान थी में रेलबे मंत्री महोदय को याद दिलाना चाहता ह कि उस लाइन , निर्माण की स्वीकृति उन्होंने स्वय [सेठ गोविन्द दास]

इसी लोक सभा में दी थी लेकिन पचवर्षीय योजना में वह दाखिल नहीं की गई भीर जब एक चीज स्वीकृत हो चुकी है तब उसे दाखिल न करने का क्या ग्रर्थ है।

इसी के साथ हमारे प्रदेश में कुछ तेज देनो की भावश्यकता है। मेरा एक प्रस्ताव है कि कलकते से भ्रहमदाबाद तक एक मेल ट्रेन चलनी चाहिये जो कि कटनी, वीना, भूपाल, उज्जैन और रतलाम हो कर जाये। द्याप देखेंगे कि कलकत्ते से ग्रहमदाबाद तक जाने की दूरी इस ट्रेन से कम हो जायेगी। इसके प्रतिरिक्त कुछ जगहो पर बहत छोटी साइनें हैं जैसे ग्वालियर से भिड, शिव-पूर से शिवपूरी भौर उज्जैन से ग्रागरा, यह छोटी लाइने हैं भीर इन छोटी लाइनो के कारण यह लाइनें न्कसान मे चल रही है। इस सम्बन्ध में भी मै यह कहना चाहगा कि उस तरफ ध्यान दिया जाय । कुछ जगहे ऐसी हैं कि जहा पर पूल नहीं बने हैं। जबल-पूर में ऐसे दो पुल हैं। भीर भी कुछ जगहे हैं। उनके कारण कभी कभी घटो तक यातायात रुका पड़ा रहता है। इसमे काई बढ़े खर्चे की बात नहीं है। मैं समझता ह कि जबलपूर के यह दो पुल और दूसरे स्थानी के भी जो इस प्रकार के पूल हैं जा थोडे सर्चे से बनाये जा सकते हो भीर जिनके कि कारण यातायात रुका पडा रहता हो भौर लोगो को कठिनाई होती हो उन्ही पुली का निर्माण होना चाहिये।

एक बात में में भी भ्रशोक मेहता स सहमत हू भीर वह यह है कि व्यवस्था पद्धित में बहुत जल्दी जल्दी परिवर्तन होता है। जब व्यवस्था पद्धित में बहुत जल्दी जल्दी परिवर्तन होता है भीर एक ढम की व्यवस्था बहुत दिन तक नहीं चलने पाती तो व्यवस्था में डीलापन भा जाता है भीर डीलेपन ने भतिरिक्त उस व्यवस्था में कुछ व्यक्तिमम भी हो जाता है। इसलिये मेरा निवेदन है कि जहा तक स्थवस्था पद्धति का सम्बन्ध है, जैसा कि श्री प्रशोक मेहसा जी ने कहा चा, उस में जल्दी जल्दी परिवर्तन नही होना चाहिये।

धन्त में में फिर वही बात कहूगा जो मैंने भारम्म में कही थी कि इस कठिन परिस्थिति में हमारे रेलवे मत्री श्री जगजीवन राम जी जिस ढग में काम कर रहे हैं, उसके लिये में उनके प्रति सहानुभूति प्रवर्धित करता हूं।

Mr Speaker: Shri Vajpayee

An hon. Member: There are so

Mr. Speaker: There are two rails on which the train moves One rail is Hindi and one rail is English

श्री बाजपेयी (बलरामपुर) प्रध्यक्ष महोदय, इस से पहले कि में रेलवे बजट के सम्बन्ध में कुछ विचार प्रकट करू, में प्रपने माननीय मित्र सेठ गोविन्द दास जी के इस कथन से धपनी धसहमति प्रकट करता हू कि जो भी दुर्घटनाये हुई है उन के लिये हमारे रेलवे मत्री सहानुभूति के पात्र है।

सेठ गोबिन्द दास में ने इस के लिये नहीं कहा।

श्री वाजपेयी सहानुमूति रेलवे मत्री महोदय के साथ नहीं, उन हजारो व्यक्तियों के साथ होनी चाहिये, जिन्होंने रेलवे प्रशासन की सक्षमता, स्रयोग्यता सौर शिथिलता के कारण सपने जीवन से हाथ धोये हैं।

सेठ गौबिन्व बास प्रध्यक्ष महोवय, एक व्यक्तिगत स्पष्टवाद । मैं ने यह नहीं कहा कि जो दुर्घटनाये हुई है उन के सम्बन्ध में में उन के प्रति सहानुभूति प्रकट करता हूं । मैं ने यह कहा था कि जिस प्रकार से ऐसी कठिन परिस्थिति में वे सारा कार्य चला रहे हैं, उस के प्रति सहानुभूति है । अध्यक्ष सहीययः वे इसको जानते हैं। एक जाननीय सबस्य जैसे ऐक्सीबैन्ट्स हो रहे हैं।

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श्री बाजपेयी सहानुभूति तो है, मगर यह सहानुभृति उन मरने वालो के साथ है।

सठ गोबन्द दास मेरी भी है।

श्री बाजवंबी रेलवे मत्री के साथ नही सहानमति एक दुर्बल व्यक्ति के साथ की जाती है। रेलबे मन्नी समर्थ है, वे यदि चाहे तो रेलवे प्रशासन में ऐसे परिवर्तन कर सकते हैं जिन से इन दुर्घटनाधो की सख्या बहुत कम की जा सके। में इस तक को स्वीकार नहीं करता कि कुछ द्रचैटनाये दैवी कारणो के फलस्वरूप हुई है। जो भी कारण है भीर जाच के द्वारा हमारे सामने भाये हैं, वे इस बात को प्रकट करते हैं कि भगर पहले से सावधानी बरती जाती दरदर्शिता से काम लिया जाता, रेलवे के प्रत्येक कर्मचारी में भ्रपने कत्तंव्य के प्रति निष्ठा का भाव जागत किया जाता तो बहुत सी दुर्घटनाय टल सकती थी। गत वर्ष की तुलना में इम वर्ष रेलो की दुर्घटनाधो में जो व्यक्ति मर है उन की संख्या ४,०४४ है जब कि पिछल वर्ष ४,३२२ थी, घायल होने वाले इस वर्ष ३२३४१ है जब कि गत वर्ष २८,७७० थे। इन मरने भौर घायल होने वालो मे रेलव के वे कर्मचारी शामिल नहीं है जो वर्कशाप म काम करते हुए श्रपने जीवन से हाथ भी बैठे है या जिन्ह घायल होना पडा है। भौर इन दुर्घटनाची के कारण रेलवे के यात्रियों में एक ग्रसूरक्षा का भाव पैदा हो गया है। वे रेलो म चढते है तो सारे जग को घौर घपने जीवन को राम के भरोसे छोड देते हैं। उन्हें भाशा नहीं है कि बापस भायेंगे तो जग मिलेगा या उन का जीवन सुरक्षित रहेगा। बाद में केवल राम रह जाता है। हमारे रेलवे मन्नी महोदय के नाम का जो धन्तिम पद है सचम्ब वही सार्थक है। जग और जीवन दोनो यात्रियो के हाय से असे जाते हैं। साथ ही इन दुर्घटनाओ को रोकने के सम्बन्ध में अभी तक जो भी पग

उठाये गये हैं वे पर्याप्त नही हैं, प्रभावी नही हैं। इन दुर्घटनाम्रो का भाष्यय ले कर मै रेलवे मत्री महोदय से त्याग पत्र की माग नही करूगा. यद्यपि स्वस्य वैधानिक परम्परा का निर्माण करने के नाम पर इस तरह का त्याग पत्र एक दुर्षेटना के लिये देने की परम्परा इस सदन मे स्थापित की जा चकी है। लेकिन त्याग पत्र से दुर्घटनाये नहीं रुकती । यह बात सत्य है । इसलिये ऐसे कदम उठाये जाने चाहियें जो दुर्घटनाओं को रोकने में समर्थ हो सकें। इस सम्बन्ध में जेनरल मैनेजरों की मीटिंग में जो भी निर्णय किये गये उन के सम्बन्ध में माननीय मन्नी महोदय ने राज्य सभा में प्रकाश डाला है। मुझे इस सम्बन्ध में केवल इतना ही निवेदन करना है कि जो भापरेशनल एफिशिएसी हैं भीर जिन लोगो से हम काम नेना है उन मे उच्च स्तर तक यह विश्वास पैदा किया जाना चाहिये कि उन के ऊपर एक बडी जिम्मेदारी है। में समझता हू कि रेलवे प्रशासन प्रत्येक क्षेत्र में भौर प्रत्येक स्तर पर काम करने वाले एक एक कर्मचारी के हृदय में भ्रमी तक यह भाव पैदा नहीं कर सका है। गत दस वर्षों में स्वतत्रता के बावज़द भी यह उस की सब मे वडी ग्रसफलता है। जो भी सकट खडे होते है, जो भी कठिनाइया भाती है, उन के मूल म जा कर यदि हम विचार करे तो इसी निष्कर्ष पर पहुचेंगे कि कर्मचारियों में, जिन में धर्षिकारी भी शामिल है भौर जिन का दोष भ्रधिक है वे सभी तक अपने कर्तव्यो के प्रति जिस मात्रा म जागरूक होना चाहिये, सतकं होना चाहिये, उतना नही हो सके हैं। रेलवे मत्री महोदय को देश की जनता को ग्राश्वस्त करना है कि रेलो की यात्रा में उस के जीवन का भीर धन का सरक्षण किया जायेगा । पिछले वर्ष जो दर्घटनाये हुई है उन से यह विश्वास हिल गया है, उसे फिर से कायम किया जाना चाहिये।

कल भी घौर भाज भी रेलव मत्रालय द्वारा जो श्रम नीति प्रपनाई जा रही उस के सम्बन्ध में, पक्ष में घौर विपक्ष में भी, दोनो तरह की बातें कही गई हैं। हमारे कम्पू- 2713

निस्ट मित्र अगर श्रम के पक्ष की कोई बात कहते है तो उसे यह कह कर नहीं टाला जा सकता कि जिन देशों में कम्यनिस्ट पार्टी का राज्य है उन में अम की क्या हालत है। यदि उन म हालत ठीक नहीं है तो यहा हालत ठाक न होने के लिये वह कोई तर्क नहीं हो सकता। मुझे यह कहने में बिल्कुल सकोच नहीं है कि श्रम के सम्बन्ध में, श्रम सगठनों को मान्यता देने के सम्बन्ध से रेलवे मत्रालय ग्रीर रेनवे बोर्ड की जो नीति है वह प्रतिकियावादी नीति है, प्रतिगामी नीति है। उस से दल की की भावना पकती है भीर वह नीति रेलवे कर्म-चारियो में स्वस्थ ट्रेड यनियनिज्म का विकास नहीं कर सकती। मैं नार्थ ईस्टर्न रेलवे में ही देखता ह कि उत्तर रेलवे मजदूर युनियन को मान्यता दी गई है जब कि वह मजदूरी का विश्वास खो चुकी है। यदि वहा चुनाव कराने जाये तो मजदूर ५ हमत म उम युनियन का साथ नहीं दगे । मगर जैनरल मैनेजमेट भौर रेलवे के ग्रविवारी ग्रपने बंल पर उस यूनियन को टिकाये हए है। यही कारण है कि मजदूरो म, कर्मचारियों म निराशा की भावना पैदा होती है भौर जो व्यक्ति निराण है, ग्रमन्तब्ट है, उन में भ्रच्छे काम की ग्राभा नहीं की जा सकती। हाल महो उत्तर रेलवे मजदूर यूनियन का एक बडा भाग नार्दनं रेलवेमैन युनियन म शामिल हा गया है। प्रन्य क्षेत्रों म दो दो युनियन को मान्यता दी गई है। मगर नार्थ ५ स्टर्न रेलवे पर केवल सत्ताकृढ दल द्वारा स्वीपृत यूनियन को ही मरकारी बल के समर्थन पर खड़ा किया जा रहा है। मैं भाशा करता ह कि इस नोति में परिवर्तन किया जायेगा । मजदूर सगठन यदि सही दिशा में चलते हैं, राष्ट्र के हित को ध्यान मे रस कर भागे बढ़ते हैं, तो रेलवे प्रशासन के लिए ने सहायक होगे। वे उसके मार्ग मे बाधक नही होगे। रेलवे मगठनो को प्रशासन का विरोधी समझना यह घारणा भामक है। दोनो सहयोग से काम करे इस बात की

प्रावश्यकता है। लेकिन सहयोग न्याय के प्राथार पर हो सकता है, दलगत स्वायों की तुष्टि के प्राथार पर नहीं। इस सम्बन्ध में मंत्रालय को प्रानो श्रम नाति पर पुर्ताव वार करना चाहिए।

13 hrs.

माननीय रेलवे मत्री महोदय ने भ्रपने भाषण में सभी रेलवे कर्मवारिया के लिए पेशन योजना का उल्लेख किया है। उस याजना के भन् ार जो भी कर्मचारी १५ नवस्बर सन् १६५७ के बाद नौकरी ने मायगे उनके िए वह योजना अनिवार्य होगी और १४ नवम्बर सन् १६५७ के पहले के जो कर्म गरी है उनके लिए इस योजना में शामिल होता ऐच्छिक हागा । लेकिन जिनके निए यह योजना विकल्प के रूप में रखी गयो है उन पर भा यह अन्धन लागू किया गया है कि वे ३१ मार्च मन १६४६ तक प्रानी राव प्रकट करे भार यह बताये कि ने पे उन याज ता में जामिल हाना चाहते हैं या प्रावाडट फट के मनमार भागे बढ़ना चाहते हैं। नेरा निवेदन है कि यह प्रविध दहत नम है। इस भविध को ग्रागे बढाया जाना चाहिए। ३१ मार्च सन १६५८ नक हर एक कर्म बारी फैसला नही कर सकता। जा भो योजना रखी गयी है वह व्यवस्था मे भ्रामल परिवर्तन करती है। उसके दूरगामी परिणाम हागे। हर एक कर्मवारी का अविष्ध उससे सम्बन्धित है। उनको पूरा मौका दिया जाना चाहिए ताकि वे समस्या के हर एक पहलुपर विवार कर सक । इसलिए मेरा निवेदन है कि इस ३१ मार्च सन् १६४ = तक की अवधि को ६ महीने के लिए आगे बढ़ाया जाये भीर पेशन योजना के जो नियम हैं वे सभी कर्मचारियों को उनकी मापा में खाप कर दिये जाये । रेलवे मनी महोदय ने रेलवे मे किस तरह से हिन्दी का प्रयोग बढ़ता जा रहा है इसकी घोर सकेत किया है। ये उनका ध्यान सीयना बाहता हूं कि पेंशन योजना के सम्बन्ध में जो नियमावलो है वह सभी कर्मचारियो को उनकी धपनी भाषा में अभी तक नहीं पहुचा -गयी हैं। छोटे छोटे कर्मचारी घयेजी में जिसे हुए नियमो स यह निर्णय नहीं कर सकते कि उन्हें किम याजना के साथ श्रपने को जोडना चाहिए।

एक बात भीर है। इस सम्बन्ध में जितना प्रचार होना चाहिए था. कर्मचारियो को इस योजना के लाभ बताने के लिए जो कदम उठाये जाने चाहिए थे वे नहीं उठायें गये। उनके हदय में तरह तरह की भाशकाये पैदा हो रही है भोर वे निश्चय नहीं बर पा रहे हैं कि उन्हें किस भोर जाना चाहिए। इस दिष्ट से ग्रवधि बढाना श्रावञ्यक है श्रीर उन्हे पूरा मौका दिया जाना चाहिए कि वे इस सम्बन्ध में कोई फैसला कर सके। जहां तब मैं समझता हु रेलवे मत्रानय ने पेशन योजना के पक्ष में प्रधना निर्णय कर दिया है क्योंकि जो भी १५ नवस्बर सन १६५७ कं बाद के जो कर्मचारा है उन पर यह धनियायं रूप से लाग हं गी। मेरा निवेदन है कि दाना प्रकार के विकल्प ग्रागे भी व मचारियों के सामने पहने चाहिए। भगर वे पेशन याजना मे शामिल होना चाहते हैं ता उन्हें इसकी छट दी जानो हिए. यदि वे उस म शामिल न होना चाहे तो १५ नवम्बर १६५७ के बाद वालों का भी इस बात की छट हानी चाहिए कि वे प्रावीडेट फंड के भनभार अपना भागे वा हिसाब रख सक ।

रेलवे में भ्रष्टाचार के निराकरण के सम्बन्ध में भ्रानेक सदस्यों ने बल दिया है। भ्रानुभव ऐसा भ्राता है कि भ्रष्टाचार के निराकरण के जैसे जैसे प्रयत्न किये जाते है, भ्रष्टाचार नयं रूप में भ्रीर बढे हुए भ्राकार में हमारे सामने भ्राता है। इस सम्बन्ध में भ्राचार्य कृपालानी की ग्रध्यक्षता में जो कमेटी नियुक्त का गयी थी उसकी सभी सिफारियों को भ्रभी तक कार्यान्वित नहीं किया गया है। स्थान स्थान पर भ्रष्टाचार के मामले सामने भ्राते है। उन

पर परदा डालने का प्रयत्न किया जाता है।
मुझे मालूम है कि सभी लखनऊ में खलासियों
की मरती का एक मामला सामने प्राया है।
भरती के लिए जो सिलेक्सन बोर्ड नियुक्त
किया गया था उसने जो भरतों की उसमें जिन्हें
भरती किया जाना चाहिए था, जिन्हें स्वीकृत
किया गया था, उनकी जगह दूसरे लोग भरती
कर लिये गये है। जब मीनियर विजिलेम
भ्राफिसर के पास इस बात की शिकायत की
गयी तो उन्होंने जाच की। पाच मो खलासियों
में से उन्होंने मौ खलासियों की जाच की भौर
उनमें मात ऐमें थे जिन्हें मिलेबट नहीं विया गया
था।

Mr. Speaker: The hon Menber's i.me is up.

Shri Vajpayee: Being the spokesman of the group I hope I will be given more time.

Mr. Speaker: I have given him sixteen minutes already

Shri Vajpayee: Only, Sir

Mr. Speaker: All right, four more minutes

श्रां ब.अपे शंं उनमें से सात व्यक्ति ऐसे निकले जो दूं दे व्यक्तियों की जगह काम कर रहे थे। सिलेक्शन के समय मुहम्मद नाम के ब्यक्ति छाटे गये थे मगर जब नियुक्ति का मौका प्राया तो उसकी जगह गुलाब नाम के व्यक्ति को नियुक्त कर दिया गया। यह मामला पकड़ा गया है मगर मुझे ग्राशका है कि इस मामले को दबाया जा रहा है। मैं भाशा करता हू कि भ्रष्टाचार के जो भी मामले सामने लाये जायेंगे दृढ़ता के साथ उनका निराकरण करने का प्रयत्न किया जायेगा और रेलवे कर्मचारियों के हृदय में यह भावना पैदा नही होने दी जायेगी कि रेलवे का प्रशासन किसी तरह से भ्रष्टाचार के मामलों को दबाना चाहता है। [बी वाजपेयी]

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इसी सम्बन्ध में एक बात यह भीर कह द् रेलवे के कर्मचारियों को छोटे छोटे कारणों से परेशान किया जाता है, उन पर धारोप लगाये जाते हैं जो प्रमाणित नहीं हों सकते, मगर उन्हें नौकरी से घलग कर दिया जाता है। जबलपुर के ग्रस्पताल में एक कर्म-चारी काम करते थे जिन्हें सन १९५० में घारोप लगाकर नौकरी से घलग कर दिया गया। वह भदालत में मामला ने गये भीर भदालत ने उन्हें पून काम पर लेने का घादेश दिया। वह काम पर हाजिर हए पर तीन घटे बाद उन्हें फिर से मुझलिल कर दिया गया, भीर बाद में उनको बरखास्त कर दिया गया । वह भ्रपना मामला बम्बई की हाईकोर्ट में ले गये। बम्बई की हाई कोर्ट ने बरखास्तगी का घादेश रह कर दिया। मगर भादेश के रह होने के बाद जैसे ही वह नौकरी पर फिर ग्राये उन्हें फिर मुझत्तिल कर दिया गया और वह सभी तक मधत्तिल हैं। श्रीमान्, इस तरह के उदाहरण रेलवे प्रशासन की प्रतिष्ठा को बढाने में सहायक नहीं हो सकते।

रेलवे कर्मचारियो के लिए जो ग्राचरण नियम निर्धारित किये गये है उनमें से भी साम्राज्यवादी शासन की बू प्राती है। मै रेलवे मत्री महोदय का ध्यान हिन्दी में छपे पाचरण नियमो की भोर दिलाना चाहता ह। दूसरे पुष्ठ पर यह लिखा हुआ है "हर रेलवे कर्मचारी का कर्तव्य होगा कि वह ग्रपने परिवार के सदस्यों को किसी ऐसे घान्दोलन या काम में जिसका उद्देश्य खुले ग्राम या छिपे तौर पर विधिवत् सरकार को उलटना हो भाग लेने, बन्दा देने या किसी भीर ढग से सहायता करने से रोकने की पूरी कोशिश करे।" मैं यह जानना चाहता ह कि धगर सरकार को विधि-वत् रूप से उलटने का प्रयत्न किया जायेगा तो उसमें कोई प्रापत्ति क्यो होनी चाहिए। विधि-बत् सरकार को उलटना हो तो उसमें क्या गलत बात है। देश के हर एक नागरिक को अधिकार है कि वह वैधानिक रूप से शान्तिपूर्ण प्रयत्नों से सरकार को बदलने में योग दें। मैं समझता हूं कि जो भाषा रखी गयी है वह कुछ प्रशुद्ध है। इसको शुद्ध किया जाना चाहिए।

भी भक्त वर्शन (गढ़वाल) . यह मनुवाद की गलती है। मैं समझता हूं कि यह मनुवाद "गवर्नमेंट एज कास्टीट्यूटेड बाई ला" का है।

भी बाबचें शे: इस तरह की भाषा से गलतफहिमया पैदा न करें। इसमें भी साबधानी — की भावश्यकता है।

नार्थ ईस्टर्न रेलवे पर तारघरों को स्टेशनों से अलग हटाने की नीति अपनाई जा रही है। गोडा, गोरखपुर और बनारस सिटी में जो तारघर रेलवे स्टेशन पर थे, उन्हें दूर शहर में भेज दिया गया है और स्टेशन पर तार लेने की कोई व्यवस्था नहीं है। ऐसा क्यों किया गया, यह स्पष्ट कर देना चाहिए। कहा जाता है कि नार्थ ईस्टर्न रेलवे में तारघरों की तुलना में वायरलैस को अधिक प्रमुखता दी जा रही है। मैं समझता हू कि वायरलैस में खर्चा भी अधिक होता है और हम को की सवाद भेजते हैं, वे गुप्त रह सकेंगे या नहीं, इस का विश्वास नहीं किया जा सकता है। कारण कुछ भी हो, लेकिन रेलवे स्टेशनो पर तारघर की व्यवस्था जरूर होनी चाहिए।

नई रेलवे लाइनो के सम्बन्ध में अनेक सुझाव दिए गए है। मैं समझता हू कि माधोपुर से ऊधमपुर तक रेलवे लाइन विद्धाने का जो सुझाव है, उस को प्राथमिकता दी जानी चाहिए। माधोपुर से ऊधमपुर तक सड़क का निर्माण हो गया है और अब रेलवे लाइन विद्धाने में कोई कठिनाई नहीं होगी। सामरिक दृष्टि से भी इस बात की आवस्यकता है। मुझे सतोष है कि रेलवे मत्री जी ने कल राज्य सभा में इस सम्बन्ध में विचार करने का धारवासन दिया है। इसी तरह मोना से सम्बन्ध जोड़ने वाली -जो कोंकर्ण की रेलवे लाइन है, उस के सम्बन्ध में भी गम्भीरता से विचार किया जाना चाहिए:

मध्य प्रदेश के पिछड़े क्षेत्र की तरफ भी ध्यान देने की भावश्यकता है, जिसे राज्य पुनर्गठन भायोग ने यातायात द्वारा प्रदेश के सभी क्षेत्रों से सम्बन्धित करने पर बल दिया है।

बन्त में बच्चक्ष महोदय, मैं बपने चनाव-क्षेत्र की बात कह दं। हमारे यहां बलरामपूर, उत-रौला, डुमरियागंज, बांसी तथा सहजनवा से एक रैलवे लाइन निकालने का विचार उत्तर प्रदेश की सरकार के द्वारा केन्द्र के सामने रखा गया था। माननीय श्री शास्त्री जी ने, जब कि वह रेलवे मंत्री के पद पर श्रासीन थे, इस सम्बन्ध मे भारवासन दिया था, परन्तू पूराने भारवासन पालन किए जायें, यह शायद हमारे मंत्री महोदय की नीति दिखाई नहीं देती । मैं उन का ध्यान उन के सहयोगी द्वारा दिए गए प्राश्वासन की ग्रोर खींचना चाहता हूं। जो रेलवे लाइन इस प्रकार निकाली जायेगी, वह ५२ मील के क्षेत्र में होगी भीर गोंडा भीर बस्ती का क्षेत्र उस के प्रन्तर्गत प्रार्गा। वह एक ऐसा क्षेत्र है, जहा कि धनाज भीर चावल बड़ी मात्रा मे पैदा होता है भीर जहां यातायात के साधन नहीं है। वहां रेलवे स्टेशन पंद्रह बीस मील की दूरी पर है। भगर इस विषय पर विचार किया जायगा, तो मुझे बडी खगी होगी।

्रोहतक-गोहाना-पानीपत की जो रेलवे लॉइन है, वह उखाड़ दी गई थी। ग्रव उसे फिर से शुरू किया जा रहा है। मेरा सुझाव यह है कि उसको गोहाना तक सीमित न रख कर पानीपत तक बढ़ा देना चाहिए। पहले वह पानी-पत तक ही थी। पिछनी लड़ाई में उस को हटा दिया गया था। इसलिए ग्रव भी उसे पानीपत तक ही बढ़ा देना चाहिए। Mr. Speaker: Shri Radhamaran Singh. After him I will call Shri B. S. Murthy. I must give one turn to every one of the Groups in the Opposition. Therefore, Mr. Barrow will not be called now; I must exhaust the Republican Group, the Ganatantra Group etc. and then I will come again.

Shri Radhamohan Singh (Ballia): Sir, I wish to offer my congratulations to the hon. the Railway Minister. All the literature about railway administration that has been supplied to us goes to show an all-round development of the railways for which the Railway Administration deserves our thanks. Some friends have put in a plea here that because the Railway Minister has had to work under very difficult circumstances he is only to be pitied. But I am sorry to say I do not agree with that view. I think that because of the fact that he has had to struggle under very difficult circumstances and has come out successful he deserves our appreciation and our congratulations.

It has been truly said that the Railways are the life-line of the nation. We have to remember that the Railway Administration has to serve three masters: the first is the country and the people, the second the consumers or the users of the railways, and thirdly the employees.

Mr. Speaker: Order, order. Hon. Members come and worry me, asking me whether I will give them a chance at three o'clock and so on. I am not here to do that. Hon. Members will take their chance, be here, hear what other hon. Members say and try to meet those points. I would request them not to come here and try to fix a particular time with me. I am trying to give representation, first of all, one round to all the Groups. Another person from the same Group which has been given a chance wants another chance before another Group has had its chance. And some States have not had a chance at all. Therefore, I am trying to distribute between

[Mr. Speaker]

the various Groups and various States and give preference to special interests, and then once again give another opportunity. Therefore, I would request hon. Members to kindly be intheir seats, make the House full, take part in the debate and follow the proceedings.

Shri Radhamohan Singh: Then, Sir, the Railway Administration has also to plan in such a way that it serves all parts of the country. It has to run through to our borders and also to all areas, so that it may serve the people in times of need and emergency like floods and famine. It has also to open out industrial areas for development and to reach the coasts for transit of goods. This is, what is called, catering to the needs of the country.

Secondly, the intere ts of our paymasters, the consumers, have to be looked to. I do not think that only such amenities as are being provided are all that have to be looked into. What the railway consumers want is, firstly, cheap and quick transport. I am sorry to say that we have been doing nothing in this respect. Railway Administration does not appear to be alive to the need for providing quick transport. There are certainly some areas which are served better, but there are other backward areas which are not being cared for. There the people are made to pay the same rate of fares even though it takes ten hours to cover a distance of 50 miles. I would request the Railway Administration to look into all these things.

So many things have been said in this House, I do not want to repeat them. But I would like to say one thing, that all that we say here should not be thrown away. The Administration should benefit by our suggestions and should look into them. They should consider whether it is possible to carry out the suggestions made here. This is a very good way of getting so many ideas from all sorts of people coming from all sorts of areas. Year in and year out, from

this House as well as from the other House, suggestions are poured into the Administration but I regret to say—that is a very genuine grievance which we have got—that they are not looked into. I hope and trust that our Railway Administration would be more careful about them, look into these suggestions and try to carry them out. We shall be obliged if the hon. Railway Minister kindly takes the trouble to inform the hon. Members as to what has been done with regard to these suggestions. I think it will be doing something good if he takes care to oblige us in this respect.

I said, Sir, we have been doing nothing for quick and cheap transport. I would like to elaborate my point by examining the figures that have been given to us. If we look from the administrative point of view, in two or three years our expenditure has increased by about Rs. 101 crores. In 1955-56 we were incurring an expenditure of Rs. 213 crores on railways and now we have planned for Rs. 313 crores. But, on the side of receipts I find that in 1955-56 we estimated to receive, or actually received, Rs. 316 crores. whereas in 1958-59, we are estimating to receive Rs. 407 crores; that is an increa e of Rs. 91 crores only. That not efficient administration. Whereas in three years our receipts have increased by about Rs. 91 crores our expenditure has increased by Rs. 101 crores. This is a very sad state of affairs. I would like the Railway Administration to look into this and see that the Railway Administration is run in such a way that the tax-payers also benefit by this service.

The next point, which is not any the less important, is about the employees. The whole Administration is run by these employees. No Administration can be run efficiently and, certainly, no purity can be guaranteed, unless we have a staff which is satisfied. Unfortunately, in our country the cost of living has been rising, but the increase in the pay of the staff is not able to cope with the rise in

prices. There are also housing difficulties and so many other things. We are glad that much has been done, but in comparison with that, much more remains to be done. I would like to say that in the interests of efficient and pure administration it is necessary that the staff should be better paid. They should get more amenities in respect of their health and education of their children which are very vital.

I want to say one thing more in this respect. I was told that some days back the hon. Minister announcdecisions regarding ed certain the up-grading of class III and class IV employees. I am surprised to learn that his announcement has not yet been implemented, and certain categories of employees are still ruffering in their old grades. If the announcements and declarations of the Hon'ble Railway Minister are not complied with and acted upon, I do not know what other things or assurances will be carried out.

Our needs are no doubt very great. I want to point out one thing which is admittedly very necessary have in our country different systems of railways inheriting as we do from different companies of old. There are two systems, the broad gauge and the metre gauge. We have also got But, for the the narrow gauge. defence of the country and for through communications throughout the country, it is necessary that we should have one system of railways only. I realise that it is not an easy matter, but I want to give a suggestion. I have read in papers that the Republic of China and the Soviet Union have two different tems in their respective countries, but sometime back they have succeeded in solving their difficulty. Now it takes only half an hour at a changing station and the train can be run from one gauge into the other gauge without any great difficulty. If that is so, I think that is an experiment which should be studied. We should learn from them how that is done. It is very necessary for the defence of the country, for serving the people in times of need and also for taking goods to undeveloped areas and we should have one system only.

Carrying goods from one place to the other should not be so difficult as it is at present in some areas. In the parts from where we come, we are served by metre gauge system of railways. Many things have already been said about it. That is also an undeveloped area. We cannot get iron, steel and coal in our areas, which is served by metre gauge without delay. They are urgently needed there. We should have better railway service so that the development of those areas can be made more easy and quicker. Therefore, I would like to suggest that, if it is not possible to change the whole system, at least one broad gauge line should be run from south to north viz. from Buxar to Gorakhpur or from Banaras to these areas, so that the undeveloped areas of Eastern U.P. and Bihar may also be served in a better way. I beg to suggest that this is a thing that requires the careful consideration of the Railway Administration. We were glad to learn that this year. there has been an increase both in traffic and also in Railway earnings. But I would like the hon. Minister of Railways to enlighten the House on the point whether the increase in the receipts is due to increase in fares which we raised last year or whether it was only due to the increase in traffic These figures were not given to us. So, we are not able to understand as to what proportion is due to the increase in fares and what proportion is due only to increase in traffic

13.31 hrs.

[MR DEPUTY-SPEAKER in the Chair] These are the points that have to be looked into.

The North-Eastern Railway has come in for a great deal of criticism. If the hon. Minister goes to that area and particularly to the branch lines, he will find that none of the ameni-

[Shri Radhamohan Singh]

Railway Budget-

ties which we find on other railways is found in these trains. As I said, the wagons have no amenities. There are no latrines. There is no safety also.

The Deputy Minister of Railways (Shri Shahnawaz Khan): There are no latrines in any wagons anywhere.

Shri Radhamohan Singh: I am sorry I meant passenger coaches. I request that he may go into these things. Let us hope that in future some improvement is going to be made.

Mr. Deputy-Speaker: What is the suggestion of the hon, Member?

Shri Radhamohan Singh: I am referring to them. In the North-Eastern Railway, there is no connection between N. E. R. and Northern Railway trains at Banaras and Shahganj. I would like to submit that this question should be taken up in the interests of at least quicker transport. Connections should be given to the trains there both Up and Dn trains.

We were told in the past that those railways were run by two administrations and there was difficulty and that one did not care for the other and hence the poor people were left uncared for. Since the whole administration is now run by the Government at least there should be co-ordination. There should be connections for the Up trains and Down trains at Banaras and Shahganj.

With these words, I wish the Railway Administration succeeds in its endeavours to serve the people better.

Shri B. S. Murthy: Mr. Deputy-Speaker, I rise to congratulate the Minister of Railways for presenting a budget which has received general approbation from all sections of the people. His budget speech is edifying and the general progress registered in the past year is gratifying. With his sagacity, combined with the energy of his deputy and with the team of experienced officers, I am sure the railways will work better than even perhaps we are expecting them to function in the years to come.

The previous speaker, while speaking on the earning and expenditure. said there is inefficiency because the expenditure is not in proportion to the earnings, without comparing the figures of the previous years. The next moment he said there must be more wages paid and the staff must be made to satisfy themselves as far as remuneration and wages are concered. After all, this is a welfare State. Therefore we must be very careful in order to meet the demands of the workers, and the employees. as my friend has said, must be satisfied as far as their minimum demands are concerned. Therefore, naturally, the railways have to incur more and more expenditure as they progress. To that extent, the revenues may not be tallying. But that does not mean there is any inefficiency. Therefore, I think the railways are doing well by creating many more facilities and affording many amenities for the workers so that the workers will be well satisfied and would give their all to see that the railways function as efficiently as possible.

When we think of the railway budget, our minds go to the accidents that are happening every now and then. Within a month or two, the whole country has been shocked with this. that or the other accident that has taken place. In winding up the general discussion in the Rajya Sabha, the Railway Minister said that many of the accidents are due to human frailties. I think this is a factor that must be noted, and noted with all the carefulness, and remedies must be sought for. If these accidents are due to the human weaknesses or frailties that the Minister was pleased to state in the Rajya Sabha, what are the means to see that the accidents are reduced, minimised and rooted out if we can?

In this connection, I would like to suggest one or two things. Firstly, I consider that the zonalisation of railways is rather very ineffective. We

are having a number of zones now. The Southern Zone consists of 6,070 miles; the Central Railway consists of 5,428 miles; the Western Railway consists of 5,461 miles; the South-Eastern Railway and the Eastern Railway consist of 5,667 miles; the Northern Railway has 6,007 miles and the North-Eastern Railway and the North-East Frontier Railway consist of 4,767 miles. Each zone is more or less a huge, over-size unit, and I do think many of these General Managers were able to visit the important places in their zones even once in a year. Therefore, there must be some other machinery to be considered, to have more effective control on the working of these zones. The question is whether we could not think of machinery to see that some other there is effective control

Again, I come to know that even the Divisional Superintendents were not able to cover up all the places in their divisions. Therefore, divisionalisation also must be taken into consideration when we think about these zones and their areas.

Again, it is always better to have a decentralised authority as far as possible so that we can fix the responsibility on an individual or a group of individuals immediately we think of fixing up the responsibility. Therefore, I think the question of the existing zones, the question of re-formation that is being carried out in the zonalisation and also the effective management of divisions must be taken into serious consideration both by the Minister of Railways and his colleague, so that we could have more effective and immediate, urgent, controls to be exercised in all places where they are needed

Again, there is another thing which I consider is also more important to be taken note of. After independence, every Indian began to think that he has acquired certain new rights. Each one consider himself as one who has acquired new rights, forgetting the responsibilities and the duties. In the rank and file, among employees

from top to bottom, there is not enough sense of duty or responsibility, not only to discharge a certain duty, but also to see that the whole system as such is functioning with scientific precision so that the accident could be ruled out of consideration.

Therefore, the time has come when the Minister should give his earnest thought to constituting a committee consisting of the seniormost railway officers and also some of the publicit can be a high-power committee or commission—to go into this matter and see the reasons why people are not able to discharge their duties along with their rights. Though it may be some thing novel coming from me. I think there is some laxity in the rank and file. They are only thinking of rights, and not of duties and responsibilities. I am not here accusing any category or any person or any group of persons. The whole atmosphere is surcharged today, and the employer and the employees are not able to see eye to eye; and there comes the rub. Therefore, it is well to consider the question of appointing a committee, consisting of both officials and nonofficials of high integrity and experience about running of railways, to go into the whole question.

While speaking about the size of the zones, I am tempted to speak about the Southern zone. This zone, as I said, consists of 6.017 miles. It spreads itself like a leviathan into five States-Bombay, Mysore, Andhra Pradesh, Madras and Kerala. It is not only over-sized but it is unwieldy. The Railway Board has to consider whether it could not be bifurcated. In this connection, the creation of a new zone known as the South Central Zone may be thought of. It may consist of the following divisions: Bezwada division, Guntakal, Hubli, Waltair. Secunderabad and Sholapur division. I think the creation of that new zone will relieve the General Manager of the existing zone of some of his duties and will give him ' breathing space to concentrate his attention upon other divisions.

[Shri B. S. Murthy]

I do not think there will be any extra expenditure if we create a new zone. Secunderabad, which will be part of the new zone, was the headquarters of the Nizam's railways. As such, the buildings and other paraphernalia necessary for the headquarters of a zone are already there

Railway Budget-

Then, the Railway Minister seems to be very unkind to Andhra. In fact, he is specialising to be unkind to Andhra. In Andhra, as far as railways are concerned, there are no lines at all, when compared even with a desert like Rajasthan. We have one line on the west coast and one on the east coast, and one line connecting Guntakal and Bezwada.

Mr Deputy-Speaker: Then it is surrounded by railways

Shri B. S. Murthy: Yes, Sir; surrounded, but not completely. Then, last year mention was made about Nellore-Markapur line. But nothing has been done so far as far as the survey and other necessary arrangements are concerned for that line though there is urgent need for it. Then there must be a line for Kasipet-Mancherla to Gudur and Cuddapah to Nandyal.

We have been repeating these requests year after year and the Minister has been hearing them, without are all heeding them. They verv urgent. From Gudur they want to double the track up to Bezwada. This has not been done for five years. They have to cover only 110 miles. But I don't think they have completed even 40 miles. I want this expedited so that the bottleneck at Bezwada will be relieved. From Bezwada and Thadepalligudam rice has to be exported to all directions, and the Minister and the Deputy Minister know the urgency. So, I do not know why they are not expediting the

doubling of track between Gudur and Thadepalligudam

One word more about station masters. The cry of the station masters has been a cry in the wilderness. The M nister was good enough to give them a new deal. But the new deal has not been able to satisfy the minimum demands of the station masters. After all, they have made only two requests. One request is for increase of pay. The Minister was good enough to agree to give them a starting pay of Rs. 80 going up to Rs. 170. But this can be taken advantage of only by the new recruits. The old people are not getting the benefit of it. I want the Minister to consider their case also.

Secondly, the station master is left in the lurch. Promotion is very much limited for him.

Mr. Deputy-Speaker: The hon. Member has been hearing the bell, though he has not heeded it. But he is complaining about the Minister that he is hearing patiently, without heeding.

Shri B. S. Murthy: I only want to say that the legitimate grievances of the station masters must be looked into by the Minister with sympathy.

Shri P G. Deb (Angul): This year's railway budget is an uninspiring document. This is obvious from the fact that the status quo is maintained. Even then there are certain aspects which need examination and an endeavour for further improvements.

At first I would like to deal with the estimates and adequacy. In the current year's budget, provision has been made so as to handle traffic to the extent of 145 million tons. According to the figures furnished by the hon. Railway Minister in his budget, the expected additional traffic required to be handled during the year 1958-59 has been placed at about 12 million tons.

This, in my opinion, appears to be ar under-estimation to the extent that even during earlier years when there was increase in traffic, the Indian Railways had handled the situation almost at the same rate. The situation is different this year. The Railway Minister has observed in his speech that the year 1958-59 is going to be an important landmark in the process of development for the implementation of the Second Plan. It is in this year that the steel plants of Rourkela and Bhilai are expected to go into production. At the same time, there are a few existing steel plants in the country which would also substantially increase their output. So, it will be seen that considerable increase of traffic will be required to meet the situation. such, this will give rise to stepping up of further claims on the Railways. Therefore, if, for 1958-59, provision is made only for 12 million tons of additional traffic, it is evident that serious bottleneck would appear in Railway administration during the year itself. Hence, my opinion is, if an additional element of dynamism in the process of development is not given a place in the drawing up of the Ra:lway budget, it would mean that the Government is lacking foresight Much significance should be attached to this and I feel this is an important factor.

I would like to submit drawing up the programme of railway development, one is required not only to take into account all the visible needs, but also the potential requirements which are likely to be fully tapped in the very near future. In this regard, the claim of Orissa has suffered almost a very callous neglect. On the development depend the improvement Rai'ways of the economic conditions of people and their culture and in an un-developed State like Orissa is a very essential thing. If proper interest is taken by the Centre, not only that the economy of the region will improve, but also huge quantities of underground wealth will be exploited to quench the thirst of the

Central Government for finding financial resources from abroad for their development programmes. Orissa, at present, has only 1/40th of the Indian Railway system whereas her population is 1/24th of the Indian Union. It may be said by the Railway Minister that resources are not available. I would point out, with all humility. that the right type of priority is missing.

Even about resources. the Budget 1958-59-statistical analysisshows an under-estimation in respect of gross traffic receipts. The estimates for 1957-58 as compared with 1956-57 show an increase of 10 to 11 per cent while the expected increase in year 1958-59 has been put at 6 per cent on'y. Am I to believe that when a large increased traffic is expected to be handled by the Indian Railways in 1958-59, the percentage of additional traffic receipts will remain only at 6 per cent? This appears to be a contradiction in terms. It suggests further that certain projects which can be undertaken with the present revenue resources are being sacrificed at the altar of diffidence.

I come now to passenger amenities. In this connection, I would like to make a few observations on certain specific points. People will be able to appreciate the content and meaning of the amenities provided by the hon. Minister, only through actual experience. To me, however, there appears a serious lacuna in the approach towards the development of caterings departmentally. In para 24, page 15, the hon. Minister has observed:

"The scheme for the introduction of departmental catering at selected stations has been implemented, and the process of its consolidation at these stations is continuing. I have no doubt that, by and large, departmental catering has been well received by the public."

No sane person would deny that competition is the soul of efficiency. Let departmental caterings compete

[Shri P. G. Deb]

with the existing vendors so that the consumers have the benefit of good and cheap articles. Consolidation of departmental caterings by implies the liquidation of the vendors class working in the railway stations. This undoubtedly shows lack of human approach. Not only that. This question is of importance from standpoint of social justice. As it is a case affecting the consumers. matter needs urgent and sober thinking on the part of the Government. I do hope that the Government will stop eliminating the vendors class by the cruel rod of authority.

Coming to corruptions, the figures given by the Government do show any serious corruption among railway staff. If only 3518 cases were reported, they constitute a negligible minority when we take into account the total strength of the various categories of staff that exist today. Small dishonest minority surrounded by honest people, should easily check the capacity for corruption. It is other wise here Detection of corruption is much neglected in the Railways. I am sorry to say that. I would like to know whether the Minister concerned is in the know of the nature of reported cases of corruption It has to be determined of what type they are In this connection, I would like to suggest that there should be a vigilant organisation and an intelligence system worked out in such a manner that there should be counterspying also by the establishment of Special police branches If things are done in this way, I believe, corruption can be checked to a very great extent.

Now, I come to the epidemic of accidents. I call this railway an epidemic because we have been seeing serious accidents which are taking place one after the other specially during the last one year. As a result of discussions the hon. Minister had with his General Managers, he has indicated in his Budget speech that human factors largely account for these accidents. However, I would

14 hrs.

stress that human factors are not only the causes by themselves, but consequences also the of certain factors such as frustration and discontent among the railway staff.

Shri B. S. Murthy: Are they not human factors?

Shri P. G. Deb: They are.

The staff should be provided with the · proper environment-physical, social and material. If these amenities are well provided, there will be confidence created in them, and that is real leadership.

Next I come to railway administration. Administration implies supervision and efficiency apparently, which is essential for the proper running of a department like that of railways. To achieve this, however, decentralisation of railway offices has already taken place in the country. In this context, I would like to say something about the divisional headquarters at Khurda Road in Orissa.

In the past there has been constant approach by Orissa that Khurda Road should be a divisional headquarters office in the South-Eastern Zone. In this regard promises were also made by the then Minister of Railways, Shri Lal Bahadur Shastri, recently also by the present Railway Minister, Shri Jagjivan Ram in one of the public speeches which he made in Orissa. But however, the railways have decided to set up the offices in Kharagpur and Waltair completely neglecting Khurda Road which very central indeed. It is, therefore, hoped that taking into account the strategic and administrative facilities available, the Government will decide to set up a divisional headquarters office at Khurda Road as early as possible, particularly in view of the fact that the Paradeep port and many other developmental works are coming up rapidly in this region.

I may state here that the railways have already created an example.

That is the recent bifurcation of the Northern Railways for administrative facility. I would ask, why Khurda Road should not be taken into consideration to cope with better administration on the railways. I do hope the hon. Minister will take note of this and help us in this respect.

Lastly, I would like to say and repeat again that the under-developed States in India should be given topmost priority, especially to develop their underground wealth. If this is done, India will be benefited to a very great extent, and automatically her financial difficulties in the matter of expansion programme will be solved.

Mr. Deputy-Speaker: Shri T. Subramanyam. . . I have to catch the eye of the hon. Member.

Shri T. Subramanyam: (Bellary): I was waiting yesterday.

The Railway Munister has struck a note of optimism and confidence in his Budget speech, which is a matter for gratification. The criticism of some members from the opposition has been one of unqualified condemnation of the railway administration; secondly, they referred to the chronic inefficiency of the railway department. That was the emphasis laid and the extreme tone of condemnation adopted with regard to the railway administration.

In this context, while paying my compliment to the railway administration and sharing their optimism also, I would like to suggest to the Railway Minister that he should evolve a national policy of integrating all the three transport services of the country relating to the railways, the roadways and the inland waterways. I suggest that the Planning Commission evolve some agency or machinery.

We have got about 35,000 miles of railways, 5,000 miles of inland waterways and about 13,000 miles of national highways. There are also

121,000 miles of surfaced roads and about two lakhs miles of unsurfaced roads. These are all fairly good, but for our needs and requirements they are highly inadequate. For a developing economy and for an increasing population, these are inadequate and the Planning Commission should evolve an agency to integrate all these services.

Then, it is a matter for gratification that so far as the internal production is concerned, we are now able to meet the railways' normal annual requirements of rail, wagons and coaches. We are told that a decision has been taken that no more coaches will be imported. With regard to locomotives, Chittaranjan and TELCO are going into full production, and we are expected to be self-sufficient with regard to steam locomotives also.

In 1957-58, 258 locomotives were manufactured and in 1958-59 the production is expected to be 269. With regard to coaches, in 1957-58, coaches were manufactured-and 16,800 wagons. The Integral Coach Factory is expected to manufacture 350 coaches by 1959-60 under single shift. If a dobule shift is operated, will produce another coaches. This is remarkable progress, but even then, I submit, this is not adequate for our needs and requirements.

Everywhere there is a demand that there should be more trains, and that more lines should be taken up. In regard to expansion and development work, the First Plan included restoration of 430 miles of dismantled lines, construction of 350 miles new lines and conversion of 46 miles of narrow gauge into metre gauge. The development under the Second Plan includes the doubling of 1,607 miles of track, conversion of 265 miles of metre gauge into broad gauge, electrification of 825 miles and dieselisation of 1,293 miles and construction of 842 miles of new lines. Out of these 842 lines, about

miles are in progress, and only recently the Quilon-Kottayam section of the Quilon-Eranakulam line in the Southern Railway was opened. I hope the Kottayam-Eranakulam line will be taken up soon.

Shri Shahnawaz Khan: That has also been opened. The entire section has been opened.

Shri T. Subramanyam: It is a very good thing.

As regards survey, out of 2,500 miles, proposals for 1,600 miles have been examined. This included Bangalore-Salem and Tellicherry-Coorg-Mysore lines in the Southern We have been urging in Railway. the South that with the States reorganisation it has become a matter of urgent necessity, that certain other lines should be taken up and more survey should be undertaken. If short distances of upto 40, 50 or 100 miles are opened up by the railways, there will be a remarkable achievement with regard to the opening of avenues for business and industries.

Take, for instance, the Dandeli-Karwar line. The distance is short. Karwar is a port which has got excellent natural harbour facilities. I might inform the House that Karwar is the best natural harbour in India. If all the facilities provided by that port are fully utilised, then it will make a first class port. Besides, there are also good possibilities of even making it the site for a shipbuilding yard. Then, Dandeli has got excellent forest wealth, and there are minerals available there. Iron ore and manganese ore are available there. Recently, the Sharavati hydro-electric project has been taken up, and the foundation was laid only the other day. That will open up excellent possibilities, and block electric current will be produced at very cheap rates and in huge quantities. All these will open up this area for excellent development work and even for starting some basic industries.

At present, there is very great demand for iron ore to be exported to Japan is one of foreign countries. those countries. Recently, a Japanese delegation also came there. Considering all these things, I request Government to take up the Dandeli-Karwar line as urgently as possible. Our Plan is a flexible Plan, though, for the present, only about 825 miles of new construction have been taken up, and they concern mostly areas like Rourkela, Bhilai etc. where we have the iron and steel plants and also coal. I suggest that in the South this Dandeli-Karwar line, which is important line, may be taken up.

Then, there is another line to be taken up, and that is between Kottur and Harihar covering a distance of only 42 miles. After the reorganisation of States, it has become a matter of urgent necessity to integrate these various areas and to open up the possibilities of starting new business and new industries. A couple of years back, the speech of the Railway Minister had envisaged the taking up of this Kottur-Harihar line, but unfortunately, later on, the policy changed and that survey had to be postponed.

There is another line between Rayadrug and Chitaldrug, the survey of which was completed. That is another important line. That will open upparts of Bellary, the Karnataka portion of Hyderabad and the rest of Mysore and help the process of integration from the industrial point of view.

There should also be a line to connect Mangalore with Mysore. We have just learnt that the survey for the Coorg-Mysore-Tellicherry line has been completed, and probably the report is awaited. This line and also the Hasan-Mangalore line should be taken up as early as possible. This also has become urgent after the reorganisation of States.

The Minister has stated in his budget speech that more trains have been introduced to solve the problem of overcrowding. We take pride and pleasure in saying that more

trains have been introduced. The number of passenger trains newly introduced in 1956-57 was 119 on the broad gauge, and 43 on the metre gauge, and in 1957-58 the number was 118 on the broad gauge and 27 on the metre gauge. But the traffic has increased enormously. Therefore, there is urgent need to introduce more new trains.

It is also necessary to have a line from Bijapur to Bangalore via Gadag. Hospet, Bellary, and Guntakal. After the new Mysore State has come into being, new districts and areas of Bombay and Hyderabad have come in. For nearly thirteen hours, from 2 p.m. in the afternoon for a town like Hospet till about 3 a.m. in the midnight. there is no train on that side, and there is a terrific increase of traffic Therefore, I suggest to the Railway Ministry that there should be a fast train introduced between Bijapur and Guntakal, and Bangalore.

With regard to accidents, I should like to say a word. We have had too many accidents recently. All the General Managers met recently in a conference and tried to go to the root of the matter and take steps to counteract these defects. It is a matter of very great concern and worry that with regard to the Calcutta-Bombay mail accident, the finding of the commission is that the derailment was the result of a deliberate act of sabotage committed by some person or persons unknown. I suggest to Government that they should take very drastic steps against such agencies or persons, and they should not allow such pursons to go unknown.

I would like to mention one other point, and that is with regard to goslow or strikes or lock-outs. These also affect our production. It is unfortunate that the Hindustan Aircrafts at Bangalore is not working at present and has been closed; it may be described as either a strike or a lock-out. But whatever that may be, that will affect our production of coaches etc. We are now producing about 166 coaches in the Hindustan Aircrafts.

Therefore, if this situation is not met. that will also affect our general level of production. It is really unfortunate that there should be such a situation in a country like ours. We are free, and we are living within the framework of democracy, and we are not ued down by any totalitarian or regimented methods by which we can compel workers. We have to solve the problems by peaceful methods, wherever the demands are reasonable. But I would appeal to labour leaders also to look at this problem of production from the national point of view, and not allow any situation to develop by which production would suffer in the long run and we shall not be able to meet the transport difficulties. In some other countries, we are told that passengers are not allowed to go where they like; there is no free travel, and there are restrictions. But in our country, we are free, and we can go anywhere we like, and there is scope for free travel. Therefore, I suggest to all sections of this House and also the people outside that we should fully co-operate in this great task of making the Railway Administration a complete Success. That is the best welfare undertaking that we have, covering a distance of 35,000 miles and having a capital of Rs. 1.000 crores. There is no capitalist here; Government is the only capitalist here. One hon. Member said that there should be no capitalist; actually, there is no capitalist here. Therefore, I feel that we should try to take stock of the difficulties and the shortcomings. and try to meet them and at the same time help in this great task of making it a complete success.

Shri M. D. Mathur (Nagaur): When we read the statement supplied by the Railway Ministry as well as the statement of the Railway Minister while presenting his budget proposals, it appears that they are inspiring on the whole. But if we look at them in their application to the under-developed States, the picture is very disappointing. I would like to draw your attention to the under-developed States, particularly the State which

[Shri M D Mathur]

I represent, namely, the State of Rajasthan

The State of Rajasthan is industrially under-developed or undeveloped and has historically been a stronghold of the feudal lords, and, therefore, the amenities of life which should be made available to the people there could not be made available. But even today, when we are having a democratic regime and the people's representatives are administering the railways which constitute an important concern in the public sector, we do not find any difference and the same sort of favouritism as we used to have m the past is going on The States which are developed are developing more, while those which have been under-developed and undeveloped remain as they are

In our economic policy, we have set before ourselves the objective or goal of socialism. If developed States develop more and the under-developed States remain as they are, I am afraid we must call it a capitalist order rather than the objective of a socialistic State.

I heard the speech of the Railway Minister very attentively. When he was speaking for about 40 minutes I wanted to find out if any word has been said from his tongue about opening new lines in Rajasthan. But there was none So far as public amenities are concerned, the new approach is not made over there. We find that the name of Rajasthan is completely absent from the list.

No doubt, in his speech he has said that he has ordered survey of a few lines, particularly from Dungarpur to Ratlam Already, there are a number of lines which have been surveyed by the State Railway, but we are not seeing anything either in the First Plan or in the Second by way of any new railway line coming up. For example, the railway line from Hindumalkot to Ganganagar is very

important It is a small piece of 16 to 20 miles. The survey is there, but I think there is no hope at least in the current Plan that the new line will come up Also, there has been survey of a railway line from Ajmer to Merta. It has been commercially surveyed and I think the survey reports are lymg m the records of the Railway Ministry. But no action has been taken so far either under the First Plan or under the Second.

Let me give a third instance It is necessary to have a railway line from Pokaran to Jaisalmer Jaisalmer is on the border of our country. Now that there is exploration of petrol and other things, the area will develop. The distance is only about 75 miles to be surveyed.

If we do not have at least a few hundered miles of railway line during the whole of the Second Plan period we will not be able to appreciate the budget of the Railway Ministry or the speeches that come from the Ministers

Apart from the question of opening new lines, we hear of passenger amenities in bold statements coming from the Railway Ministry These we see in leaflets and other cations of the Railway Ministry For example reference is made to fans in third class coaches. Then we are having air conditioned third coaches But these are just stories for at least those who travel in Rajasthan As a matter of fact. I would request the Railway Ministry that m order to create a psychological atmosphere in the country that they are having airconditioned third class coaches, they should at least replace the out-of-date and sick coaches which are running on the metre gauge section in Rajasthan After all. the charge is the same in third class, whether it is metre gauge or broad gauge When you are having periments with all sorts of amenities in the broad gauge line of the western Railway and Northern Railway round about Delhi and Bombay, Rajasthan is completely neglected. Why is this so?

I must submit that if this state of affairs continues even in a democratic era, then people who were under bondage under feudal rule will lose faith in democracy. They will come to the conclusion that so far as administration is concerned, there is no difference between the feudal era and the democratic era.

Therefore, my submission is that on political considerations and on considerations of fairness, the metre gauge section in Rajasthan which comes under the Northern Railway Western Railway must be given all these amenities. If there is a rain, the third class coaches as well as first class coaches leak. If the Minister or Deputy Minister travels in that section in third class or second class or even m air-conditioned first class in the metre gauge part of the Railway Western Northern or Railway in Rajasthan, he will have some idea of what sort of coaches are running there. From this, it is clear that the amenities, to which publicity is given in leaflets and other literature published by the Railway Ministry, have no meaning so far as Rajasthan is concerned.

Then I come to congestion and overcrowding on the railways. The Railway Minister has announced that they have introduced about 27 new trains in the metre gauge section. But so far as Rajasthan is concerned. there is not even a single new train that has been introduced. I wrote to the Railway Administration about introducing a Janata service from Delhi to Ahmedabad. They said that the line was overcrowded and therefore, they could not do it. suggested that more coaches might be attached to existing trains and double engines be used. The reply came that they were short of engines.

An Hon. Member: Have double line.

Shri M. D. Mathur: They cannot do it easily. That was why I suggested to them that if they could not put double line, they should put more coaches and have two engines. As I said, the reply came that they were short of engines. The result is that people of that part of the country suffer badly. Therefore, I submit that the Railway Budget will be unfair if it does not give attention to the under-developed areas.

I may say that the demand for a separate zone for the Rajasthan area arises because of this. The Northern Railway which has a part of it in Rajasthan has 6,000 miles and the Western Railway, with a part of it in Rajasthan, has about 5,000 miles They are big railways. The headquarters of the Northern Railway is in Delhi and Western Railway that of the Bombay. Therefore, anything happening round about Delhi and Bombay is highlighted and the railway administrations attend to them without delay. The extreme ends are completely neglected. So we have been demanding that the metre gauge section in Rajasthan and round about must be constituted into a separate zone. The headquarters may be in Ajmer, Jaipur or Jodhpur. Then they can pay more attention to that area and the problems of that region will be solved.

Last time when I was speaking on this subject, the Railway Minister stated they did not want to have a separate zone, but they were thinking of rationalising the metre gauge section. One year has passed and we have not heard anything about this rationalisation. Therefore, the situation remains where it was and the people are not benefited.

Coming to Railway workshops in Rajasthan, there are two big workshops on the Northern Railway and one under the Western Railway. The potentialities of these workshops should be enhanced so that more coaches could be turned out. They are very efficient workshops. This will also increase the employment potential for the people over there. After

[Shri M. D. Mathur]

all, there is no big industry there. The railway there or the State is the only source of employment potential in Rajasthan. The Minister made a promise and gave an assurance on the floor of the House that orders had been placed for doubling the capacity of the Bikaner and Jodhpur workshops. But I find that not a single additional hand has been employed. The employment potential remains what it used to be in the past. So the situation remains as it was.

the construction of Coming to bridges, the Railway Administration is observing the policy that they will construct a bridge over a railway line in an important city only if 50 per cent of the cost is contributed by the State concerned. I will give a glaring instance. Bikaner town has a population of 2 lakhs. The railway station is situated m the heart of the city and the railway level crossing gates are closed for hours together. You can understand what will be the result of this in a big city with a population of two lakhs when traffic is closed for hours together to allow trains to pass or when shunting is going on with goods trains. The whole traffic is completely dislocated. We have requested the Railway Administration a number of times, but they say that 50 per cent of the cost must be met by the State. Suppose the State is financially not able to make this contribution. The result is that the people at large suffer.

The Railway is a very rich concern because we see from figures that developmental work is going on. Therefore, they must at least provide for an overbridge to solve the difficulties of the people.

Then I come to the grouping of zones. In this connection, the Mudaliar Report is there. So many friends have spoken on this point. Shri Asoka Mehta emphasised it very strongly. My submission is that we cannot have full justice in the hands of the Northern Railway or the Western Railway. We must have our own Railway, call it the North-Western Railway or anything—the name is immaterial. This should be created out

of the metre gauge section of that part of the country. Then the administration will be able to pay proper attention to that area.

One minute more, Sir. I want to say that so far as the provision of Labour welfare is concerned, it is completely neglected in that part of the country. We have no holiday homes when we find in all the important places elsewhere. Therefore, my submission is that unless and until the Railway Administration and the Railway Minister give proper attention to the under-developed areas, they will continue to be under-developed.

Shri Manay (Bombay City Central—Reserved—Sch. Castes): Sir, I am very much disappointed while going through this Budget. I had high hopes and expectations in regard to certain matters in relation to the Railway Budget. If time permits, I will place all the material...

Mr. Deputy-Speaker: The hon. Member has full 10 minutes.

Shri Manay: I am the only representative speaking on behalf of my group and as you have been allowing . . .

Mr. Deputy-Speaker: All right; then, 15 minutes.

Shri Manay: Thank you very much, Sir.

To start with, I will take up that neglected part in Bombay State, known as Konkan, which remains to be neglected in this Budget also. I am referring to the Colaba and Ratnagiri districts in Bombay State, which is an area of 8,000 sq. miles and is 250 miles long and 30 miles broad. I think, I shall not be exaggerating the point if I say that there is no area in India which may be experiencing such hardship as Konkan so far as the means of communications are concerned, particularly, in the monsoon season.

The need for a railway in this area has been established more than once.

The people, their representatives, leaders and the Press have done all mossible to convince the Government of India of their dire need by way of petitions, representations and demonstrations. And, I am told that there was an order issued for the survey of Diva Dasgaon railway some years back. I was also told that that order was carried out. But, I find from the debates, that hon. Lal Bahadur Shastri, who was then Railway Minister, said in Parliament-I think about 31 years back-that this would very costly one and it would entail expenditure to the tune of Rs. 5 crores. I am inclined to believe that the demand of the Konkan Railway is being dropped because of this amount. May I ask the hon. Minister, is it a very big amount achieving the economic development of a vast neglected area?

Railway Budget-

May I bring to the notice of the hon. Railway Minister that Rs 75 crores are provided for the electrification of the Railways in the Second Five Year Plan and about 1,062 miles are to be covered? In the current year, the Minister is going to spend about Rs. 16 crores on electrification. May I ask the Railway Mınıster, is it justifiable to give priority to electrification on railways when there is no railway at all in some parts of the country? I humbly feel that we must provide railways in all parts of our country first and then have electrification.

Many eminent leaders from Maharashtra have advocated this cause time and again in the Lok Sabha and the Rajya Sabha. But, I do not know why the Government of India turned a deaf ear to this problem of Konkan. The people in Konkan feel very much frustrated. The economic development of Konkan is very much dependent on the railway. If this demand is not met within the near future, I am afraid, the people in Konkan will be compelled to think that this denial is nothing short of a part of the conspiracy of the Government of India in suppressing the Marathi-speaking people.

On the one hand, the hon. Minister of Railway complains that he is short of funds; on the other hand, we find that there is a colossal loss of money in the railway departments. I will turn to the Report of the Railway Board. On page 47, we find the incidence of claims. During 1955-56, there were 4,52,811 claims and in the year 1956-57, 4,76,244 claims. The increase is of 23,433 cases; and what is the amount the Railways had to pay? In 1955-56, it was Rs. 2.56 crores whereas in 1956-57, the Railways had to pay Rs. 3:33 crores. What are these claims for? They are for goods lost, stolen and damaged. And, all this is happening despite the huge Railway Protection Force. Security Forces and Watch and Ward Force.

On page 11 of the Report, I find that there are so many branches in these forces for security measures. I think the Railways are spending somewhere near Rs. 6 crores on these police forces; and, yet, this loss is going on unabated. Rather, claims are constant ly on the increase.

Apart from these claims, it is alarming to find that there is a theft of railway property at the Railway Stores. The Railway Board, in its Report, on page 98, says:

"Eighteen cases of theft of stores and other valuable material amounting to Rs. 87,276 were reported to the Railways in the course of the year. All these cases were reported to the police."

and, Sir, it is surprising that the material that has been recovered has been worth only Rs. 2,980. That is to say, that the Railways lost Rs. 84,296 by way of theft at railway stores. May I request the hon. Railway Minister to have effective check on the working of the security measures and save these crores of rupees?

I will now turn to accidents which have already been referred to by many of the speakers here. But, since it has created a sense of insecurity, I would

[Shri Manay]

also like to say a few words on that score On page 127 of the Report of the Railway Board, we find that in these accidents, in 1955-56, as many as 4,322 persons were killed and 28,770 injured and in 1956-57, 5,054 persons were killed and 32,341 injured

Accounting for the reasons these accidents, the Minister says that the human failure is largely responsible for these I feel that we must go into the details of this reason. The blame is thrown mostly on drivers. firemen and guards If my information is correct, these three categories are put to heavy work Many a time, the drivers and firemen are asked to put in more than 8 hours work a day And, in some cases. I have found the drivers have been asked to be on duty continuously for 12 hours I am not siding with such of those who are responsible for these accidents for neglect of their duties But to throw the blame for all these accidents on the workers belonging to these categories is not justified These three categories of people, drivers, firemen and guards should not be asked to put in work for more than eight hours continuously On the contrary, they should be asked to put in only six hours' continuous duty with no loss of emoluments Then they should do well to them not to involve themselves in the sort of thmgs that are now being thrown on them by the Railway Ministry

There is another grievance of the railway employees Unduly long time is taken to settle the disputes of the workers. I know Government has appointed a tribunal for deciding the major issues. But there appears to be no machinery except the consulting machinery of the Ministry of Labour to settle grievances of these workers. Some suitable machinery should be created to decide petty matters that arise in the working

Another grievance of the workers is—I am not talking about the rail-waymen alone but the whole Central Government employees—in regard to

the interim relief granted by the Pay Commission set up recently I am talking about Class IV employees I feel that interim relief of Rs 5 is not adequate and the workers are rightly agitating for an increase in this relief. I hope the hon Minister will look into this and see that the relief is satisfactorily granted.

Lastly, I turn to the problems of the Scheduled Castes and the Buddhist employees working in the rail-I am sorry to say that the Railway Administration is not free from the stigma of untouchability I have so many instances in my hand where there is gross injustice being done to the Scheduled Caste employees particularly when it comes to promotion There is a vicious circle formed whereby their promotion is blocked I will quote an instance from the Central Railway One gentleman was selected to go to UK and he came back in 1945 He was absorbed by the Central Railway He is still there as a B' grade chargeman I am much surprised that a qualified [" son, having necessary quality ions and having gone abroad, continues to work B' grade chargeman whereas persons who have been long after him had been allowed to supersede him

In the Northern Railway, an upper division clerk is denied the opportunities of promotion. I have tried to find out the reasons for this but I have not come across any single justifiable reason for this denial of promotion to this Scheduled Caste youngman.

There are suggestions which the hon M nister will do good to look into Representatives of the Scheduled Castes should be absorbed on all selection boards and welfare comtheir representatives mittees and should be taken on the Railway Board also Secondly, there should be reservation not only m selection but in Presently, we find promotion also that the is no such reservation. Thirdly, there are some welfare associations formed by the Scheduled 2751

There is one such association which

had submitted a memorandum to the Railway Board in 1954. There were

so many legitimate demands in that

memorandum but the Railway Board has not even cared to reply to that. I will request the hon. Minister to look into that question as that memorandum

gives expression to the feelings of the workers belonging to the Scheduled

Castes and Buddhists.

Mr. Deputy-Speaker: Mr. Sarju Pandey.

श्री सण्जूणां हे (रमड़ा) : उपाष्यक्ष महोदय, इस सदन के ग्रन्दर मैने पहले भी . .

Mr. Deputy-Speaker: One round is finished. Every Member shall have ten minutes and not more than that. I will ring the first bell after eight minutes and I will request the Members to take note of that and on the second Bell, to sit down.

Shri Raghunath Singh: What about Members pending since yesterday? They should be allowed fifteen minutes.

Mr. Deputy-Speaker: They are in the same category as the new ones.

Shri Harish Chandra Mathur (Pali): It was agreed by the Speaker that those Members who do not confine their remarks to particular States and discussed general problems would be allowed more time.

Mr. Deputy-Speaker: That observation would be kept in view.

भी सरबू शंहें: पिछली बार भी जो रेलवे बजट पर बहस हुई थो उसमें कुछ प्राम शिकायते सामने प्रायी थी जैसे अष्टाचार, गाड़ियों का लेट जाना, रेलवे मजदूरों के साथ दुर्व्यवहार ग्रौर ग्राये दिन के एक्सीडेंट । मेरा क्याल है कि इंघर भी जो बहस हुई है उसमें भी माननीय सदस्यों ने इन बातों की ही शिकायत की है। इन चीजों को बार बार इस हाउस में कहा जाता है। ग्राप चाहें तो पुरानी प्रोसीडिंग्स को निकाल कर देख सकते हैं कि इन्हीं शिकायतों का जिक्र हैं। लेकिन मानूम होता है कि रेलवे मंत्री महोदय उसी तरह से इन बातों को तरफ गौर करते हैं जैसे कि एक शायर ने कहा है:

तू ग्रपनी राह चला जा, कोई बुरा कहे कहने दे।

कोई कुछ कहा करे। चाहे रेलों में कितनी भी भीड़ भाड़ हों, रेलवे एक्सीडेंट हों, मजदूरों के साथ दुर्यव्यहार हो, भ्रष्टाचार हो, हमारे मंत्री महोदय चुपचाप सुनते हैं भौर उसके बाद बजट पास कर दिया जाता है भौर वह चले जाते हैं। मेरी समझ में नहीं भाता कि क्यों रेलवे मंत्री महोदय इन बातों की तरफ ज्यान नहीं देते।

श्री वजराज सिंह (फिरोजाबाद) मैजारिटी है।

भी सरक्षू भंडे: जब मैजारिटी है तब तो इन बातों पर भीर भी ज्यादा गौर करना चाहिए भीर देखना चाहिए कि इन चीजों को किस तरह से दूर किया जा सकता है।

इस बजट को देखने से मालूम होता हैं कि खर्च का हिसाब पेश किया गया है वह उलटे ढंग से पेश किया गया है। तमाम ऊंचें प्रफसरों की तनक्वाहों के बारे में, उन की 2753

भासायश के बारे में, भीर ऐसे दूसरे कामों के 'लिए ज्यादा रुपया खर्च किया गया है, लेकिन जहां तक ग्राम सुविधाग्रों का सवाल है, उनके सम्बन्ध में साफ तौर से कह दिया है कि भोवर-काउडिंग को दूर किया जा सकता है-वह बड़ा मुश्किल है। इस सदन में थड़ क्लास के मुसाफिरों की कठिनाइयों के बारे में बहुत सी बातें कही जाती है, लेकिन उन के बारे में भी कुछ नहीं किया गया है। बल्कि उल्टा होता यह है कि जितनी ज्यादा शिकायते की जाती हैं, उतना ही ज्यादा बोरे की तरह रेल में मुसाफिर भरे जाते है। धगर धाप को इस बारे में तजुर्बा हो, तो ग्राप जान सकते है कि इस में कितनी सत्यता है। मुझे खुद याद है कि पिछले दिनों में जब लखनऊ जा रहा था. तो म्राप के पी० ए० भी मेरे साथ थे।

डपाध्यक्ष महोदय : मेरे पी० ए० कहा थे ? वह नहीं गए होगे । इस में कोई गलती हैं ।

श्री सरक्ष् पांडे: नही, नही। मेरा ख्याल है कि वैसे अगर में कह दूतो वह मेरे डिब्बे में तो नहीं बैठे थे—उन की कोई रैलेटिव मेरे डिब्बे में बैठी थी।

उ गाध्यक्ष महोदय: मेरे पी० ए० की?

की सरजूपी छै: जी हा। वह भी काफी परेशान थे। में झूठ नहीं कहता हूं। ग्रगर ग्राप चाहें, तो उन को बुला कर पूछ, सकते हैं। तारकेश्वर पांडे भी हमारे साथ थे।

ऐसी हालत गुजरती है कि जो लोग एन-टाइटल्ड होते हैं, उन्हें भी जगह नहीं मिलती है, तो जो बेचारे झाम लोग है, उन को तो इस रेलके में जगह मिलना बड़ा कठिन है। व्यूरो-केसी का तो पूछना ही क्या है वह तो हिन्दुस्तान में खुदा के बाद धपना नम्बर समझते है। यह आम तौर पर देखा जाता है कि बहुत से रेलवे स्टेशनों पर जब कम्प्लेंट-बुक मांगी जाती है।
तो स्टेशन मास्टर सीघे सीघे रेफपूज कर देता
है। मुगलसराय में ऐसी घटना मेरे साथ हुई।
उस ने साफ इन्कार कर दिया कि मैं नहीं दूंगा।
मैं रेलवे मिनिस्टर से बास तौर पर यह कहना
चाहता हूं कि वह अपने विकास को
मैंथड को—तरीके का—बद में प्रोर इम बात
की कोशिश करें कि जो बातें इम सदन में बार
बार रिपीट को जाता है, उन को बजट में दूर
करने की कोशिश करें, वर्गा बार बार हम यह
कहते रहे कि मोवर-कार्डींश है, अध्यावार
है, नो इमसे कोई फायदा नहीं होगा।

मिनिस्टर माहब ने प्रपने स्टेटमंट में फरमाया कि हम ने लोगो को भ्रष्टाचार के लिये सजाये दो ह। जरूर दी होगी। किसी फायरमैन या किसी सिगनलर को भ्राप ने सजा दे दी होगी। लेकिन भ्राप बड़े भ्रफमरों को नही पूछा होगा कि जन की भा कोई जिम्मेदारो है या नहो, वह भी कुछ देखने है या नहीं। सजाये भ्राप जरूर देने ह, लेकिन वेचारे गरीब लाग हा टारगंट बनते हैं भीर छोटे छोटे लोग हा भ्राये दिन सजा पाते हैं। भीर बजट सेगन मे एक लम्ब भाषण में बता दिया जाता है कि इनने लागा का सजाये दी गई।

कल एक माननीय मदस्य जब बाल रहे थे, तो हमारे उप-मत्री माहब ने फरमाया कि वूकि जजीर ज्यादा खीं जी जाती है, इसी लिए गाडिया लेट होती हैं। आखिर जंजीर क्यों खींची जाती हैं ? क्या हिन्दुस्तान के लोग पागल हो रहे हैं। ऐसी बात नहीं है कि यहां पर पागलों की कतार खड़ी है। जंजीर इसलिए खींची जाती है कि लोगों का जगह नहीं मिलती है भीर तरह तरह की मुसोबते उन के सामने आती है।

भी शाहनवाच सां : प्रभी टिकट सरीदने की मादत नहीं पड़ी हैं। बी सरजू पांडे: ऐसी बात नहीं है। में जानता हूं कि जंजोर खीजने की कोई ऐसी मादत नहीं पड़ गई है (Interruptions) खास तौर से इस भापोजीशन में लोगो को कहते हैं कि वे लोगो को सिखायें। जिन लोगो से हमारा सम्बन्ध है, वे तो जगेर के पास ही नहीं जा सकते, खी वेगे कहा में? (Interruptions).

उपाध्यक्ष महोदय: यहा भी जजीर न खीची जाय। चलने दीजिये गाडी को।

श्री सर्ष्यू रांडे प्रभो पिछले दिना मन खुद एक प्रक्न किया था। मुझे बताया गया था कि इलाहाबाद-किटहार लाइन पर ऐमे बहुत से स्टेशन है, जहा पर पानी पिलाने वाल आदमी नौकर नहीं रखें गए थे। माननीय मंत्री जी ने बताया कि यह गलत बान है और हर जगह पानी का इन्तजाम है। में खुद ऐने बहुत से स्टेशनों को बता सकता हू। मिमाल के तौर पर ढोन्ड खीह, शहवाजकुली और ताजपुर खेमा वगैरह ऐसे स्टेशन है, जहा पानी पिलाने के लिए काई होल-टाइम नौकर नहीं है। जा वहा पर नौकर हं, बे कहने हैं कि हम अपनो इयूटी करें या लोगों को पानी पिलाये। बार बार इस सदन में इस तरफ ध्यान दिलाया जाता है नेकिन काई ख्याल नहीं किया जाना है।

मं एक बात पर खाम तौर में जार देना चाहता हूं। जो शाहदरा-सहारनपुर रेलवे— लाइट रेलवे—हैं, उस के बारे में बहुत बार मत्री महोदय से प्रायंना की गई हैं। बहुत मारे दूसरे लोगो—पटना के लोगो—ने भी कहा है। वहा के मजदूर हडताल कर रहे हैं। में ने प्रखबार में खबर पढ़ी है। कहा जा रहा है कि इस का नैशनलाइजेशन किया जाय। पता नहीं मत्री महोदय के सामने क्या किटनाई है। लंकिन में समझता हूं कि हमारे पास जो फिगर्स मौजूद हैं, उनको देखते हुए नैशनलाइजेशन कर लंना चाहिए। अगर वहा काम करने वाले मजदूरों का इन्ट्रेस्ट न भी देखा जाय, अगर सिर्फ

सरकारी फायदे के स्थान से देखा जाय भीर जनता की सुविधा के स्थाल से देखा जाय, तब मी उस रेलवे का नैशनलाइजेशन बहुत जरूरी है। शाहदरा-सहारनपुर रेलवे--ऐसे क्षेत्रों में से गुजरती है, जो कि उत्तर प्रदेश के सब से उपजाऊ जिले हैं। लेकिन वहा कुछ भी प्रबन्ध नहीं हो रहा है। बल्कि इस सम्बन्ध में एक कमेटी बना दो गई थी, जिस ने रिपार्ट दे दो कि इस का इन्तजाम बडा ग्रन्था है, हालाकि यह तथ्य है कि उस रेलवे की रफ्नार तीस पैनीस मील पर भ्रावर है, लेकिन वह दस मील पर भ्रावर में ज्यादा नहीं चलनी है। फिर भी उम के ऊपर कोई ध्यान नहीं दिया गया है। मेरे पास इव बारे में भाकडे मौजूद है, लेकिन में चाहता हूं कि थाडा समय---दो मिनट---बढा दिए जाये, ताकि मैं डीटेल में कह सकू।

उराष्यक्ष महोदय मेम्बर साहब ने बुद ही दम मिनट निखेथे।

श्री सरजू पांडे . हरेक मेम्बर यही कहता है । हम आपसे प्रायंना करते हैं और आप मान जाते हैं। टाइम मिलने का और कोई तरीका नहीं है।

वह कम्पनी अपने शंथर-हाल्ड जं को बारह परमेट मुनाफा देनो है। अगर उस का नैशन-लाइजेशन हा जाय, तो वह बारह परसेंट मरकार को मिल जायगा। अगर हम १६५७— ५८ के फिगर्स को देखे, तो हमे मालूम होगा कि एक लाख पया मुनाफा होगा। इसो तरह से वहा के मैनेजिंग डायरेक्टर दस, पंद्रह परमेट कमीशन लेते हैं। नैशनलाइजेशन के बाद वह पैमा सरकार के पास आयगा। वह कम्पनी अपने को पर सालाना कुल ३,२७,७८० रुपए खर्ब करती है। सरकार जिस स्टंड डं से दूसी रेलवेज मे तो है, अगर उसी हिसाब से दे, तो कुल १३,२०० रुपए के करीब पड़ेंगे और बाकी रुपया सरकार के पास आ सकता है। वहा रोजाना कोई आठ हजार मन [श्री सरज् पाडे]

बहुत सी चोजे जाती हैं, लेकिन वहां पर बुकिंग का कोई प्रबन्ध नहीं है, कोई गाडी नहीं है, कोई इस पर चड़ना नहीं है। ऐमी दशा में प्रगर सरकार उस स्परे खर्चे को ले ले और ध्रगर कम्पनी को मुद्रावजा देने की बात भी उठे, तो भी मरकार तीम लाख रुपया सालाना मुनाफें में रहेगी। ध्रगर मेरे पास समय होना तो में यह सारी बान डोटेल में बााता। इन सब बातों के बावजूद इस तरफ कुछ ध्यान नहीं दिया जाना है और मंत्री महोदय कुछ लोगों के मुनाफे को बनाए रखने के लिए उनके इन्ट्रेस्ट के लिए, उन का फायदा हाना, इसलिए उस को हाथ नहीं लगाने हैं।

यही हाल ५८ने का हो रहा है। पाइट रेलवे का भी यही हाल हा रहा है। वहा वबार मजदूर हउताल वर रहे है। उन का तीन तत, बार चार महीने में तत्स्वाह नहीं मिलती है।

रेलवे मंत्री (श्री अगजीवन राम) : वहा भी कम्पनी के मुनाफे का बचाने क लिए हो हम ग्री ले रहे हैं । क्या बार ग्राप कह रहे हैं

श्री सः ज्रं थांडे. म कोई चाज नही लगाना हूं। लेकिन हा सकता है। इस । वस्म की बाने होती हं। यह कोई ताज्जुब का बान नहीं हं। किसी के बारे में यह नहीं कहा जा सकता है कि उस का डन्ट्रेस्ट क्या हैं—हमारा इन्ट्रेस्ट क्या हैं और ग्राप का इन्ट्रेस्ट क्या हैं। लेकिन ग्राप कोई बात नहीं हैं, तो इस को नैशनलाइज कर देना चाहिए। ग्राप को ही हागा। में रेलवे मंत्री से सास तौर से प्रार्थना करना कि इस रेलवे का जरूर नैशनलाइजेशन की जए और इस श्रोर कदम उठाइये।

चूकि बाकी मेम्बर साहिबान ने अपनी अपनी कास्टिट्युएसीज के बारे में कहा है, में भी अपनी कांस्टीट्युएंसी के बारे में चन्द एक बार्ते कहना चाहता हूं। गोरखपुर से मटिहार जाने वाले रास्ते को प्राप देखिये। वहा पर दो गाडिया ही चलती हैं। उन दोनों मे इतना ग्रोवर-कराउडिंग होता है जिसका कुछ भी ठिकाना नहीं । मुसाफिरों को इस परेशानी की वजह से बहुत तकलीफ का सामना करना पड़ना है। पिछने दिनो दो गाड़िया ग्रलाहावादा में उबर जाती थी। भ्रलाहाबाद में छपरा को जा गाड़ों जातों है उसकी एक्सप्रैम बना दिया गया है भार यह उन उन स्टेशनो पर खड़ा की जाती है जहा पर बमो का इतिजाम है भीर जिन स्टेशनो पर बसा इत्यादि का कोई इजिजाम नही है वहा पर इसको खडा नही क्रिया जाना है। होना 🙃 यह चाहिए था कि जहा पर बसो इत्यादि का प्रबन्ध नही है, यहा पर ३भ गाडे। को यडा किया जाय श्रीर जहा पर बसा या इति नाम है वहा पर चाहे न किया जाय लेकिन हा उसमे बिल्कुन उत्तर रहा है। इसके बारे में रेलवे मैतेजर गारवार का कई रित्रिकेटेशम भेजो जा चुकी हु घौर कई बार माग की गई है कि इस गाड़ों का उन स्टशना पर धरडा विया जाए जहां पर बसा का इतिजाम नहीं है लिकन ग्रभा तक इसके बारे में कुछ नही किया गया है। लाम तौर पर दिलदादनगर बडी लाइन का स्टेशन है वहा पर तुफान एक्सप्रेस को खडा नहीं किया जाता है ? कुछ ग्रमी हुग्रा माननीय मत्री महोदय श्री जगजोवन राम जी बक्सर गए से झौर उन्होने जनता एक्स्प्रेस को तो तटा खड़ा भरने के ग्रादेश जारो कर दिये थे ग्रीर वहा वह खड़ी भी हाने लग गई है लेकिन नुफान एक्स्प्रेस को अभी तक भी खडानही निया जा रहा है। हमारी यह माग चार माल से चली ग्रा रही है, लेकि त इसकी तरफ कोई ध्यान नही दिया गया है। मै चाहता हू कि इसकी ग्रोर शीघ्र घ्यान दिया जाए।

इसके साथ ही साथ मैं यह भी कहना चाहता हूं कि प्रलाहाबाद ग्रौर गोरखपुर के बीच में जो गाड़िया चलती हैं उनकी तादाद बहुा कम है। बहुत भारो मन्या में मुमाितर इस लाइन पर सफर करते हैं और उनको बडी परेशानी का सामना करना पडता है। मैं चाहता हूं कि इस लाइन पर गाडियों की तादाद को बढ़ाया जाए।

में भापको एक यह सुझाव भी देता चाहता हं कि म्रापका दिलदादनगर मे शाहगज वाया मी एक बडी लाइन निकालनी चाहिये। इस पर ग्रापको कुन्तु खर्च तो ग्रवश्य करता पडेगा लेकिन इससे बहुत ज्यादा फायदा होगा । श्राप कहेंगे कि प्राप गंगा पर पूलबनाने की बात कहेगे। मगर हमारा मतलब यह नहीं है। वहा पर जिलो के जिले उजड़ने जा रहे है। वहा के लागो को बहुत अधिक परेशानी है। इसके बारे में वहत लिखा पढ़ी भी की गई है लेकिन कुछ नही हुन्ना है। राष्ट्रपति महादय भी वहा श्राये थे भीर उनको भी बतलाया गया था कि अगर कुछ प्रबन्ध नही किया गया तो स्थिति बहुत गम्भीर हो जाएगी । में आपको बतलाना चाहना ह कि गगा की वजह में सारे के मारे उधर के जिले तथा बाजार उजड़ने जा रहे हैं। ध्रगर ध्राय इस लाइन को ध्रव नही बना सकते है तो मंचाहगा कि भ्राप इसको ग्रपने दिमाग मे ग्रवश्य रखें।

बहुत से स्टरानो पर मोवर बिज नहीं है। क्योंडिहार, जमानिया मो इत्यादि स्टेशना पर मोवर बिज नहीं है। इसका नतीजा यह हाता है कि माये दिन एक्सिडेट होत रहत है मीर कई लोगों की जाने तक चली जातों है। इन जगहों पर मोवर बिज बताने का भी भापका इतिजाम करना चाहिए नाकि लोगों की जानें बच सके।

15 hrs.

बाजपेयी जी ने वायरलैस मीर टैलीग्राफ भ्राफिसिस के बारे में भी कुछ कहा है मौर बताया है कि कुछ दफ्तर हटाये जा रहे हैं। गोडा, गोरख-पुर, बनारस इत्यादि से टेलीग्राफ भ्राफिस हटाये जाने की तजवीज हैं। ग्रगर किसी भ्रादमी के घर में ग्राम लग जाती है ता किसा के डाका । इ जाता है या चोरा हो जाती है ता ने स्टशन वाले तार नहीं ले ने है भोर कहते हैं कि ये इस राम के लिए नहीं है। यह कहा जाता है कि नायर नैस मैं में अ को प्रेकेम दिया जायगा । नायर नैय में कोई मर्टे नैटी नहीं होतो है ग्रीर यह भी पता नहीं होता है कि एक जा मैं ने ज भना जाएगा यह मौकिट हा रहेगा । यगर भाग एना उट्स को देखें तो ग्रामका पता चनेगा कि टेले ग्राम न का जितना काम हुन्ना है उसमें याधा भी नायर नैय ने नहीं निया है । लेकिन किर मा किस के इटिरेस्ट म यह किया जा रहा है यह मेरो समझ में नहां ग्रामा है । में चाहता है कि इन दफ्तरों का नहीं रहने दिया जार भीर उनको तादाद को बढ़ाया जाय।

شرى مصد طاهر (دشلكلم): جلاب قیلی سہیکر صاحب۔ یلوے بجت پر جو سهیچ همارے دوست ریل منتوی صاحب نے دی ہے۔ میں نے اُس کو پوھا ھے اور ان کی تقریر کو بڑے فور سے سفا ھے۔ منجمے ایسا معلوم ہوتا ہے کہ ہمارے ریلوے کے مصکنے نے بہت زیادہ ترقے کی ہے اور آگے بھی توقی کرنے کا ہس کا گیال ہے - اس معملے کو دیکھلے سے هم په منصبوس کو سکیے هیں۔ که هم آزاد ملک کے رہنے والے ہیں - مگر اس کے باوجود میں یہ دیکھتا ھوں که ريلوے كى تيولهمات ميں كچھ کنزوریاں بھی ھھی - مثال کے طور پر ریلوے منسٹر صاحب کا کام صرف یہ نہیں تھا کہ وہ ملک کو ریلوے کے معاملے میں ایک خوبصورت ملک بنا دیتے - ریلوں ہے آپ ملک ک خوبصورت بھی بنا سکتے میں اور پہلی [غن مصد طاهر]

کے لوگوں کو آرام بھی پہلچا سکتے
ھیں۔ لیکن سب سے ضروری چیؤ جو
ریلوے ملسٹر کے دھیان میں ھوئی
چاھئے وہ یہ ہے کہ ملک کی تینلس
کو کیسے مضبوط کیا جائے - قینلس
کا سوال ایک بہت اھم سوال ہے - لیکن
مجھے افسوس کے ساتھ کہنا پوتا ہے
کہ منسٹر صاحب نے اس پر پوری طرح
سے غور نہیں کیا ہے -

آپ سب جانئے ھیں کہ ھدارے دونوں طرف پاکستان ھے – میں یہ نہیں کہنا ہ پاکستان ھدارا ایٹمی ملک ھے لیکن میں ابنا ضرور کہ اس کے سابنہ ھدارے تعلقات اچھے نہیں ھیں – ایسی حالت میں آپ کو ان علاقوں کا خاص طور سے خیال کرنا چاھئے تیا جو کہ عدروی تھے – ان علاقوں کی طرف کے لئے ضروری تھے – ان علاقوں کی طرف بھی آپ کا خاص طور سے خیال جانا جو کہ ھدرے دسانے میں آناچاھیئے تیا جو کہ جاھئے تیا ۔ یہ سب سے پہلا سوال ھے جو کہ ھدرے دسانے میں آناچاھیئے

آج دلی سے ایسترن فرنت ہو جانے
کے لئے ھمارے پاس صرف ایک ھی
لائن ھے اور وہ ھے نارتھ ایسترن ریلوے کی
لائن – جہاں تک تیولپملٹ کا سوال
ھے سب طرف تیولپملٹ ھو رھا ھے
سدرن رینوے پر تیولپملٹ ھو رھا ھے۔
ایسترن ریلوے پر تیولپملٹ ھو رھا ھے۔
ایسترن ریلوے پر تیولپملٹ ھو رھا ھے۔
سائٹھ ایسترن پر ھو رھا ھے۔

پستاری پر هی نهیں هو رها هے - مهں چاهتا هوں که ناوته ایستاری ریلوے کو سب سے زیادہ مضبوط آپ بنائیں -

آپ کے پاس دلی سے آسام تک ایک قایرکت للک ضرور هوذا جامئے -همارا دایرکت المک ایسترن مرنت جانے کے لئے نہیں ہے۔ وہاں پہلچانے کے لئے آپ کو دوسری ویلویز سے هو کر جانا پرتا ھے ۔ اور اس میں دفتیں ہوتی ھیں -اس سلسلے میں میں یہ که دینا چاهتا هوں که ایسترن ریلوے کا جہاں تک تعلق هے آپ ان علاقوں میں جا کو دیکھئے جو پاکستان کے پورڈر پر هیں حیسے پورنیا کا علاقہ ہے جو که ويست بنكال ميں چلا گيا ھے يا ويست بنکال کا علاقه هے - آپ کتبار سے اگرسیا گوری تک جائیں جو که نارته ایسٹرن ریلوے پر هے تو آبکو پته چلیکا که یه لائن بالکل پاکستان دورتر کے سٹے سٹے هوئے جاتی ہے - اگر کل کوئی الیمرجینسی آ پوے تو اس لائن کے سوا اور کسی لائن ہے آپ نہیں جا سکتے هیں - اسی راستے سے آپکو ایلی خوجهن اور ايقا سامان وفيرة بهيجنا هوكا - اس لكم ضرورت اس بات كي ھے کہ آپ ایک کورتینیٹنگ لائن جنائیں جو ایسترن فرنٹ پر جانے کے دائے آپ کو سہولیت پہلچا سکے اِس چهر کو مین تیناس منستری کی كنسلتيتو كميتى مين إتهايا تها أور

کیا تھا که دینینس کو خیال میں رکھتے ہوئے عمارے پاس کٹھار سے سلی گوڑی کے درسهان ایک الٹن هونی چاهیئے جو موجودہ لائن کو کورڈینهنٹ کر سکے ۔ همارے تعفلس ملسالر صاحب نے اس جهز کو محسوس کها ارد کہا کد یہ سہی بات ہے لیکن ابھی همارے پاس فنڈ نہیں هیں - فلڈس کی هنارہ پاس کنی ہے۔ میں نے ایک سکیم نقشه کے ساتھ ریلوے مدستری میں بھیجی تھی اور کہا تہا که پورنیا جنکشن سے بہادرگنیم هوٹے هوئے گلگیا ذک کم سے کم ایک ایسی لائن منا دی جائے جو سوجودہ لائن کو کورتینینت کر سکے - اس کا حواب منستر صاحب کی ظرف سے یہ دیا گیا ہے که پانچ ساله پلان میں هدارے پاس پانچ سو یا چه سومیل کی "ئيذبن موجود هين - اس لئے اس كونهين لياجا سكتا هي - أس كا مطلب یہ هے که آینهنس کی طرف همارے ریلوے منستر صاحب کا دھیاں نہیں ہے ۔ اس چیز کا مجھے سخت افسوس هے - آپ کا ان سب چیزوں کی طرف دههان هونا چاهدُے تها ، یه جواب که هنارے پاس فلدس نهیں ھیں تسلی بخص نہیں ہے۔ آپ نے اپنی جیچ میں پیچ > پیرا ۱۳ میں یہ کیا ہے

"Two important new lines have been included in the programme of the Budget year, namely, the 100 miles Robertsganj-Garhwa Road line on the Northern Railway, costing Rs. 17 crores and etc."

اس کی وجه یه دیتے هیں که

"The former is required as an alternative route from the Barka-kana coalfields to North India to-reduce the ever-increasing pressure via Moghalsarai..etc."

آپ دیکھگے که چونکه پریشر وهان زیادہ هیے اس وجه سے ایک تکی لاس بنا رهے هیں لیکن جہاں تک تیفلس کا تعلق هے اس کی طرف آپکا خیال هی نہیں هے - میں نے جو سکیم دی تھی اس میں میل کی لائن بنا دیتے هیں تو یه ایک بہترین تیفلسو لائین آپ کے پاس هو سکتی هے -

أس كے علامة آپ نے البكريفيكيشن کا ذکر کیا ہے ۔ اس پر آپ ۷۵ کروز رویهه خربے کرنے جا رہے میں - اس کی ایلتیسیتڈ کوسٹ بھی یہی ہے -اس کے علاوہ قریب ۱۹ کاور روپیہ آپ کہتے ھیں کہ ایھی خرچ کرنے کی ضرورت هے - اب بتائیے که اس روپیه کو خربے کرنے کی ضرورت ھے۔ کیوں ٹھیں آپ اس رہائے کو اپنی تیننس کی لائن کو بنانے کے لئے خربے کرتے - یہ الیکٹر-ینیکیشن تو دس سال کے بعد ہی هو سكنا هي - اس ٥٠ ميل كي لائن ير ۱۱ کروز روپهه خرچ آپ نهيس کر سکتے میں جب که ۹۱ کرور الهکتر-يفيكشن ير خرج كر سكتے هيا - أس کے لئے آپ کے پاس کافی فلڈس ھیں ۔

[شري محمد طاهر] حالانکه اس کی ابی کرئی شرورت نہیں ھے

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همارے ایک دوست نے کہا ہے کشیمر کو جانے کے لئے کوئی راسته نہیں ہے ۔ کوئی ریلوے لائن نہیں ھے - اس کی طرف بھی آپ کا ہا ہا ، انا چائے تھا - وہ بھی ایک بووقو ستيت هے - وهان پر بهی لائهن هرني چاهيه تهي - ايستاري فرنت پر چہان کہئی کورقیلیٹلکگ النور نهيں هے وهان يو لائن، نی چاهيم تهی - وهال پر لائن کا نه هونا بهت خطرناک هے - پاکستان بورتبر سے ستے ستے موجودہ الن جاتی ہے۔ مو سکتا هے که پاکستان کے ساتھ كبئى تربل هو جائے اور هم اينى چيزين فرنت پر پېلچا نه سکين -ايسترن ياكستان بالكل ملا هوا هي أور اس لكي مهرا سوجهاي هي كه آب ایلکٹریفکیشن کی اسکیم کو قرآپ کیجگے ۔ آپ پہلے ان چیزوں کو کیجئے جن کے لئے میں نے آپ کو کہا ہے اور ان کاموں کے بعد آپ الكالرينيكيش كيجيليكا أور بجلي حبكائيكا -

اس کے بعد میں ایک بات اور کہنا چامتا موں - پیچیلے بجوت کے دوران میں میرے دوست ریلوے منستر صلحب نے جواب دیتے ہوئے فرمایا تها که جهان دک امیلانید ه سوال

ھے سرویسیز کا سوال ھے اُن میں ھم تیهرست کاس کے لوگوں - انگلو انڈیس اور مسلمانوں کو نوکریوں میں خاص پریفیرنس دیتے هیں اور خیال رکہتے هين - اس سلسلے مين ايک چيز آپ کے نوٹس میں لانا چاھتا ھوں اور ولا یہ ہے کہ ۳ دسمبر کو اس هاؤس میں ایک کونشچن کیا گیا تها سوال نبير ٧٢٥ اس مين يه پوچھا گیا تھا کہ پارٹیشن کے وقت جن لوگوں نے پاکستان کو آیت کھا تھا لیکن ابہوں نے بعد میں ایٹا آپشن چینم کو دیا اور هندوستان واپس آگئے ان کو یہاں ایبسارب کرنے کے سلسلے میں عبل درامد تہیں ہوا اور پوچها گها تها که ان کی نوکریس کا کیا حال ہوا تو مباری کورنمنت نے جو اس کا جواب دیا تھا وہ اس طرح ھے -

"All those railway employees who had provisionally opted to serve Pakistan but later changed their option for India finally before 15-2-1948 were abosrbed. Those who had opted for Pakistan finally but did not proceed to that country and applied for employment were also re-employed on the railways subject to the availability of vacancies and their being found suitable. In the case of those who had opted for Pakistan finally and had migrated to that country but later returned to India and requested for employment, the Ministry of Railways decided that their cases may also be sympathetically considered for reemployment on Railways subject to their being found suitable

میں سنجهتا هن که جو په گئی لكائي شرط subject to their being found suitable. یه بهت خطرناک چیز ہے۔ هاں اگر ریلوے منسٹار صحب خود اس چھڑ کو ديكها كرين كه سرتيبلتي كيا چيز هے تو حمریت هے - اور اگر سوتمبلتی کو جاچاہے کر لئے پریس تیہارٹملٹ کے سپرد کیا گیا تو یہ ایک مصهبت بن جاثیکی - میرے پاس دو ایک کیسز میں که محض اس بنا پر که ایک شخص جو کسی قيهارتملت كا ملازم تها معطس أس بات پر که وہ جمعه کی نماز پڑھلے جانا تها یا وه میلاد شریف مین شرکت کرتا تھا تو رہ نوکری کے لیے سوتهبل نهين خيال كيا گيا - اس قسم کی باتین بہت افسوس ناک هين اور يه كه اس قسم كي ياتون كو سوتيمل نه سمجها جائے أور ايسے لوگوں کو آیمپلائملت نه دیا جائے۔ میں نہائت ادب کے ساتھ ریلوے ملسلو صاحب سے کہونا که ان نمام کیسؤ پر وہ ذرا خود فور کریں اور فور کرنے کے بعد وہ فیصلہ کریں کہ آخر ان لوگوں نے گرچہ پائستان نے لئے آپت کیا مگر انہوں نے آخر میں جاکر یہی فيصله كها كه دلموستان هي همارا ملک هے اور یہیں رهنا هے اور انہوں نے پاکستان کا ستین شپ بھی نہیں لیا تو پھر ان لوگوں کو کیوں یہاں نوکری نه دی جائے - یه مناسب نہیں ہے اور میں جاهدا هوں که ان کو نوکری میں لگایا جائے ۔ باکه آپ کے انصاف سے لوك خوش اور متمنن هو جنائهي -उपाध्यक्ष महोदय : श्रव माननीय सदस्य बारम करें

شری محمد طاهر - مجهے هاؤس میں بولنے کا بہت کم سوقع ملتا ہے۔ دو ملت میں میں اپنی بات ختم کر دونکا - اب چلد اور باتوں کی طرف مجهے آپ کا دھیان دلانا ہے۔ أيسهليٿيز کا جہاں تک تعلق ۾ كتيهار جلكش مين جو عوتل هين وهاں پر آٹھ آنے میں دال بھات ۔ هم لوگ چاول کو بھات کھنے ھیں – أته آنے میں دال - بہات اور کوشت کھا لیتے تھے لیکن اب جو میں وہاں پر کیا تو پیسلجوس نے شکایت کی که جہاں پہلے هم آٹھ آنے میں کھانا کھا لیتے تھے وہاں اب کھانے کے ایک رویهه اور دو آنے دیلے پوتے هیں - میں کے پوچھا که اتلی جلدی ریت بدللے كا كيا كاون هے تو معهمے بتلایا گیا كه پہلے هم سے بجلی اور فهن وفهره کا كچه چارج نهين ليا جاتا تها ليكن اب یہ همارے اوپر لاد دیا گیا ہے اور اب ھمارے پاس اس کے سوائے اور دوئی راسته نهیں رہ گیا ہے که هم ایے کهانے کے ریت کو بڑھا دیں۔ اس بڑھے ھوئے ریت کی وجه سے فریب لوگوں کو بہت دشواری ہوتی ہے لہذا ملسکر ماهب اس کی طرف دهیان دس -اس کے علاوہ میں ایک چھڑ اور بتا دينا جاهتا هول - نارتهه بهار ميل مهرا خيال هے كه كوئى ايسا علاقه نهيس ه جهال سے ڈائریکٹ ڈرین پہلیزا گھاٹ تک نه جانی هو - پتنا بهار کا کیپتل هے - حالاتکه جو کبنی نیپال بارڈر پر مے لیکن جو گبنی سے پہلیزا کہات تک کوئی ڈائریکٹ ڈبین نہیں ہے۔ اس کے ملاوہ بیرپور جہاں کوسی ڈیم كا تيولهملت هو رها هي اور افسران كو وهان جانا پوتا هے پاتلت اور دوسری چکہوں سے لیکن وهاں کے لیے گوٹی قائرکت ترین نہیں ہے اور دو تین جگهه لوگوں کو چیلم کرنا ہوتا ہے۔

[شري مصد طاهر]

میں مذبہ ماحب سے فرخواسی کرونکا کہ وہ مہریاتی کرنے ایسا انتظام کریں که جو گہلی سے پہلیزا کیات تک آئریکٹ ٹرین ہو جائے - تاکہ نیمال-جو گھٹی اور بھرپور و پورنیم وغیرہ کے مسافرون کو ہٹنہ جانے میں سپولیت

(English Translation of the above speech).

Shri Mohammed Tahir (Kıshanganj): Mr. Deputy Speaker Sir, I have heard the Railway Minister's budget speech very carefully. From that, one feels that our Railways have immensey progressed and will progress in future as well. By looking at this Department we can rightly feel that /c re now living in a free country. But inspite of all our progress, we can see that there are certain short comings. For example, it should not be thought that Railway Minister's job was only to develop the railway in the country, of course the development of railways adds to the progress of the country and provides greater benefits to the people but the most important consideration which the Railway Minister should always have in his mind is the strengthening of the country's defence. The question of defence is the most important question, but I regret to say that adequate attention has not been paid to this aspect of the issue.

All of us know that the territory of Pakistan lies on both sides of the country. I do not say that Pakistan is our enemy but our relations with that country are not good. In the circumstances, he should have paid greater attention to such areas as are strategically important from the point of view of India's defence. This is the most important point which we should always bear in mind.

Today we have only one line to go to the Eastern front and that is the North Eastern Railway. Development is going on all sides. Southern, South Eastern and Eastern Railways are progressing and development work

is proceeding there but there is nothing on the North Eastern Railway. Therefore I wish that the North Eastern Railway should be fully deve-

You must have a direct rail link between Delhi and Assam. we have no direct link with Eastern front and one has to take a very long route to reach there.

As far as the Eastern Railway is concerned I wish to submit that you should go and see those areas which are adjacent to the territory of Pakistan. You see Purnea which has now gone to West Bengal. If you go from Kathar to Siliguri on the North Eastern Railway, you will find that the railway line goes very close along the frontier of Pakistan. In times' emergency you cannot go by any officer line except this. You will have to move your forces and other necessary equipment through-this route. Therefore it is very necessary that a coordinating line is constructed which can take us direct to the East-I had also raised ern front issue in the Consultative Committee of the Defence Ministry and I have said that from the point of view of our defence, there should be a line between Katihar and Siliguri which should be a coordinating link for the present lines. Our Defence Minister agreed to it but said that the Government had no funds at present. I had also submitted a scheme along with a plan that a line connecting Purnea Junction, with Gaglia via Bahadurganj should at least be constructed which may coordinate these lines. To that the Minister had replied that they had a scheme of constructing 500 or 600 miles of under the Five Year Plan and that my scheme could not be taken up. This clearly shows that the Hon'ble Minister does not give due consideration to our defence requirements. I really regret such an answer. reply that Government had no funds is not satisfactory. In his speech, he has said on page 7, para 13 that:

"Two important new lines have been included in the programme of the Budget year namely the 100 miles Robertsganj—Garhwar Roatlim on the Northern Railway, costing Rs 17 crores and etc."

The reason for this has been given as under:—

"The former is required as an alternative route from the Barka-kana coalfields to North India to reduce the ever increasing pressure via Moghalsara.... etc."

So we see that line is being constructed because there is more pressure from there and that the Government is not giving due importance to defence I had told them that this 40 to 50 miles long railway line would be most vital for defence purposes.

Then there was a mention about electrification. About Rs. 75 crores would be spent over it About 17 crores would be spent immediately. What is the need of spending such huge amounts? Why do not you spend this money on improving your defence line? The question of electrification can wait for ten years. You can spend Rs. 75 crores on electrification but you cannot spend Rs. 12 crores on a 50 miles rail link.

An hon'ble friend has said that there is no rail link between India Kashmir. You should have paid attention towards that matter also. Kashmir is also a border State and there should be a railway line for that area. The fact is that there is no coordinating line for the Eastern front and that is very dangerous. The present line runs close to border. It is just possible that we may have trouble with Pakistan and we may not be able to send our supplies to the front. Therefore, I suggest that Government should drop the question of electrification for the present and implement my suggestions. You can undertake electrification schemes later OF

During the debate on previous budget my friend, the Railway Minister had said that in the matter of recruiting people in the Railways, persons belonging to depressed classes, Anglo-Indians and Muslims were given special preference. In this connection, I would draw his attention to a question (No. 745) asked in this House, on the 3rd December. It was asked why no action was taken to absorb in service those employees who opted for Pakistan at the time of partition but later on had changed their option and returned to India. The Government had replied as follows: ---

"All those railway employees who had provisionally opted to serve Pakistan but later changed their option for India finally before 15th February, 1948 were absorbed. These who had opted for Pakistan finally but did not proceed to that country and applied for employment were also re-employed on the railways subject to the availability of vacancies and their being found suitable. In the case of those who had opted for Pakistan finally and had migrated to that country but later returned to India and requested for employment, the Minister of Railways decided that their cases may also be sympathetically considered for re-employment on Railways subject to their being found suitable."

I think that this condition is very dangerous. If the Railway Minister himself examines this suitability it is all right, but if it is left to the Police department to examine the suitable, it will create a lot of trouble. There are instances with me where some persons have been thought to be unsuitable only because they had gone for their Friday prayers or they had gone to participate in Milad-e-Sharif. Such incidents are really regrettable. I would very respectfully request the Hon'ble Minister to kindly look, into these matters. Although these people had opted for Pakistan, but ultimately

[Shri Mohammed Tahir]

they decided that their country was India and that they had to live there. They did not accept Pakistani citizenship. It is, therefore, unfair that they are not absorbed. I wish they should be absorbed:

Mr. Deputy Speaker: Hon'ble Member should finish now.

Shri Mohammed Tahir: Sir, I get very little opportunity to speak. I will finish within two minutes. I will now take out certain other matters. As far as amenities are concerned. previously at Katihar Junction we could get good 'Dal Bhat and meat' in eight annas but now the passengers complain that they have to pay one rupee and two annas for that food. I enquired about this increase and they told me that electricity and charges, were being included in their expenses, which was not the case previously and therefore they had no option except to increase the rates. The poor people have to face a great difficulty due to the increased rates.

I wish to draw the Minister's attention to one other matter. I think there is no area in North Bihar from where there is direct railway to Palezaghat. Patna is the Capital of Bihar. Although Jogbani is on the Nepal border but Jogbani and Palezaghat are not directly linked. Besides this there is direct rail link between Patna and Birpur where work in connection with the Kosi Dam is going on. All officers who wish to proceed to Birpur from Patna and other places have to change trains at two or three places. I request the Hon'ble Railway Minister that a direct rail link should be established between Jogbani and Palezaghat, so that passengers from Nepal, Jogbani, Birpur, Purnea etc., may have no inconvenience in going to Patna.

सुभी मिलाबेन प्टेल (ग्रानन्द) : उपाध्यक महोदय, मैं इस प्रवसर पर कुछ बातों की भीर रेलवे मंत्री महोदय का व्यान दिलाना चाहती हं। भ्राप स्टेशन तो कई जगह बना रहे हैं लेकिन दो तीन स्टेबनों के बारे में मझे जानकारी है कि स्टेशन पूरा बनने के पहले ऊपर से पानी डालना शुरू हो जाता है । बड़े बड़े कंट्रैक्टर्स को स्नाप ठेके देते हैं भीर होता यह है कि ठेकेदार रहने वाला बंगाल का होता है भीर ठेका उसको भ्राप दिल्ली का देते हैं। उसको भपनी रैप्टेशन का स्रयाल नहीं रहता भीर जैसा तैसा काम करके वह चल देता है। इसलिए मेरा एक सुझाव यह है कि जिस रेलवे पर भौर जिस जगह पर भाप काम बो तो उसी जगह के कंदैक्टर को धाप वह काम दो न कि कहीं और दूर के ठेकेदार को । ऐसा करने से मैं समझती हूं कि काम ज्यादा भ्रच्छा होगा क्योंकि उसको वहां पर भपनी रैपटेशन का खयाल रहेगा भौर उसको यह महसास रहेगा कि उसके काम को देखने वाले बहुत से जानकार लोग रहते हैं भीर ठीक काम न करने पर उसको टोक सकते ₹.

श्री मः चं जैन (कैयस) : जिस इलाके का अफ़सर होगा वह उसी इलाके का कंदैक्टर लेना चाहेगा ।

स्थी मश्चिम पटेल : मेरे धनुभव में ग्राया है कि गोधरा स्टेशन पर जिसके निर्माण के लिए करीब करीब १ करोड़ रुपये ग्राप खर्च करना चाहते है, १०० साल के बाद वह स्टेशन फिर बन रहा है। मुझे कहा गया कि वह स्टेशन पूरा बना ही नहीं कि ऊपर से पानी निकलना शरू हो गया । यही हालत सुरत भीर बड़ौदा रेलवे स्टेशनों की है। उन स्टेशनों पर प्राप वेटिंग रूम्स बनवा रहं है। पहले के वेटिंग रूम बहुत बड़े थे लेकिन ग्रब जो वेटिंग रूम बन रहे हैं वह बहुत छोटे बनाये जा रहे हैं भीर वे भापके वायरूम्स में भी छोटे है मैं कहना चाहती हूं कि , इस तरह का मजाक क्यों किया जा रहा है ? प्राखिर वेटिंग रूम में कुछ चलने फिरने की जगह तो चाहिये। इस काम को मेरा समाव है कि स्थानीय ग्रादमियों की सलाह लेकर करना चाहिए। भ्राप सेन्नेटरियेट में बैठ कर रेलवेज के कामों का नक़शा बनायें भीर काम करवायें तो उस तरह काम नहीं चलता है। मावश्यकता इस बात की है कि स्थानीय परिस्थिति को देख कर कि वहां कितनी भीड़ है धौर कितना **धाना जाना होता है इस सब को ध्यान में रख** कर यह काम होना चाहिए।

ट्रेनें भक्सर देर से भाती है भलवता कोई एक बाध ट्रेन ग़लती से बबब पर बा जाय तो भा जाय । मिसान की तौर पर मैं बतलाऊं कि फ्रांटियर मेल मथुरा तक तो ठीक टाइम से भाती है लेकिन मथुरा से दिल्ली भाने में बहु एक घंटा लेट हो जाती है। इस देरी से भाने के लिए भापका यह भागुमेंट देना कि लोग अंबीर सींच लेते है इसलिए ट्रेनें लेट हो जाती है, सब जगह के लिए सही नहीं है। जब भापकी ट्रेनें भामतौर पर लेट होती है भौर समय पर नहीं पहुंचती है तो फिर टाइमटेबल में जो टाइम दिया रहता है उसका क्या धर्य रहता है ? मै जानती हूं वहां तक टाइमटेबुल बनाते वक्त उसमे डबलीगं हो रहा है का खयाल रख कर भीर उसको उसमें एकाउंट फ़ौर कर के उतना समय उसमें बढ़ा दिवा जाता है। भाप हाउस में मजाक के तौर पर भले ही कह दें कि गाड़ियां अंजीर सेंचने के कारण लेट हो जाती हैं लेकिन यह बात बिसकुल सही नहीं है भौर भापको इस मामले में छानबीन करनी चाहिए कि चासिर गाड़ियां क्यों लेट हो जाती हैं भीर उस कमी को दूर करने का प्रयत्न करना बाहिए । अंबीरें सब जगह नही सीची जाती हैं।

भापने यह सोचा या कि मीटरगेज को हटा कर सब जगह बीडगेज कर देंगे भीर इसीलिए प्रापने मीटरनेज के लिए इंजन बेगन, बोगीज बनाने बंद कर दिये थे मगर बह धापका स्थान भनी मोक्फ रखा है भीर उसको पुरी तौर से बदलने में प्रभी कुछ समय

लगेगा भीर भभी कुछ भीर समय तक मीटरगेज चालू रहेगी तो भापको कुछ भतिरिक्त इंजन, बेगन, बोगीज बढ़ाने की वहां पर व्यवस्था करनी चाहिए क्योंकि वहां पर बहुत काफी मीड रहती है।

मीटरगेज में जो इंजन लगाये जाते है उनके बारे में मेरा कहना यह है कि वह इंजन कैसे होते हैं कुछ समझ में नहीं घाता है। दो, चार स्टेशन चलता है घोर वह इंजन बीमार हो जाता है फिर ठीक किया जाता है भौर चार, छै स्टेशन चलने के बाद फिर वह इंजन बीमार हो जाता है। समझ में नहीं न्नाता कि भापकी वर्कशौप्स कैसी है भौर देसभाल कैसी है । पंखे भीर बलिया यर्ड क्लास में लगते हैं लेकिन वे चलते हैं या नहीं यह कोई नहीं देखता है। मुझे मभी तक फंटियर मेल में ऐसा भ्रनुभव नही हुम्रा था, मगर इस बार में फंटियर मेल में भाई । मथुरा से, सैंकड क्लाम की बत्ती उस में नही जल रही थी, यर्ड क्लास की हालत क्या होगी, मुझे इस का पता नही । इसलिये दिन व दिन झाप के काम में एफिशिएंसी बढ़, यह बेलने की जरूरत है । सरकार को जरूर सोचना चाहिये, कि जितनी देख भाल होनी चाहिये भौर जितनी एफिशिएंसी होनी चाहिये, उतनी घाज नहीं है। एफिशिएंसी के बारे में कई बार यहां कहा जाता है, उस चीज को कबुल कर वेः उस के बारे में सोचना चाहिये।

एक दूसरी बात पर भी में बार बार हर साल घ्यान सींचती हूं जो कि ग्राप के हाकर्स के बारे में है। स्टेशन के हाकर्स के बारे में नहीं, जो हाकर्स रेल म चुसते हैं, वे लोग नहीं जो कि खाली सोडा बेचते हैं, बल्कि वे लोग जो पिपरमेंट बेसने वाले है, फल बेचने वाले है, चना सेवबे वाले हैं, मंगफली बेवने वाले है। उन में से मब लाइसेंस वाले भी नहीं होते, बिना लाइसेंस के भी होते हैं भौर बहनों के उन्ने में भी घुस जाते हैं। मुझे

[सुबी मणिवेन पटेस]

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खुद एक हाकर ने कहा कि एक स्त्री को तो मैंने फैंक दिया है, और तुम को भी फैंक द्ंगा । ऐसी परिस्थिति है, इसलिये मेरा कहना है कि किसी भी डिब्बे में, चाहे पुरूष का डब्बा हो चाहे स्त्री का डब्बा हो, किसी तरह के बेचने वाले को ट्रेन में नहीं घुसने देना चाहिये। स्टेशन पर से ही उसे बेचने की इजाजत देनी चाहिये। ग्रगर कोई घुस जाये तो उस का लाइसेंस भीर सामान ले लेना चाहिये, ऐसा मैं मानती हूं । मैं जानती नहीं हुं, हर बार में सुना करती हूं कि आप स्टाफ बढ़ा रहे हैं। मेरी उस में तकरार नहीं है, ग्राप स्टाफ बढ़ाइये, परन्तु वह स्टाफ ग्रासिर करता क्या है ? नडियाद भीर भानन्द स्टेशन से दानून बेचने वाले स्त्री पुरूष बच्चे गठिरियां ले कर बहिनों भीर पुरुषों के धर्ड बलास के डब्बों में घुस जाते हैं। यह मं जनता एक्स्प्रैस के थर्ड क्लास के डब्बों का प्रनुभव कहती हं। वे लोग सीटों के नीचे घुस जाते हैं या बाथ रूम के प्रन्दर घुस जाते हैं। मैं जब कभी स्टेशन पर किसी रेलवे कर्मचारी को स्रोजने के लिये जाती हूं, दरवाजे के बाहर, तो कोई मिलता नही है। आप का स्टाफ कहां जाता है। हमेशा स्टाफ की मांग की जाती है, परन्तु इस की कोई जरुरत नहीं है, कि कोई बात नहीं देखना चाहिये। बम्बई तक लोग इसी तरह से जाते हैं लेकिन उन को कोई पकड़ता नहीं है। इसी तरह के लोग कभी कभी चोरी भी कर लेते हैं। क्या रेलवे कर्मचारी इस बात को नहीं जानते भीर नहीं जानते तो जानना चाहिये क्योंकि स्टेशन पर खड़े रह कर वे क्या करते हैं जब गाड़ी माती है। किसी मादमी के पास एक गठरी होती है, किसी भावमी के पास दो तीन गठरी भी होती ह, उस से टिकट पूछा जा सकता है। उन के पास बोझ रहता है। एक टिकट में कितना बोझ जा सकता है ? चगर उस से ज्यादा बोझ हो तो एक्स्ट्रा लगेज कितना है, यह देखना चाहिये । यह

देका नहीं जाता । इस पर कास घ्यान रक्का जाना चाहिये भीर इस का कुछ बन्दीबस्त किया जाना चाहिये ।

एक और बात है। भावनगर-सारापुर भौर धोलका-सुजित्रा यह दो लाइनें हैं जिन के बारे में दस, पन्त्रह साल से कहा जा रहा है, परन्तु इस बात पर कोई ध्यान नहीं दिया जाता। भगर बड़ौदा स्टेट को मिलाया न जाता, उस का विलीनीकरण न होता तो सन् १६४८ के धन्दर यह काम हो गया होता लेकिन भाज यह हुआ है कि चूंकि हम बड़े राज्य में मिल गये इस लिये यह लाइन नहीं बन पाती है। ऐसा वहां के लोगों को लगता है। मेरा यह कहना है कि सौराष्ट्र में उद्योग इतने बढ़ रहे हैं इसलिये दोनो लाइनों का होना जरूरी है,। इस काम को कर देने से ही वीरमगांध स्टेशन पर जो नाटलनेक है, जो प्रेशर है, वह कम कर सकता है। लाली यार्ड को एक्स्पैन्ड कर देने से वह नहीं मिल सकता है। इन दोनों लाइनों को बना देने से ही इस में सफलता मिल सकती है भौर इन के प्रदेश का विकास हां सकता है उन लोगों को भी इस में सहयोग मिलेगा भीर सहायता मिलेगी । भ्रगर भ्राज यह काम उठाया जाये तो भ्रच्छा होगा भकाल है लोगों को काम मिलेगा कुछ सस्ते में भी होगा। इसलिये इस पर, खास तौर से सोचने के लिये मैं कहती हूं अगर किसी कारण से किसी भ्रादमी का रेलवे पर रुपया डिपाजट करना पड़ता है भपने माल के लिये, तो दो दो साल तक म्राप के पास से उस को वह वापस नहीं मिलता। भाप पैसा लेने के लिये तैयार रहते हैं लेकिन को लोगों को लेजिटिमेटली वापस देना है, उस में दो दो साल लगें, धाप तक पहुंचना पड़े, दिल्ली तक लोगों को अक्का साना पड़े यह ठीक नहीं है। जो लेजिटिमेट है उस की तुरन्त देना चाहिये, उस में इतना समय स्वीं मगना चाहिये।

भाप ने यह सोचा है कि वहां जहां सोहे के कारलाने बन रहे हैं वहां रेलवे लाइन साई जाये। यह ठीक बात है किं उस की जरूरत है परन्तु केवल रेलवे लाइन वहां ले जाने से ही काम नहीं चलेगा । चारों तरफ कारलाने बढ़ रहे हैं। जहां जहां कारलाने बढ़ रहे हैं वहां सिर्फ रेलवे लाइन ले जानो चाहिये । बहां सामान बनता है, उन कारलानों को कच्चा माल चाहिये, इस सब काम के लिये अगर गुड्स का पूरा बन्दोबस्त नही होगा तो हमारा सारा काम भटक जायेगा भौर कारलाने बन्द करने पहेंगे भीर फिर बेकारी बढ़ेगी। प्राप ने इस सब के बारे में कहा कि प्लैनिय कमिशन ज्यादा पैमा नहीं देता तो हम क्या करें। ऐसा कहने से काम नहीं चलेगा । यह भाप सब की जिम्मेदारी है, अलग अलग की नहीं है। आप इसलिये भाप को इस के लिये कोशिश करनी चाहिये, टाल देने से काम नहीं चलेगा । हमें देश को आगे ले जाना है तो सब मिल कर और जरूरत हो तो कैबिनेट में सोचा जाये। जितना हमारा काम धागे बढ़ रहा है, उस सब को बढ़ाने के लिये घाप को घभी से इन्तजाम करना चाहिये नहीं तो हर साल यही बात रहेगी कि माल के डिक्बे नही हैं, सामान उठता नहीं है, यह दिक्कत है, वह दिक्कत है। यही चलता रहेगा भीर हम कभी भागे महीं पहुंच सकेंगे ।

हमारे यहां बराबर शिकायत रहती है कि तम्बाकू के लिये वैगन नहीं मिलते, फल के मौसम में घाम के लिये वैगन्स नहीं मिलते, गन्ने के मौसम में उस के लिये बैगन्म नहीं मिलते, मैं ने परसों ही पढ़ा कि बिहार में गन्ना स्टेशन पर सूख रहा है, लेकिन वैगन्स नहीं मिलते । इस तरह से हमारा काम कैसे चलेगा । इस लिये मेरी विनती है कि घाप इस बारे में सोचें।

मुझे यह भी कहना है कि बाप कर्मचारी सो बड़ा रहे हैं, ठीक बात है, परन्तु क्या बाप को ऐसा सगता है कि धाप के कर्मचारी पहले जितना ही दिल लगा कर काम करते हैं भीर दिन भर काम में लगे रहते हैं। पहले रेलवे विभाग की यह पालिसी थी कि जो रेलवे कर्मचारियों के बच्चे होते थे, रिश्तेदार होते थे उन को भी इस काम में लगा लिया जाता था । लेकिन माज माप ने यह कानून लगा दिया है कि इस के लिये पब्लिक सर्विस कमिशन है। इसलिये उन के बेटों भीर बच्चों को इस में धाने की गुजाइश नहीं रहती। मैं यह नही कहती कि जो एफिशिएंट नहीं है उन को लेना चाहिये, परन्तु जैसे बढ़ई का लड़का है, उस को वह काम सहज ही भा जाता है, उसी तरह से रेलवे कर्मचारियों के जो लड़के हैं उन को रेलवे के काम की जानकारी जल्दी होगी । इसलिये ग्राप के कानून में इस बात की ग्ंजाइश होनी चाहिये कि रेलवे कर्मचारियों के बच्चों का कुछ न कूछ परसेन्टेज तक तो रेलवे में जगह मिलनी ही चाहिये।

मै ने कई बार यह देखा है कि आप के रेलवे कर्मचारी और वाच ऐंड वाडं वाले लोगों को बिना टिकट के लोगों को ट्रेनों में बिठाते हैं। यह मैं ने अपनी आंखों से देखा है। मैं कहना चाहती हूं कि अगर इस तरह से चलेगा तो काम कैसे होगा। आप किसी तरह से इन बिना टिकट वालों को किस तरह पकड़ सकेंगे?

मथुरा, गंगापुर भीर सवाई माघोपुर में बन्दर मा कर ट्रेनों में धुस जाते हैं भीच खाने का सामान बगैरा ऐसा कर देते हैं कि बच्चे मय से घबरा जाते हैं भीर रोने लगते है, जिल्लाने लगते हैं । इस के लिये कुछ करना चाहिये । मैं तो ऐसा मानती हूं कि भनाज का जितना नुक्सान बन्दरों से होता है, जब तक इस मान्छेम का हल नही होगा तबतक मझ की परिस्थिति सुकारने बाली नहीं है ।

भी ज्ञाहनवाच का : यह हम वक्क दीजिये। Railway Budget- 27 FEBRUARY 1958

सुभी माजबेन पटेल : प्राप के स्टेशनों का, प्राप कीजिये । जब प्राप की जिम्मेदारी है उसे प्राप कीजिये। दूसरे मत्री की होगी बहु हम उस से बात करेंगे । बढ़े बड़े स्टेशनो पर, छोटे स्टेशनों पर ही नहीं. कोड़ी लोग जिनके हाथों में खुन धौर पस निकलता होता है गाड़ियों के अन्दर हाय डाल कर भीख मांगते हैं। मैं कहती ह कि भापके रेलवे कर्मचारी और वाच ऐंड बार्ड बाले क्या करते हैं कि इनको भी बाहर नही निकाल सकते । रेलवे प्लेटफार्म पर टिकट ले कर जाने का बन्दोबस्त है, वहां ये लोग कसे पहुंच जाते हैं। कुले झाते हैं। भीर यह भहमदाबाद, बम्बई, नई दिल्ली भादि बड़े स्टेशनो पर भी होता है। इस बारे में बन्दोबस्त होना चाहिये।

उपाष्यक्ष महोदय : श्रव तो माननीय सदस्या को सत्म करना शाहिये ।

सुबी मणिबेन पटेल : करती हूं।

श्रापने कहा है कि श्राप खादी का उपयोग बढ़ायेंगे । यहां हाउस में भी कुछ लोग है जो कि खादी को पसन्द नहीं करते । इसलिये मेरा सुझाब है कि श्रगर श्राप खादी लें तो शब्दों किस्म की मरसिराइण्ड की गई, कुंदा की गई या केलेन्डर की गई खादी लें । श्रगर श्राप रही खादी लेंगे तो वह बहुत जल्दी मेली हो जायेगी श्रीर लोग कहेंगे कि श्रापने कैसी खादी ली है ।

को रेलवे में रिफरेशमेंट कार होती है भ्रव उसकी श्वाकरी भीर कटलरी पहले से मैली रहने लगी है। इसको भी भ्रापको देखना चाहिये।

श्चाप लोगो को तीर्थ यात्रा के लिये स्पेशल ट्रेंस देते हैं किन्तु उसके लिये लोगों को श्व: श्व: महीना पहले श्वर्जी देनी पड़ती है। भीर मैं ने तो यह सुना है कि कुछ एजेन्ट लोग कुछ परसेंटिज के केते हैं, कुछ मुनाफा कर केते हैं तब स्पेशल ट्रेन मिलती है। इस बारे में भी देखेना चाहिये भीर बीच में किसी को पैसा खाने का मौका नहीं देना चाहिये भीर स्पेशल ट्रेन का बन्दोबस्त ऐसा होना चाहिये कि उसके लिये छ छ: महीना पहले धर्जी न देनी पडे।

धालिर में मुझे यह कहना है कि जो इतने सारे एक्सीडेंट होते हैं उनका क्या कारण है। क्या धापके रेलवे कर्मचारियों को धपने काम की पूरी जानकारी नही है। जिनको काम नहीं धाता उनको घाप एम्पलाय करते हैं, या लोग जानबूझ कर एक्सीडेंट करवाते हैं यह सोचना है। यदि कर्मचारी ठीक से काम न जानते हों तो जब वे ठीक से जान वें तब उनको रखा जाये, धौर धगर जानबूझ कर करवाते हैं तो उनको शिक्षा होनी चाहिये।

मासिर में मैं यह कहना चाहती हूं कि रेलवे ट्रेंस में जहां स्लीपिंग रिजरवेशन भाग करते हैं, वहां बहिनों के लिये भलन के कम्पार्टमेंट में रिजरवेशन होना चाहिये । भव तो भाग छोटे छोटे भाठ वर्ष के कम्पार्टमेंट इस काम में सा सकते हैं। इनमें तीसरे दरजे की बहिनों के लिये स्लीपिंग रिजरवेशन होना चाहिये। एक ट्रेन में फर्स्ट क्लास में लेबीज कम्पार्टमेंट नहीं था इस कारण एक भगने हाऊस की ही एक बहुन बेचारी मरडों के कम्पार्टमेंट में ही बैठ गई भीर रात मे साथ बैठा हुआ ही उसकी पेटी में से उसका कपड़ा इस बीच में चुरा कर उतर गया। तो इसलिये मैं यह सब सोचने के लिये कहती हुं।

जो भ्रापने मुझे समय दिया उसके लिये बन्यवाद ।

Shri Barrow (Nominated—Anglo-Indians): Mr. Deputy-Speaker, the Railway Minister has used a large canvas to paint his picture of the working of the Railways and his budget. In the short time before me I propose to darken some of the shadows, not only that they may stand out more clearly, but that the other features of the picture may be highlighted.

15.35 hrs.

[SHRI PATTABHI RAMAN in the Chair]

Mr. friend, Shri Frank Anthony. speaking yesterday, focussed attention on a recurring pattern of revised budgeting which, according to him, distorted the perspective of this picture. The recurring pattern 's this: the revised budget estimates show anticipated higher receipts and low anticipated expenditure; both figures disproved by the actuals. I will quote figures for 1956-57; the revised estimated receipts. Rs. 350 crores, actuals, Rs. 347.57 crores; estimated revised expenditure: Rs. 299.03 crores; Actuals: Rs. 233.94 crores. I endorse Mr. Anthoy's plea for more realistic budgeting.

I would ask the Railway Minister also to bring into his budget, as a regular feature, more of what we call, Programme or Performance budgeting. If I may illustrate: we have here, in this khaki-book, provided to us, something like this-"The work is estimated to cost Rs. 21:65 lakhs of which a sum of Rs. 2 lakhs is expected to be spent by the end of 1957-58, and Rs. 14 lakhs are provided in 1958-59". What I would like the minister to show is the different phases in which this programme is going to be completed, the cost of each phase, and then, year by year, we will be able to keep a check on whether the programme is keeping to schedule whether the original estimates for the programme are realistic and whether there has been any increase. This. I believe. will make for more careful planning and more carefully controlled expenditure.

Before I proceed to other features of this budget, I do want to focus the attention of this House on two facts. One, is that the Depreciation Reserve Fund is dwindling—In 1956-57 it was Rs. 103:14 crores. In 1957-58 the anticipated balance shows Rs. 93:72 crores, and in 1958-59 the anticipated closing balance is expected to be Rs. 72:76 crores. Secondly, the Development Fund has almost reached vanishing point,—by the end of 1958-59 it will be a mere Rs. 68 lakhs.

In a developing economy, it might be argued, this is to be expected, but I do feel that when Members are making demands for opening new lines and we are considering our development programme generally, these facts should be borne in mind.

I turn now to the question which has exercised, quite rightly, the feelings of this House the continuing series of accidents. I wish to place certain figures before this House. What are the figures for 1956-57? Therewere 5,054 killed and 32,341 injured. To this we have to add 187 railwaymen killed-these figures are not included in the previous figure-and 6,787 injured. What the picture for 1957-58 will be, anyone can well imagine! But I regret to say that the information, as given in this "pink book", has been camouflaged. This "pink book" is supposed to be, according to the foreword, for the general reader, and we find that these figures are given as a ratio, per million passengers carried. It may be said that this is the standard way of giving information, that international forms are used. But for the general reader. I feel that the facts should be stated clearly, so that the layman may know exactly what the position is. If these figures are to be kept in a standard international form let them be kept by the Railway Board for that purpose, but if this is a book for the general reader, then I urge that the figures should not be camouflaged.

Here is a situation, Sir, the consideration of which transcends all other questions. The Railway Accidents Enquiry Committee Report has been with the Railway Board for three years now; my friend, the Deputy

[Shri Barrow]

Minister of Railways, was the Chairman of that Committee—I would ask the Railway Minister to place on the Table of the House all the recommendations, other than those given in Appendix B, which were made by the Committee and which have been implemented, and those recommendations which the Railway Ministry found unable to accept, as also the reasons justifying their rejection.

We hear from, time to time, this familiar phrase, where accidents are concerned, "failure of the human element". This is a very variable factor, but what are we doing to diminish the effect of this factor? I will only deal with a few points m this respect.

Firstly, the training which is being imparted—I would refer here to our drivers-is ill-conceived, ill-planned, superficial and valueless. There are courses of six weeks which, I believe, under pressure, has been extended to seven weeks, out of which 10 to 15 days are lost as holidays. There are no proper diagrams, no models and no proper equipment in the Training schools. The illiterates, the semi-literates and the matriculates hesitate to say that all of them are literates—are put into one group; they have to go through the course together. Then, because we must turn out drivers, the question papers set are simple and evaluation is liberal. What is the result? We get men as drivers who, after working for 3-4 years as firemen, are sent for these courses; they are lacking in experience, they have this veneer of confused theoretical learning. How can we expect such men to have a working knowledge of a complicated mechanism like a modern locomotive? I think that the Railway Ministry can do much in this respect, to see that these courses are more rational, that they are properly planned and the students are put into different categories, so that the rate of their progress will be more or less the same.

I believe Sir, that on the Southern Railways the position is worse. They have no training school. Further, firemen on the Southern Railway need not be shunters at all; after they have done 2-3 years firing they can become drivers. With these facts before us, I think that this plea that is taken "failure of human element" is a plea which does not hold much water. Here is something that can easily be tackled; Our drivers and firemen, are doing their very best in spite of the difficult conditions created by the administration and in this connection I would refer to the number of "averted collisions" mentioned by Mr. Anthony.

I will now refer to the station working rules. I think the Enquiry Committee said that, apart from other inspections, the ATO and the DTS should every month visit one station, to go into the working rules and issue a certificate to the effect that—I am quoting here—that the work of the station is safe in every respect. If it is not safe, he has to initiate immediate action to make it so. I would like to know Sir how many times this has been done. My own belief is that this is "more honoured in the breach than in the observance.

I will now deal with another important aspect of this human element, and that is the elimination of fatigue. The running staff generally have a duty period of 12 hours. On the Southern Railway, I believe, it starts from the scheduled departure of the train; on other railways it is from the actual departure of the train; there seems to be no uniformity in the matter.

Apart from uniformity, this question of optimum work and minimum fatigue is now a matter that can be determined. Its study forms a branch of Industrial Psychology, and I would recommend to the Railway Minister to have a Psychological wing attached to the Railway Ministry to go into the question of optimum work with the minimum amount of fatigue.

In this connection, I have one plea to make: it is for an employment quota for the sons and wards of employees. They grow up in an atmosphere of railways and railway working. It will also help with the question of indiscipline. Because, if the father's work is not done properly, then "the sins of the father may be visited upon the children."

Finally, I want to refer to the question of Railway Schools. I turn again to this pink book, and I find here that the report says-and I was amazed to read it-"The railway schools which number 154 in all functioned satisfactorily during the year." The cover of this book is pink and the report paints as rosy a picture of the schools. But I fear there is some concealment, and I may be pardoned if, in speaking of schools, I quote from Shakespeare as to what he has to say about "concealment".

The Bard says:

"She never told her love, but let concealment, like a worm in the bud, feed on her damask cheek."

I believe, that this "worm is in the bud of Railway schools", and the Railway Minister knows it. He evinces keen interest in the education of children of railwaymen, but he also knows that the adminstration of the Railway schools is very unsatisfactory. He himself, set up a body of four educational advisers to go round the Railway schools and submit reports. would ask the Railway Minister to place the recommendations of these Railway advisers on the Table of the House, so that we may find out what their opinion is: whether they also believe that these schools are running satisfactorily.

I do not believe that any system of education, whether it is run by the Railways or anybody else, can be satisfactory if the service conditions of the teachers are not satisfactory.

Here I would make a plea to the Railway Minister to raise the retiring age of teachers because of the grave shortage of good teachers. He must also create a separate department for these schools. He has taken over two new schools in the Assam Division, and two schools are to be converted into multi-purpose schools. All this cannot but fail because people who do not understand education have to administer these schools. There can never be any success unless people in charge of the administration of these schools are educationists. I wish to end on this note: all the money that we spend on the schools will have no value unless we can provide the teachers with proper working conditions.

16 hrs.

पंडित द्वा० ना० तिबारी (केसरिया) : सभापति महोदय, गत माठ घंटों से इस सदन में रेलवे बजट पर बहस चल रही है भीर हर तरह की बातें कही गई हैं। कुछ लोग तो रेलवे मिनिस्टर के भाषण में भौर उस के हर एक सेन्टेंस में ब्रीर रेलवे रिपोर्ट के हर पन्ने में सोशलिस्टिक पेटर्न भाफ सोसायटी खोलने लगे हैं । कुछ लोगों ने इतनी मांगें की हैं, जिन के पूरा होने की शायद उम्मीद नहीं की जा सकती है। हम जानते हैं--भीर रेलवे मिनिस्टर ने भी कहा है-- कि साधनों की कमी है, हमारे पास रुपया नहीं है, तो भी हम लोग मांग करते जाते है। मै उन्हें भाष्वासन देता हूं कि मैं कोई मांग नहीं करने जा रहा हं, लेकिन मैं चाहता हुं कि भाप की रिपोर्ट में जो बातें बताई गई हैं. जो खामियां वगैर खर्चे के दुइस्त की जा सकती हैं, उन की तरफ तवज्जह दी जाये। मैं माप को कुछ उदाहरण देना वाहता हं 🖡

मैं गाडियों की पंक्कुएलिटी के बारे में इन्ह्य कहंगा। द्वाप की इस पिंक कलर की किलाब के पेज २६ पर कुछ फिगर दी हुई है। मझे बढ़ी सुसी है कि उस में १९३५-३६ के के कर १९४६-४७ तक की फिगर्स वी [पंडित द्वा॰ ना॰ तिवारी]
गई हैं। १६५१-५२ में ब्राडगेज की पंक्षुएलिटी
की परसेंटेज ७४.१५ दी हुई है और मीटर-गेज की ७२.५३, छेकिन यह परसेंटेज
१६५६-५७ में ड्राप हो गई है, सर्थात्
ब्राडगेज में ७०.७८ और मीटरगेज में ६२.७४ । यह ड्राप क्यों हुआ? इस

परसेंटिज को वगैर खर्चे के बढ़ाया जा सकता है। इसमें कोई फारेन एक्सचेंज की जरूरत नहीं है, कोई रुपये की जरूरत नहीं है — केवल तवज्जह देने की जरूरत है।

बैसे ही इंजिन माइल्ज का विषय है। इसी किताब के पेज ३० पर बताया गया है कि १६४४—४६ के मुकाबले सन् १६४६— ४७ में एक परसेंट कम हो गया। यह कमी क्यों हुई हैं यह मेरी समझ में नहीं झाया है। झापको तो चाहिये या कि झाप तरककी करते। झाप नए नए झफसर रखते जाते हैं और बड़े बड़े लोग बाहर से यहां झाते हैं और झाप जनको बतलाते हैं कि इतनी तरककी हुई है लेकिन यहां पर तो यह ड्राप है।

भागे चल कर भाप कहते हैं

The proportion of the unserviceable to the total stock of locomotives affords an important measure of the efficiency of maintenance and repairs. The performance of the Railways in the maintenance of motive power recorded further improvement on the Broad gauge as evidenced by the decline in the percentage of unserviceable locomotives.

यहां पर भी भ्रगर भ्राप मीटर वेज को वेजों तो भ्रापको पता चलेगा कि उसमें ट्राप है ।

कल बसोक मेहता साहब ने कहा था कि पटना के इस तरफ बौर गंगा के उस पार दो दुनियायें हो गई हैं। हम लोग जो मीटरगेज के इलाकों में रहने वाले हैं उनकी तरफ भी आपका ध्यान होना चाहिए था और प्रापको देखना चाहिए था कि बाडमेज की तरह हमारी तरफ भी परफार्मेस की कमी न हो ।

पेज ३२ पर डिटीरियोरेशन भाव गुड्स ट्रेंसस्पीड के बारे में भ्रापने लिखा है कि वहां पर भी कमी हो गई है। उसकी स्पीड अब कम हो गई है। यह स्पीड कम क्यों होती जा रही है, यह मेरी समझ में नहीं भ्राया है। मैं नहीं कहता कि मुझे भ्राप दूसरी नई लाइनें दीजिये लेकिन जहां पर इस्प्रूवमेंट की भ्रावस्यकता है वहां तो भ्रापको कंडिशंस इस्प्रूव करना चाहिए।

पेज ३० में झापने एक्सीडेंट्स ड्यू टू ह्यूमन एलिमेंटस का जिक किया है। उसमें तो झापको इम्प्रूवमेंट करनी चाहिये थी। ये सब ऐसी चीजें हैं जोकि झाप के हाम में है और जिन के लिए झापको पैसे की आवश्यकता नहीं थी, किसी दूसरे का मुंह झापको ताकना नहीं पड़ता था या प्लानिंग किमशन के पास जाना नहीं पड़ता था। मैं चाहूंगा कि झाप इस झोर श्रिकिक तवज्जह दें।

जहां तक टैक्निकल स्टाफ का ताल्लुक है भाप कहते हैं कि उसकी भापके पास कमी है। लेकिन एन० ई० भार० में टैक्निकल मैन को नान-टैक्निकल काम पर लगा दिया जाता है। ऐसा क्यों किया जाता है यह मेरी समझ में नहीं भाया है। मैंने देखा है कि एक टैक्निकल भादमी को पी० भार० भो० बना दिया गया है। क्यों भाप ऐसी चीजों को एलाउ करते हैं? भापको ऐसा नहीं करना चाहिए, भौर इस भोर भी भापका ध्यान जाना चाहिए।

सब मै सापका ध्यान उन इलाकों की स्रोर दिलाना चाहता हूं जोकि बहुत वर्षों से उपेक्षित रहा है, जोकि बराबर निग्लैक्टिड रहा है। यह ठीक है कि कम्पनी के खमाने में वहां दशा बहुत खराब थी। उस वक्त उसको बी॰ एन॰ डब्स्य॰ सार॰ कहा जाता था। सेकिन उस वक्त संतोष की बात यह थी कि जो गवर्नमेंट रेलवेस थी, जैसे ई० घाई० घार० या दूसरी रेलवेस उनके मुकाबले में वहां का किराया बहुत कम था। हम लोग समझते थे कि किराया कम है, इतना फायदा तो हमको है। लेकिन घाज जबकि हमको आजाद हुए हुए दस साल हो गये है घौर हमारी नैशनल गवर्नमेंट बन चुकी है हम को चाहिये था कि उसको घान पार विद घदर रेलवेस ले घाते।

जो लोग नार्य ईस्टर्न रेलवे पर सोनपुर या उसके भागे नहीं गये हैं, उनको वहां की हालत का पता नहीं चल सकता है। भशोक मेहता साहब वहा गये थे। उन्होने कहा है कि वहां पर हालत स्केडलस है। मैं स्केडलस का नाम तो नहीं लेता लेकिन इतना भवस्य कह सकता हूं कि दशा बहुत खराब है। मैं चाहता हुं कि उस तरफ खास तवज्जह दी जाये।

सेंसे एक सवाल दिया था और यह पूछा था कि सोनपुर में गाड़िया कितनी लेट हुई है। उस सवाल की तो डिसएलाउ कर दिया गया था लेकिन उसका जवाब मुझे यह दिया गया है कि

"The performance of passenger carrying trains on the Sonepur Palazeaghat section of the N.E. Railway has not been satisfactory mainly due to extra time taken for attaching and detaching a number of through coaches.." "As regards 350 UP, this train is scheduled to arrive at Sonepur at 6.50 hours and depart at 8.55 hours."

इससे तो ऐसा मालूम होता है कि दूसरी रेलवे लाइंस पर घटैचमेंट घौर डिटैचमेट नही होता है, सोनपुर में हो होता है। वहां पर दो घंटे घौर पांच मिनट इस ट्रेन के ठहरने का माजिन है। घब घाप बताये कि एक मुसाफिर जो कटिहार से घाता है सस ट्रेन में उसको दो दो घंटे एक स्टेशन पर ठहरना पड़ता है। ऐसी दशा में उसकी क्या हालत होती होगी, इसका घंदाजा घाप लगा सकते है, इतना होने पर भी न वहां से ट्रेन ठीक समब पर चलती है और न ही ठीक ममय पर वहां पहुंचती है। हमेशा लेट होती है। जिन मुसाफिरों को दूसरी गाड़ियां पकड़नी होती हैं उनको वे नहीं पकड़ पाते हैं। उसको वहां भाप इस तरह से लाइये कि दूसरी ट्रेंस का कर्नकशन मिल सके। दूसरे रेलवे के स्टेशंस पर भी लोगों को कर्नकशन लेना होता है और उसी के मुताबिक सब कुछ मैनेज किया जाता है, लेकिन यहां ऐसा क्यों नहीं किया जाता है, यह मेरी समझ में नहीं आया है।

भभी कुछ माननीय सदस्यों ने कहा कि परलेजाघाट के लिए कोई ध्रुट्रेन उनके यहां से नही है। में ग्रापको बतलाना चाहता हूं कि छपरा से परलेजाघाट के लिए एक ट्रेन है जोकि खपरा से दो बजे चलती है। वह सोनपुर में माकर दो घटे डिटेन हो जाती हैं। यह एवायडेबल डिले है और माप इसको एवायड कर सकते है। भगर इस तरह की बातों की तरफ ब्रापकी तवज्जह नहीं जाती है तो इसका मतलब यह है कि लोगों को शिकायत की गुजायश रह सकती है। मैं इस बात की मांग नही करता कि भ्राप हम को नई लाइनें दें। में जानता हूं कि ग्रापके साधन ग्रौर सामर्थ सीमित है भौर ग्राप हमें नई लाइनें नही दे सकते है। मुझे एक किस्सा याद घाता है कि एक गरीब परिवार में माठ खटांक चावल मे भौर खाने वाले छ: मादमी में। इसका नतीजा यह हमा कि सब को थोड़ा थोड़ा चावल दिया गया भौर सब को यह शिकायत रही कि उनको कम मिला है। लेकिन ग्रगर चावल को ही भाप न बनावे या ठीक से न बनावें या खराब पकावें तो भौर भिषक शिकायत की गुंजायश रह सकती है। यही बात यहां पर है। भाप जो कुछ कर भी सकते है भौर भासानी से कर सकते हैं उसको भी श्राप नही करते हैं। ये मामुली मामुली शिकायते है जिनको भाप भासानी से दूर कर सकते हैं।

भ्रव में गाड़ियों के बारे में कुछ कहना बाहता हूं। गोरखपुर से इधर सखनऊ की [पबित द्वा॰ ना॰ तिवारी]

तरफ धाने के लिए बहुत सी गाडिया है और सुन्दर गाडियां हैं। लेकिन गोरखपुर से पूर्व की तरफ गाडिया क्यो नही जाती है, इसका कारण में नही जातता हू । यह कारण नही है कि ट्रेंस को इस तरफ प्रधिक डिटेन किया जाता है या चंम ज्यादा सीची जाती है । धीर उघर कम डिटेन किया जाता है यो चंम ज्यादा सीची जाती है । यह बात नही है। उस इलाके में जहा इम पार में उस पार गाडी नहीं जाती है उस पर मामान नहीं जाता है, उसकी धोर भी धापका ध्यान जाना चाहिए।

दूनरी डिफिनलटी यह है कि मोकामा क्रिज जब तक नहीं बनता है तक तक माल माउथ से नार्थ में नहीं जा सकता है। ग्रापने मा बाडीह म कूछ टाशिपमेट का इतिजाम किया है लेकिन उसमें आपन किराये का ज्यादा बोझ हम पर डाल दिया है। हम को अधिक डिसटस का किराया देना पड़ना है। मारुवाडीह से भ्रापको वही निराया लेना चाहिये था जोकि श्राप वाया मोकामा लेते थे। चिक भाषने किराया बढा दिया है इमलिए जो बेनिफिट हम मिल सकता था वह नही मिल रहा है। में भ्रापकों यह भी बतलाना चाहता ह कि पटना मे इस तरफ ग्रगर कोई चीज एक रुपये की मिलती है तो हमारे यहा वहीं चीज़ डेढ़ रुपयें की मिलती है। सीमेट. कोयला, लोहा भ्रादि बहुत मुश्किल से भौर बहत श्राधक दाम देने पर ही हमें मिलता है। मै चाहता ह कि भ्राप मारुवाडीह म बनारस के पूर्व की तरफ के सामानो का श्रधिक ट्रास-शिपमेट करने की कोशिश करे और किराया वही रखे जो पहले था।

कल अशोक मेहता साहब ने रेलवे मिनिस्टर पर आक्षेप किया था और कहा था कि प्रेशर टैक्टिक्स की वजह से मुजफ्फरपुर से रिजन को हटा दिया गया है। इस चीज को में गलत मानता हु और में समझता हू कि उनको शायद सब बातो की पूरी जानकारी नहीं है। इस रिजन के अन्दर दो डिस्ट्रिक्ट स मोनपुर और ममस्तीपुर। जब बाइफरकेशन किया गया और दो रेलें बनाई गई तो यह छोटा मा हिस्सा बच गया। उसमें डिविजन काम नहीं कर सकता था और अब रिजन को हटा कर डिस्ट्रिक्ट बना है। उससे ज्यादा पावसें और ज्यादा फीसिलिटोज गिल गई हैं। यह फैसला मुझे डर हे कि प्रेशर टैक्टिक्स में बदलवा न लिया जाये। में अपील करता हूं कि मंत्री महोदय प्रेशर टैक्टिक्स में न आय और जो अच्छा नाम हो चुका है उसको न बदले।

रेलवे में एपायन्टमट्स के बारे में में यह कहना चाहता हु कि यह जो कहा गया है कि रेलव में मिर्फ उन्ही लोगो को मनाजनत मिले जिनके मग सम्बन्धी पहले में रलवे में काम वर रहे हैं। रेनबे में श्रव १० लाख म्रादमी काम करते है तो दस लाख नीकरिया तो रेलवे म १०, २० या २५ वर्ग में भी नहीं होती और ग्रगर ग्राप इसी नियम पर चलते है तो उभका मनलब यह हागा वि स्नाप ऐसे लोगो तो जिनके सग मम्बन्धी पहले से रेलवे में काम नहीं कर रहे हैं उनको रेलवे में म्लाज़-मत करने से महरूम करते हैं। में मत्री महोदय से पूछना चाहता हु कि ऐसे लाग क्या करेंगे ? इस नियम की हिमायत में सदन् में यह कहा गया कि वे लोग जिनके कि घर वाले रेलवे मे मलाजिम लगे होते हैं वे ऐसे लोगो की अपेक्षा जिनके कि घर वाले रेलवे में नहीं होते है ज्यादा ग्रच्छी तरह से काम कर सकते हैं क्योंकि उनको काम की जानकारी रहती है। मैं इस से सहमत नही ह । मान लीजिये कि रेलवे का एक स्टेशन मास्टर है भौर उसका एक लडका है जो कि साइस पढता है तो वह लडका स्टेशन मास्टर का काम जाने यह जरूरी नहीं है। इस वास्ते रेलवे में मलाजमत के लिए ऐसी कोई बदिश नहीं होनी चाहिए और ऐसे उम्मीदवारो को जो कि मैरिट पर भायें भीर कम्मटीशन में बा जायें उनको रेलवे में मुनाजिम रजना चाहिए। धनवता ऐसे लोग जो कि रेलवे में इयूटी के सिलसिले में मर जायं या ध्रपंग हो जायं उनको सपोर्ट करने के लिए उनके किसी धादमी को रेलवे में मुलाजिम रजना जरूरी हो जाता है।

मेरे पास समय नहीं है। मैं रेलवे मिनिस्टर साहब से फिर कहंगा कि नार्थ ईस्टर्न रेलवे में महेन्द्रघाट से परलेजाघाट तक जो दिक्कतें होती हैं उनकी श्रोर ध्यान दिया जाय श्रीर उनको दूर करने का प्रयत्न किया जाय। महेन्द्रघाट से सोनपुर ग्राने के लिए कुछ ऐसी व्यवस्था करें ताकि भ्राज जो दिक्कत ग्रन्भव होती है वह न हो । मैं देखता हं कि यहां पर बराबर यह प्रश्न पुछा जाता है कि हिन्दुस्तान की फ़ैक्टरीज में कितनी मैन पावर का लौस हमा लेकिन ग्रगर पं लेजाघाट का ग्रकेले हिंसाब लगाया जाय कि वहां पर कितनी मैन पावर का लौम होता है तो ग्राप दंखेंगे कि वहां की मैन पावर का लौस समचे देश की फ़ीक्टरीज की मैन पावर के लीस से कम नही निकलेगा भीर इसलिए भापको तत्काल कोई भावष्यक कार्यवाही इस मैन पावर के लौस को रोकने के लिए करनी चाहिए।

इस मितिरवत में मंत्री महोदय का घ्यान इस बात की श्रोर दिलाना चाहता हूं कि जो शिकायतें हम लोग करते हैं उन पर कुछ अधिक घ्यान देने की जरूरत है। प्रभी यहां पर डिप्टी मिनिस्टर साहब बैठे हुए हैं। भैने दो तीन बसेज में उन मिपास शिकायतें लिख कर भेजी। मेरे पास यह जवाब लिख कर. आ गया कि "दी भैटर इज रिसीविंग कंसिडिरेशन" लेकिन शिकायत किये हुए ६, ६ महीने हो गये हैं शौर उन में बारे में कुछ होता नहीं है.....

भी शाहनबाज शां: में माननीय सदस्य को बीच में टोकने के लिए माफी चाहता हूं। ग्रापने शिकायत एक ग्रादमी की की बी. लेकिन कसूर दूसरे का निकला..

पंडित द्वा० ना० तिवारी: तो ऐसा जवाब देना चाहिए था। में यह नहीं दावा करता कि जितनी इत्तिलाएं हमको मिलती हैं सब सही ही होती हैं। हो सकता है कि कुछ गलत हों लेकिन उसका जवाब तो हमें मिलना चाहिए। अब अगर शिकायत राम की है और आप यह पाते हैं कि कसूर राम का नहीं स्थाम का है तो स्थाम को उस कसूर की सजा मिलनी चाहिए।

श्री शाहनवाज साँ: मिल गई।

पिंदत द्वा० नः० तिवारी: यह चीच मेरे स्वयं जाती इत्म की है कि एक आदमी को गलत तौर पर चार्ज किया गया और उसक सम्बन्ध में मंने ग्रापको लिखा लेकिन उसका जवाब मेरे पास ग्रभी तक नहीं भाया है। तीन केसेज रेफ़र किये। एक का जवाब ग्रापने मुझे जबानी दिया कि उसका कसूर नहीं था बल्कि दूसरे का था लेकिन बाकी दो केसेज का जवाब ग्रापने मुझे ग्रभी तक नहीं दिया....

Mr. Chairman: The hon. Member has taken more than his time. I gave him two more minutes. He should finish now. Dr. Sushila Nayar.

Dr. Sushila Nayar (Jhansi): First of all, I wish to congratulate the hon. Railway Minister on the labour policy that he has followed.

Some of the hon. Members from the Opposition were attacking the Government for the policy of encouraging the formation of one union of railway workers. They would like him to recognise different unions. Perhaps with one of the railway unions. I do not see any reason whatsoever for any one to wish to multiply the unions of railwaymen, or for that matter, of any other group of workers.

I have heard from the railwaymenthemselves that they would rather-

[Dr. Sushila Nayar]

have one strong union, because if there is one union, they can do their work much better than if there are many unions.

The job of a union is to protect the rights of the railwaymen, of course, but it goes further than that. They are also expected to see to it that the railwaymen perform their duty properly, and in this fashion they have to protect the country's interests also. As such, if there is one union, the union leaders, the union office-bearers can be strict with those who might neglect their duty If there is more than one union, anybody that they are strict with can leave it and join another union, and thus they will not be in a position to assert themselves and do the duty which they would like to do and should do.

It may suit my Communist friends to have more than one union because their object, after all, is to encourage class conflict. But here in our system, the system of democracy, the rights of the workers. I think, are more than what the communists would like them to have. Here, the workers are equal partners in the reconstruction of the nation, and as such it is their privilege to contribute to it and represent and serve not only the workers but all sections of the people. Because of their very large numbers, the railwaymen are in a position to make a big contribution for the good of the country and as such, it is very desirable that there should be one union, one federation of unions, which should be given as much help and encouragement as possible to perform its duty better. Therefore, I congratulate the hon. Minister on following this policy, and I hope he will stick to it in spite of what some of the friends from the Opposition side might have to say.

16.06 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

Then there is the question of efficiency. I remember the days when efficiency had fallen very, very badly after the partition of the country. No doubt, there has been improvement. We are all very glad about it and the Railway Ministry does deserve appreciation of their efforts in this direction. At the same time, it would be wrong to have a sense of self-complacency. There are many directions in which efficiency has still to be increased.

The most important thing, which is exercising the mind of everybody to-day, is this matter of accidents. While we are discussing the Railway Budget, we have had two more serious accidents. The explosion of ammunition two days ago was in a railway wagon, and everybody is sorry about the accident that took place yesterday.

The question is: why do these accidents take place in spite of the fact that the Minister has called a conference of zonal managers and various other meetings are being held to prevent them. What is the reason of the failure of their efforts. We must get at the bottom of it. Why are we having these accidents again and again?

The enquiry committee on railway accidents has made certain recommendations. Some of those recommendations have been accepted by the hon, Railway Minister-I believe about 50 per cent of them have been accepted. The others he was not able to accept because of financial implications. I would like the Minister to have each and every one of the accidents that take place carefully analysed. It is not because of the non-acceptances of recommendations with financial implications that these acciplace. To a dents are taking extent, they large very taking place because of the non-observance of some very simple safety rules. We see here on the roads of Delhi so many drivers breaking the traffic rules; they may not have accidents on ten occasions but on the eleventh occasion they may run into an accident. Similarly, on the railways, either it is the non-observance of speed limits or the rules and regulations with regard to signals and timings and other such things are being broken. Everybody admits it. Why does that happen? I wish to ask the Minister of Railways and high authorities like the Railway Board what they have done in regard. It is not by having more and more supervision or having more and more staff recruited that they can stop this kind of thing. It is a matter of education of the staff and education in such a manner that there is more team-spirit and more work. Today, the officers live and work in a water-tight compartment; the technical men are in a water-tight compartment: the clerical or the lower staff are in a water-tight compartment. If they could all have a team spirit from top to bottom, that every man from the highest to the lowest level understands what proper performance of his the little bit means, and what the total collective picture is, it would enable him to do his duty better.

I had an occasion to visit the Tennessee Valley Project some time back. I learnt from them how they were running into difficulties, of course, of a different type, but all the same, difficulties which were due to the fact that the staff did not realise the importance of some of the little things that they were supposed to do and which of them did not do. So, they decided to spend time on staff meetings from one end to the other. I wish that some such procedure was introduced in the Railway Administration, so that there should be frequent meetings and frequent exchanges from one end to the other, so that the smallest man would realise what the total picture is, how their work is inter-connected, and how a little dereliction or nonobservance of some rule on the part of someone could affect the whole process and lead to disastrous results.

There are some very nice films that the Railway Ministry has produced relating to the care of railway pro-They show how some passenger removes the electric bulb and the other passengers are put to difficulties, how some passenger removes the water-tap and the other passengers are put to difficulties, and so on. I wish that these films were continuously shown in the railway waiting rooms and in other places where there are large collections of people, as, for instance, in the town halls. There are some railway stations where there is no electricity, and there may be some difficulty in showing the films but there are many others where electricity is available, and there such a thing can be arranged. Any expenditure which is incurred in this connection would be well worth.

I now come to the maintenance of the railway services and amenities. I can understand the Minister's culty in increasing the number new lines. But what about the maintenance of what we have, whether it be the maintenance of tracks, or of carriages or of the fittings in the carriages? I have travelled on several trains again and again, and I am tired of writing letters to the Railway Administration. I used to write letter and point out what defects saw in the train by which travelled. Sometimes, it is the watertap that is defective, sometimes it is the electric bulb, and sometimes it is the catch inside to lock the door and so on. The last time I travelled from my constituency Jhansi to Delhi, I had a frightful experience. It was the night of 25th of January. As the train left Gwalior, somebody knocked at the door of my compartment and wanted me to open the door. I was travelling alone in that compartment, and I had heard that dacoities . take place round about that region. So, I did not open the door, I pulled the chain, because I felt that I must have the persons hanging outside my compartment removed from there, I was afraid they might be able to open the door from outside by some device

[Dr. Sushila Nayar]

having read about Shri Gadgil's experience in the past where the compartment was opened from outside. I hing on to the chain with all my might, but the train just did not stop.

Shri Raghunath Singh: What others have said is quite the reverse.

Dr. Sushila Nayar: Obviously, the chain must have been defective. So, I spent the night sitting up, I could What would not sleep afterwards. have happened if somebody had really managed to open the door? By the time I got to Mathura, I found that it was a harmless crowd consisting of people who were coming to Delhi to see the Republic Day celebrations; and I could relax. But the fact remains that if I had needed to stop the train, I could not have done it. These are serious matters. Something should be done to maintain all the facilities in good condition, and they should be looked carefully after.

A few weeks ago, I travelled Allahabad with the ashes of Devdas Gandhi, and we all travelled in third class. The pipes of the washbasins were arranged in such a way that the dirty water with the spitting and other dirty things spread in the whole of the bath-room. If any of the officers had ever travelled in those trains, they would have seen to it that six inches more of the drain pipe took that dirty water right down outside and did not soil the whole of the bath room floor. These are some of the little things that need looking into and would make a big difference to the passengers.

The comforts of the third class passengers are something that must be carefully attended to. I know that ipany improvements have been made but they are not enough. Look at the earnings that come from third class fares, as compared with those from the other classes. While I am on this point, I would like to say that I am very glad that we have abolished the

old first class, and the old second class is now the first class; thus, we have abolished one class. I wish we would eliminate atleast one more class, and have only two classes for ordinary travel, as is the care in America and in many other countries, one class for day travel and another for night travel where people can sleep. That would be more in keeping with our talk of socialist pattern of society.

Talking of air-conditioned class, I wish to point out that the Deluxe trains that have been started-I do not know on whose advice they were started-the seating facilities are not at all comfortable. It is all right to sit on seats like those in an aeroplane where the journey is only for three or four hours. But to expect people to sit up in those seats for twenty-four hours on the long-distance trains is too much. I know, very often people do not have even room for sitting in third class compartments, and so, one might say that at any rate they can sit comfortably But in actual practice in ordinary third class from time to time, there is a little more space, and people make a little space for one another so that they can lie down for an hour or two by turns. But in these Deluxe trains, even if the train is empty nobody can lie down and relax. I wish instead of the Deluxe trains we had more comfortable third class travel trains like the Junta trains which are very good, and of which more are desirable.

We have been hearing a good deal about the need for cutting down expenditure, and also how the expenditure on the railways has on the other hand been increasing. The continuous increase of staff is something that needs very careful looking-into. The staff seem to just go on multiplying itself in every department. If there is a careful analysis of the work done by every body, that would not happen. I am not suggesting to the Railway Minister that there should be retrenchment, but

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I would suggest that one hour be kept aside in every place for the education of the staff by the senior people who are more educated. It is not necessary to have special teachers. The senior people can do it. I wish the education of the staff would en-gage more attention of everybody.

Similarly, there is the question of certain facilities provided for the staff for instance, education, to which an Member has referred already and facilities for medical care.

I would like to say something about the latter. There are railway hospitals in many places. In the bigger places, there are railway hospitals that are quite good and there are also general hospitals that quite are good. But the conditions in the small railway dispensaries are miserable. Instead of having separate railway dispensaries, apart from general dispensaries, if the railways would contribute so much per capita to the general dispensaries, the standard would improve and better service could be given to the railwaymen as well as other people. So I would suggest that something should be done in order to co-ordinate the medical services so as to have better efficiency and better service.

With regard to corruption, the Report of the Kripalani Inquiry Committee is there. I do not know how much action has been taken on that. I do not have the time to go into it. But I do wish to say this, that somehow our Government is in the habit of appointing one inquiry committee after another. Their reports are submitted after considerable amount of work and those reports are just put on the shelf or are very superficially examined. The recommendations are not fully implemented to really justify the labours of those working on the inquiry committees, and the expense incurred on that account.

I now want to make two small points. One relates to the promise of a ring railway round Delhi. This promise is of very long standing. I was Minister of Transport in Delhi three years ago. At that time, I went round with some railway officials and there was a certain amount of exploration done. I wish something is done to implement that scheme because transport conditions of the capital are really very bad and this causes a lot of hardship.

General Discussion

The second relates to my constituency Jhansi. There is a railway colony there which is all inhabited by railwaymen. There is neither electricity nor water supply in that colony. At the moment, there is a proposal of a joint scheme for the military, civil and railway authorities to make a contribution and bring water from the nearby river Betwa for the people of the colony Babina military station and everybody else. I hope the Railway Ministry will expedite action on that scheme as well as for the electrification of the colony.

Shri Bimal Ghose: As will have become evident, from speeches made by hon. Members, what is uppermost in the public mind today is this matter of recurring railway accidents. I do not intend to dilate on this issue except to say that what Shri Barrow said this afternoon will only increase public apprehension, because he said that railway drivers and firemen are not properly trained. What one should take serious note of is the fact that the public is beginning to wonder as to whether now-a-days it is safe to travel in the railways. It is a very serious matter. The explanation the hon. Minister gave, namely, failure of the human element, which he held partly responsible for these accidents. is most unsatisfying because the question arises as to why there should be so much more failure of the human element today, than was the case in former times. I feel that the ordimary statutory inquiry will not allay public apprehension in this matter and a very thorough investigation into this matter should be undertaken. Further, ř

the Railway Minister should arrange for an early discussion of this whole question in this House so that public apprehension might be allayed.

A problem which is equally, if not more, serious is that of the capacity of the railways to move goods that would originate during the Second Plan. It is now common ground between ourselves, the Railway Minister and, I believe, also the Planning Commission, that the railways will not be able to move all the traffic that will originate during the Second Plan period. A provision was made for carrying an additional tonnage of 47 million. Now that would surely be found to be very inadequate because the railways have already provided for by the end of the third year to move 31 million additional tons, leaving only 16 million tons for the next two years. That will not meet the needs of the dynamics of the Indian economy today. I am told the Railway Minister has gone to the Planning Commission for more funds. The former Railway Minister stated that if there was need for more funds, the Planning Commission would favourably consider that proposition, and he implied that the Commission would give the money. I would like to know whether the Railway Minister has got any assurance from the Planning Commission that they will sanction more than Rs. 1,125 crores.

The second point is this: the Railway Minister said last year that even to attain the physical target that was included in the Second Plan, he would require Rs. 100 crores more. Is this amount of Rs. 100 crores to come from the 124 per cent. additional surcharge that has been introduced-6; per cent. at first and another 61 per cent. imposed last year? Even if the additional fund is coming, have the Planning Commission agreed that that will be made available for the purpose of the railways' plan? Even if thereafter, the recommendations of the Mudaliar Committee are accepted in regard to increase in railway fares and

freight, will the additional funds that: will come to the railways be given for purposes of any expansion planthat the railways may want to put through? What is the opinion of the Planning Commission in that regard?

Secondly, we have to consider whether even if more funds are made available, these will be of any use sofar as the Second Plan is concerned, because the Railway Minister himself stated in the other House that development schemes in connection with increasing the line capacity or improving marshalling yards have not as yet been completed and the effect will be felt only later on. So that even if we start any new schemes now, the effect will, in all likelihood, be felt only in the third Plan.

Then there is also the question asto whether even if the monies are available, railways have the wherewithal in regard to materials and organisation to implement the schemes that they might want to take up? I believe that this question was alsoraised by the World Bank Mission when it came here and that it expressed its doubt as to whether even if all the monies were available and the materials were available, the railways will have the organisation to implement all the schemes. I should like to know what the Railway Minister has to say on that.

If it should become evident that wecannot implement new schemes, then the only way m which there can be any possibility of carrying more trafficis by improving operational efficiency. Now, here I must congratulate the Railway Minister and the Indian railways on the fact that they are carrying more goods. But that also is partly due, as the Mudaliar Committee has pointed out, to the acute shortage in wagon space, which is probably responsible for better wagon loadings as had happened during wartime. Certain indices have certainly become better, but certain others have deteriorated. The Railway Minister has been trying to explain away this

deterioration this year as he did last year. But I am afraid he has not been able to satisfy any hon. Member, particularly in regard to engine mileage which, as he said, was due to the reduction in goods train speed.

Now, density of traffic has increased. That is agreed. But as an hon. Member pointed out in the other House, there are railways where both density and speed have increased. Then the Railway Minister said that he had taken the average. But in regard to certain other indices, he did not take the average. He was referring to particular railways. I believe it was to some index in the metre gauge trains that he was referring: that was done only in relation to the North-Eastern Railway and Central Railway But he did not take the average there. So, it does really satisfy Members if different criteria are used to explain different deficiencies. The point is that in July 1956, before the National Railway Users' Consultative Council, the Railway Board gave certain targets of improvements in efficiency. And, with regard to engine mileage, they said that they expected that the target could be increased from 94 to 100 in broad gauge and from 85 to 90 in the metre gauge in regard to goods trains. I ask, if in July 1956, when the traffic density was already there, the Railway Board felt that the performance could be improved in this fashion, then, why has it not improved. What has stood in the way? If they felt that the performance could not be increased, why did they give these figures in July .1956?

It will not be sufficient to compare our performances with the performances of foreign railways and say that our performances compare very favourably and be satisfied with that. I believe when the World Bank Team came here, they said that there was a lot of scope for introducing improve-

ments in the operational efficiency of the Railways. They said:

"We urge every effort be made to improve the operating efficiency of the Railways for which there is apparently still considerable scope."

And the Team went on to add:

"We believe sufficient results could be achieved in the Railways during the Second Five Year Plan by the adoption of more efficient and up-to-date methods of operation."

If that is so, why is it that certain indices are deteriorating? If they did not, then, certainly, we would have been able to carry more goods.

I believe that when the Second Five Year Plan was framed, the Railways had estimated that there would be a 10 per cent. improvement in efficiency. I should like to know what has been the percentage of improvement of efficiency up till now and what they expect to be the improvement that they would be able to achieve by the end of the Second Five Year Plan.

16.33 hrs.

[MR. SPEAKER in the Chair]

There is only one other matter which I should like to refer and that is with regard to fuel consumption. The cost of fuel that is consumed in the Railways is increasing; and fuel consumption accounts for about 20 per cent. of the total railway expenditure. This is, therefore, a very important matter. There have been many committees. There was the Driver Committee and there were recommendations by expert committees. I believe the Technical Team of American Experts, Messrs Sanderson and Party also had something to say about motive power or efficiency being improved. I want to know why the hon. Minister feels that there should be another committee to go into this question. He said in the Budget speech that as the need for conservation of high-grade coal is of great importance in the national interests, and therefore he has set up a small committee including representatives of different departments to go into this question.

This matter has been so thoroughly studied both by the Driver Committee and thereafter by the Estimates Committee and by the Efficiency Bureau that I do not think that any new facts will emerge. The facts are there now. It is a question of taking decision.

Incidentally, it is unfortunate that although the Efficiency Bureau has studied this question, reports of the Efficiency Bureau are not given to us. They are not even placed in the Library. I do not know why they should be treated as secret, because they have a bearing on railway operational efficiency. Certainly, Members would profit by studying these reports. I should make a request to the hon. Minister that reports published or prepared by the Efficiency Bureau should be made available to Members or at least copies should be placed in the Library.

I find also that in the Annual Report it is stated that the future railway requirements of high grade coking and non-coking coal were brought to the notice of the Requirements and Utilisation Committee. I do not understand this because, as the hon. Minister himself knows, the Railways will gradually have to reduce their dependence on high-grade coking coal. That will be required for the steel plants. If it materialises that the two steel plants at Bhilai and Rourkela go into production this year-which probably will not happen-then, the Railways cannot have this high-grade coking coal. So, how are the Railways going to tackle that? Even if the steel plants are not set up, I believe the coke-oven plants will be ready and this high-grade coal will have to be supplied to them.

There are two questions that I would: like to ask the Railway Minister in this connection. The first is that if this high-grade coking coal is not available, then, probably, the Railways will have no other alternative but togo in for washing coals-low-grade coal. Have they made any arrangement for washing low-grade coals? Even if they come to a decision, they will take one or two years before washeries can be set up and washed coals made available for the Railways. Unless such an arrangement is made. the Railways will have no other alternative but to spend much more on fuel and also to have low operating efficiency, because ordinary coal will not give that much of power to the locomotives.

The second question is bound upwith the other and it points to the necessity of having more dieselisation, at least for shunting work, and for more electrification. What are Railways thinking about matters? If they feel that there should be more dieselisation and electrification, are they arranging for the construction of diesel and electric locomotives m this country? always be said that we have not got enough foreign exchange and if we have all the time to depend on imports from abroad, we cannot take to dieselisation and electrification Therefore. it becomes necessary to arrange for the manufacture of these types of locomotives for the Railways, in India as early as possible.

I hope the hon. Railway Minister will give thought to some of these problems that we Members have raised here. Unfortunately, one has sometimes a feeling, an unhappy feeling, that the hon. Minister is too much impressed with what he regards as the signal achievements of the Railways. It is to be hoped that he will have a fuller appreciation of the heavy responsibility that devolves upon him for providing an adequate and safe transport service, adequate

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for the purposes of the Plan and safe those who have to patronise it.

Mr. Speaker: Shri Mool Chand Jain.

Shri Raghunath Singh rose-

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Mr. Speaker: I will call Shri Raghunath Singh next The Deputy-Speaker wanted to call him; but he was absent.

भी मृ० चं० जैन (कैयल) : स्पीकर साहब, दो दिन से इस सदन में एक ऐसे महकमे के बारे में बहस हो रही है, जिस की सालाना भामदनी व खर्चा तकरीबन ४०० करोड रुपया है। यह एक ऐसा महकमा है, जिस की भामदनी हमारे देश की मुख्तलिफ स्टेटस के बजट्स से कई गना है-पजाब के सालाना बजट से १० गुना है, काश्मीर वे: बजट से ४० गुना है भौर जो बड़े बड़े प्रदेश है---राजस्थान, यू० पी० वर्गरह, उन में से भी किसी से दस गुना है, किसी से भ्राठ गुना है भौर किसी से छ. गुना है। ऐसे महकमे के म्ताल्लिक दस मिनट में टीका टिप्पणी करना काफी मुश्किल है, फिर्न भी हम ने यह देखना है कि पिछले साल में इस महकमें ने इस सदन के सामने ग्रपना जो हिसाब दिया है, वह तारीफ क काबिल है या नुक्ता-चीनी के काबिल । कई माननीय सदस्यों ने इस की तारीफ के पुल बाधे हैं और कइयो ने इस की बड़ी सस्त नुक्ताचीनी की है में उन मेम्बरान में में ह, जो कि भ्रच्छी बातो की तारीफ करते है भीर जो बाते रह गई है या जिन की तरफ ध्यान नही दिया गया है या जो खराब है, उन दे बारे में सजस्वान देते हैं।

श्चाखिर कौन सी कसौटी है इस बजट स्टेटमेट को परखने के लिए। स्पीकर माहब, में चार नुक्ता-ए-निगाह से इस बजट का परखना चाहता हू। पहली कसौटी तो यह है कि हम मैंकड फाइव -श्चर प्लैन क तीमरे साल में दाखिल हो रहे हैं, तो क्या यह ४०० करोड रुपये का बजट सैंकड फाइय ईंग्नर प्लैन के तीसरे साल की जो रेक्वायरमेंट्स हैं, उन को पूरा करता है। Shri Assar (Ratnagiri): Sir, on a point of order, there is no quorum at all.

Mr. Speaker: Treat this also as lunch hour or tea hour.

Sardar A. S. Saigal (Janjgur): All have gone for tea.

Mr. Speaker: Let the Bell be rung—Now there is quorum.

The hon. Member may now proceed.

भी मू० चं० चैन . में यह मर्ज कर रहा या कि बजट को परखने के लिये कि माया यह काबिले तारीफ है या नहीं कौन कौन सी कसौटिया हं। पहली कसौटी यह है कि दूसरे प्लान के तीसरे साल में मजमूई तौर पर जो तकाजा रेलवे से किया जाता है, उस तकाजे को वह पूरा करती है या नहीं। मुझे खुशी है कि इस कसौटी पर यह रेलवे बजट पूरा उतरता है।

जहा तक गुड्स ट्रेफिक का तालुल्क है १२४ मिलियन टन से बढ़ा कर १४५ मिलियन टन तक ले जाने का यतन किया गया है। इसी तरह से पेसजर ट्रेफिक की बात है। वह भी काफी उत्साहर हंक है। जहा तक सैल्फ सिफ शंसी का ताल्लुक है रेल वे को वैगस, को चिम, एजिस, लो को मोटिक्स इत्यादि की काफी मात्रा में आवश्यकता पड़ती है। अरबो रूपये का समान हम बाहर से मगाया करते थे। अब काफी हद तक हम इस सामान को देश के मीतर ही बनाने लग गये है। मुझे यह देख कर खुशी होती है कि ७०-८० फीसदी सामान अपने देश के अन्दर ही बनने लग गया है। आशा है जलदी ही सारे सामान भी बनने लगे थे।

इसके बाद दूसरी कमौटी जिस पर में रेलवे बजट को परखना चाहता हू यह है कि भाया जो भादमें हमने अपने सामने रखा है, सोशलिस्टिक पैटनं भाव सोसाइटी का,

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[ब्री मू० चं० जैन]

उसको यह बजट पूरा करता है या नहीं। इस विशाल महकमे पर हम ४०० करोड रुपया सालाना सर्च करते है । जो काम पिखले साल में हमा है, इस साल में उसे भौर भी बढाया जायेगा । मुझे खुशी है कि कई एसपैक्ट्स में हमने नुमाया तरक्की की है। हमने खाडे कर्मचा रयो को कई महलि ते दी है भीर उनका महगाई भलाऊस बढ़ाई है। इस साल के बजट में उनके लिये चार पाच करोड रूपया भीर रख दिया गया है। पाच रुपये जो हमने छोटे कर्मचारियो के दढाये है उससे तकरीदन दस लाख कर्मचारियो को फायादा हुन्ना है। प्राविडेट फट के बजाय पेशन रूल्स लागु कर दिये गये है। उसके भ्रलावा चौथी श्रेणी के जो कर्मचारी है उनकी प्रोमोशन का सवाल एक बहुत टेढा सवाल था भीर मैं ऐसा महसुस करता ह कि इसको टैकल करना बहुत मुशकिल था । मै अपने तजुर्बे से श्रापको बतलाना चाहता ह कि जो बडे श्रफसर होते हैं वे कुछ ऐसे तबको से ताल्लक रखते है मैं मानता ह कि मैं सख्त बात कह रहा ह कि उनकी हमदर्दी तीसरी भीर चौथी श्रेणी के कर्मचारियों के प्रति कम होती है। बहुत बार यह लोग मिनिस्टर्स वगैरह को भी मजबूर कर देते हैं कि वे भी भगर इन लोगो के लिये कुछ करना चाहते है तो न करे। कई तरह की ग्रडचने डाल दी जाती है। कभी कह दिया जाता है कि फडस नहीं है भौर कभी कोई भीर बहाना लगा दिया जाता है भीर कह दिया जाता है कि इससे कई डिफिक्लटीज पेश आयेगी मगर मुझे जुशी है कि पहली मई म रेलवे मिनिस्टर साहब ने एक वक्तव्य में यह यकीन दिलाया था कि एक कमेटी मुकर्रर होगी। अब वह कमेटी मुकरॅर हो गई है और उसकी रिपोर्ट भाने पर भागे विचार होगा भौर किन किन दिशाओं में चौथी तथा तीसरी श्रेणी के कर्मचारियों को प्रोमोशन दी जा सकती है. पर गौर होगा। मै नही जानता कि झभी तक कमेटी की रिपोर्ट बाई है या नहीं । लेकिन में इतना भवश्य कह सकता हं कि कोशिश की गई है कि कर्मचारियों की शिकायतों को दूर किया जाए और मुझे यकीन है कि जितने भी एवेन्य्स झाफ प्रोमोशन हैं उनको भच्छी तरह से देखा जाएगा भीर इनकी तीसरी भौर इसरी श्रेणियो की प्रामोशन का परामौका दिया जाएगा। जितने भी एवेन्यस है उनको भीपन किया जाए भीर उन लोगो को तरिक्कया दी जाय।

इसके दाद मैडिकल फैसिलिटीज की तरफ मै ब्राता हु। मुझे यह सुन कर ताज्जुब होता था कि जो तीन तीन धौर चार चार हजार रूपया माहवार तनस्वाह पाते है उनको तमाम की तमाम मैडिकन फैसिलिटीज मिली हई है लेकिन जो तीसरी भौर चौथी श्रेणी के कर्मचारी है उनको इनमे विवत रखा गया था। खशी की बात है कि इस क्जट मे रेलवे मिनिस्टर साहब ने इस बात का एलान किया है कि तमाम एकावटे जो चतूर्थ भौर तीसरी श्रेणी के कर्मचारियो के रास्ते में थी, उनको हटा दिया गया है भौर वे तमाम फैमिलिटीज जो किसी भी रेलवे कर्मचारी को मिली हुई है, उनको भी मिलगी ।

इस सब से पता चलता है कि लो पेड एम्पलायीज के लिये काफी कुछ किया गया है भीर में उम्मीद करता हू कि ग्रागे चलकर भौर भी जितनी सहलियत दो जा मकती है दी जायेगी।

समाजवादी समाज के ढग से साचने के साथ नैशनेलाइजेशन का भी सवाल है। गालिबन पिछले सैशन मे या उससे पिछले में यह कहा गया था कि टेल्को को नैशनलाइज किया जाए और एक बहुत स्ट्राग केस भी बनाया गया था। इस कम्पनी मे १०-१२ करोड रुपये में से द-१० करोड़ रुपये गवर्नमेंट माफ इंडिया के हैं। जब ऐसी बात है तो स्या वजह है कि उसको नैशनलाइज नहीं किया जाता है? अगर नैशलाइज कर दिया आप तो जो इंजिन वहां तैयार होते है उनकी कीमत भी वट जाएगी धौर मुनाफा भी गवर्गमेंट को काफी होगा भौर उस मुनाफे को गवर्गमेंट प्लान को पूरा करने में सर्च कर सकती है?

इस के साथ ही साथ जहा तक लाइट रेलवेज का ताल्लुक है ४०० मील ऐसी रेले है जो नेशनेलाइज नहीं हुई है और जिन की कम्पनीज मालिक है। मैं जानता ह कि भगर उन के नैशने नाइज करने की माग की जायेगी ता यह नहा जायेगा कि जो रुपया उन को मद्मावजे के तौर पर दैना है उस रुपये का उपयोग हम नई रेलवे लाइन बनाने पर कर सकते हैं। इस दलील में कुछ वजन है, इस को में मानता ह। लेकिन इस का नतीजा यह हाता है कि उन कम्पनियों के मालिकों के सिर पर ानिपाउनेश की एक नलबार लटकती रहता है भीर वे पब्लिक को काई एमिनिटो अनही दते ह अपने म्लाजिमा का कोई सहलियने नहीं देते हैं जिस की वजह मे सब को परेशानी का सामना करना पड़ना है। उन की इजिन और काचिम इतनी निकम्मी हालत में हाते हैं कि कोई ठिजाना नहीं। चिक उन का नेशनेलाइज्ञान वा उर रहता है इस वास्ने वे काई इम्ध्रवमेटम नही करते ह। मैं पजाब के बारे में जानता ह। वहा पर मोटर ट्रास्पार्टका नैशनेलाइजेशन करने का सवास है जो कि पडिंग है। वहां के ट्रास्पोर्ट झाप्रेटर्स को हर वक्त इस बान का डर रहता है कि क्या पता वब नैशनेलाइज मोटर यातायात का कर दिया जायेगा भीर इस वास्ते सहलियते देने से काई फायदा नहीं है। यही बात उन कम्पनियों के भालिकों की है। इस वास्ते हर लिहाज से यह जरूरी है कि उन कम्पनीज को नैशनेलाइज कर दिया जाये। यह चीज एम्पलाइज के न्क्ते नजर से, पब्लिक के नुक्ते-नजर से तथ। पब्लिक फड के मक्तेनजर से सही उतरती है।

तीसरी चीज में यह कहना चाहता हू : कि झडर डिवेलेप्ड तथा वैकवडं एरियाज के लिये जो इंतिजामात किये गये हैं क्या वे सोधलिस्टिक पैर्टन माफ सोहाइटी के घ्येय के भनुकूल हैं ? श्री भशोक मेहता साहब ने कहा है कि, गगा के एक तरफ बडी सहलियते हैं भीर दूसरी तरफ कुछ भी सहुलियतें मुहैया नहीं हैं। में पजाब में सतलुज का हवाला देना चाहता हु। उस के एक तरफ ता काफो सहिलयते है भीर दूसरी तरफ बहुत कम है। इस तरफ से जो इलाके है वहा पर लडाई के जमाने में कुछ लाइने डिसमैटल कर दो गई थी जिन को भ्राज तक रेस्टोर नही किया गया है। मझे दुख है कि रोहतक पानीपत का नम्बर सब से बाद में श्राया है। मुझे ख्री है कि वाजनेयी जी भी ने इस रेलवे लाइन का जिक क्या है। सिर्फं ग्हाना रोहतक लाइन ही नहीं है बल्कि गोहाना में पानीपत तक मारी डिसमेटल हई थी। बाकी दूसरी जगहो पर सब बन गई है लेकिन सब से बाद उस का नम्बर ब्राया है भौर काम भी ब्राहिस्ता शाहिस्ता हो रहा है। में चाहता हु कि यह लाइन सिर्फ गृहाना तक ही न रहे बल्कि पानीपन तक वनाई जावे।

महक्मे के बड़े कर्मचारियों का जहां तक ताल्ल्क है मुझे स्रकेले को ही गिकायत नही है ब्रोरो का भी है कि उन की चिट्टियों के जवाब नहीं दिये जाने हैं। इस चीज का मुझ तलख तजुर्बा है। मै पजाबी धरीम्बली का भैम्बर रह चुका हू भौर मैं चिट्टियो के उत्तरो के बारे में काफी तजुर्वा कर चुका हु। चिट्टियो को एकनालिज तो कर दिया जाता है मौर उस के बाद कह दिया जाता है कि महकमे म रिपोर्ट ले कर जवाब दिया जायेगा लेकिन उस के बाद जवाब बहुत कम दिया जाता है। जनाब स्पीकर साहब, मं ने एक लिस्ट बनाई है उन चिट्टियो की जो कि मैं ने लिखी है भीर जिन का अभी तक कोई उत्तर मझे नही मिला है। इन का एकनालिज तो कर दिया गया लेकिन उस के बाद मुझे पता नही एक को छोड कर इन का क्या बना है। इन पर ग्राज तक कोई ऐक्शन लिया गया प्रतीत नहीं होता है। एक चिट्ठी में ने जुलाई में लिखी, 2817

फिर सितम्बर में लिखी भीर उस के बाद जनवरी में लिखी। थर्ड क्लास स्लीपिग कोचिज हमें दिखाई गई थीं रेसवे के बड़े प्रफसरान के जरिये भीर उन के बारे में मैं ने लिख कर सजैशंस भेजे थे भीर बताया था कि क्या क्या इम्प्रवमेंट होनी चाहियें। धगर उन को मंजूर कर लिया जावे तो लाखों रुपयों का फायदा रेसवे को हो सकता है। में नही जानता कि भाया वह बिट्ठी पहुंची या नही लेकिन में प्रिज्यूम करता हं कि वह जरूर पहुंची होगी। लेकिन भाज तक उस का कोई जवाब नही भाया। मझे तो ऐसा मालूम पड़ता है कि बड़े झफसरों में एक खास किस्म की एरोगेस (arrogance) है। वक्त पर वे काम नही करते है।

हम अपने देश में ग्रो मोर फूड का नारा लगाते हं भीर कहते है कि पैदावार बढाई जानी चाहिये। रेलवे का भी इस से कुछ हद तक ताल्ल्क है। उस का ताल्ल्क नहर के महकमे से उस वक्त पडता है जब रेलवे लाइन के नीचे नहरें या रजवाहे के पूल बनाने होते है । इस तरह के कोई केसिस रेलवे के पास रेफर होते है लेकिन इन को टैकल नही किया जाता है, किमी प्रकार का कोम्रार्डिनेशन नही होता है। रेल के नीचे से पुल बने, कैसे बने, कुछ नही बताया जाता है। में समझता हूं कि कोद्यार्डिनेशन चुकि नही है, इस वास्ते ऐसा होता है। इस का नतीजा यह होता है कि बेचारे किसान रोते रहते हैं भौर चिल्लाते रहते है लेकिन रेलवे लाइन के नीचे से उन का खाला नहीं गुजरने दिया जाता बहुत देर लगाते हैं। इसी तरह से रेलवे के महक्रमें का सडक के महक्तमे से ताल्लुक पडता है। सड़के बनवाना स्टेटस की जिम्मेवारी है ग्रगर सड़क रेलवे लाइन को cross करे, तो crossing में बहत देर लगाते हं। इस बारे में काई कांग्रोटिनेशन नहीं है ग्रीर बहुत ज्यादा दिक्कत का सामना करना पडता है। रेलवे डिपार्टमेट न मड़क वालां की परवा करता है धौर न नहर वालो की। घगर धाप ग्रो मोर फुड

की मृहिम को तेज करना चाहते हैं और चाहते हैं कि इसके कंकीट रिजल्टस निकले तो आप की कोभोडिनेट करना होगा। इस के लिये भाष कोमोडिनेटिग एजेंसी बनाये या कुछ भीर करें, कोम्रोडिंनेशन भवश्य होना चाहिये। मेकिन में इतना प्रवश्य कह सकता है कि इस चीज की बड़ी भारी शिकायत है और इस को दूर किया जाना चाहिये। बैकवर्ड ऐरियाज के लिए मैं कुछ सुझाव देना चाहता है भाशा है इन पर हमारे रेलवे मंत्री महोदय भौर रेलवे मंत्रालय गम्मीरता से विचार करेगे।

General Discussion

जहां तक कुरुक्षेत्र पहवा की नई रेख लाइन बनाने का सवाल है यह खुशी की बात है कि इस नई लाइन का सर्वे कराने का बजट में जिन्न ग्राया है। पहवा एक प्रसिद्ध तीर्थ स्थान है भीर इस नाते यह कुरुक्षेत्र पहवा नई रेलवे लाइन बनाई जानी चाहिये। इस के म्रतिरिक्त कुरुक्षेत्र नरवाना लाइन पर बड़ी भीड़ रहती है भौर वहा पर २४ घंटे में केवल दो ट्रेन माती जाती है भौर वहा पर भौर टेन चलाई जानी चाहिये। इसी तरह से पानीपत जीद लाइन पर भी बड़ी भीड़ रहती है भीर वहा पर भी दो ही टेन चलती है। वहां पर भी भीर रेलगाडिया चलाई जानी चाहिये। सतल्ज के पार प्राप ने कई ट्रेने जारी कर दी है लेकिन सत्तलुज के इस पार हिन्दी स्पीकिंग एरिया में भ्रन-डेवलप्ड एरिया में भी श्राप को रेलगाडियों की प्रतिरिक्त व्यवस्था करनी चाहिये। भ्रब पानीपत जीद लाइन पर बहुत काफ़ी भीड़ **्हती है भीर केवल दो रेलगाड़ी चलती** है। मैं ने रेलवे मत्री को चिट्ठी लिख कर भेजी कि उस लाइन पर एक धादमी कट कर मर गया और किसी एथारिटी ने उस की खबर नहीं ली। पिछले पाड पंडारे के मेले के प्रवसर पर में उस ट्रेन में सफ़र कर रहा था श्रीर में ने ख्द श्रपनी श्रांखों से देखा कि बहुत से भूसाफ़िर डिब्बो की छतों

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्पर चढ़ कर सफ़र कर रहे ये और जब मैं ने उन की तवज्जह इस घोर दिलाई तो उन्हों ने मुझे यह फ़ीगर्स दीं कि उस स्टेशन से कुल १४०१ बादमियों की टिकटों की बुकिंग हुई है। अब काफ़ी तादाद ऐसे लोगों की रही होगी जोकि बगैर टिकट सफ़र कर रहे थे भीर उन को टिकट न मिलने से टिकटलैस ट्रैवल से पबलिक एक्सचैकर को काफ़ी नक़सान पहुंचा भीर इस पवलिक एक्सबैकर में घाटे के लिये कौन जिम्मेदार है ? श्रव यह कहां का इंसाफ़ है कि जो डेवलप्ड एरियाज है वहां पर एलेक्ट्रिफ़िकेशन भी हो जाय भीर डबल ट्रैक (Track) भी हो जाय भीर जो वैकवर्ड एरियाज हों उन की ऐसी हालत हो ? मै चाहुंगा कि रोहतक गोहाना लाइन जो सैंक्शन हुई है वह धीरे धीरे बन रही है उस की रफ्तार तेज होनी चाहिये। इसी तरह से गोहाना

से पानीपत की जो लाइन बाक़ी है उस को भी सैक्शन (sanction) किया जाये।

ग्रब मुझे थोड़ा सा रैवेन्यू की बाबत मर्ज करना है। पिछले तीन, चार साल से जनरल रैवेन्युज से डेवलपमेट फ़ंड में २०, २५ करोड़ रुपये दिये जाते है। ग्रब की दफ़ा २७ करोड के क़रीब डेवलपमेट फ़ंड में दिया गया है जोकि मेरी समझ में बहुत थोड़ा है। मैं मानता हं कि डेवलपमेट फ़ड में पहले से भ्रब ५, ६ करोड़ की एनकीख हुई है ग्रीर २७ करोड़ डेवलपमेट फ़ंड में दिखाया गया है लेकिन मेरी समझ मे यह भी बहुत कम है भीर भगर रेलवे एडिम-निस्ट्रेशन प्रच्छी तरह से काम करे तो यह रक़म कम से कम ५० करोड़ रुपये हो सकती है। जिस डिपार्टमेट पर ४०० करोड़ रुपये का खर्च हो वह डेवलपमेट फ़ंड मे सेट्रल रेवेन्युज से सिर्फ २८ करोड़ रुपया ही दें तो यह रक्तम बहुत कम है।

यह बड़ी खुशी की बात है कि पिछले साल के मुकाबले धब की साल रेलवेज पर चोरी मौर लौस के साढ़े १३ हजार क्लेम्स

कम हैं लेकिन इतने ही से हमें संतोष नहीं कर लेमा चाहिये क्योंकि यह कौमन नौलिज (Common knowledge) है कि सभी भी करोड़ों रुपये की रेलवेज में चोरी टिकट-नैस ट्रैवलिंग लीस भीर डैमेज की शक्त में होती है भौर हम को यह देखना चाहिये कि हम इस पबलिक लौस को किस तरह से 🗪 कर सकते हैं भीर बन्द कर सकते हैं भौर उस के लिये भावश्यक कदम शीध उठाये जाने चाहियें । गुड्स ट्रेन्स में चोरियों भीर टिकटलैस ट्रैवलिंग में पबलिक एक्सचैकर को करोड़ों रुपये की हानि होती है। बाचाय कृपालानी ने भी इस बारे में सरकार का घ्यान दिलाया है भौर स्पष्ट है कि ग्रगर हम इस को रोकने में ग्रीर कम करने में कामयाब हो जाते है तो बहुत काफ़ी रुपया जो माज चोरी चला जाता है वह हमारे जनरल रैवेन्युजं में भा सकेगा।

एक ग्रीर बात इसी सिलसिले में मैं यह कहना चाहता हूं और वह मेरी भालिरी बात होगी जिस को कि कह कर में बैठ जाऊंगा । ग्रभी पिछले साल हमारे रेलवे मंत्री महोदय ने मुडालियर कमेटी फेट एंड स्ट्रक्चर कमेटी बिठाई है और ग्रब की दफ़ा भी रेलवे मिनिस्टर महोदय ने उस का जिक किया है लेकिन मुझे भ्रफ़सोस के साथ यह कहना पड़ता है कि उस की रिपोर्ट एक साल पहले ग्रा चुकी है लेकिन ग्रभी तक रेलवे के ग्रफसरान उस पर विचार ही कर रहे हैं श्रीर उन का एग्जामिनेशन खत्म नही हो पाया है और मै पूछना चाहता हं कि अभी उस के एग्जामिनेशन में वे कितनी देर भीर लगायेंगे ? एक एक्सपर्ट कमेटी बैठती है भौर वह बैठ कर एक रिपोर्ट देती है तो मैं जानना चाहता हूं कि उस रिपोर्ट को एग्जामिन करने भीर उस की सिफारिशो को ग्रमल में लाने के लिये क्या एक साल का ग्रसा भी काफ़ी नहीं है ? एक डेमो-केटिक स्टेट घौर एक वेलफ़ेयर स्टेट में इस किस्म की सुस्ती मुनासिब नहीं है और यह

[श्री मृ० चं० जैन] शोमा नही वेता भीर में उम्मीद करता हं ्कि इस बारे में तत्काल कार्यवाही की वायेगी।

मंत्री महोदय ने रेलवे के छोटे मुलाजिमों को जो सहलियतें देने के लिये कहा है मैं उस का स्वागत करता हूं भौर उस के लिये मैं उन को मुबारकबाद देता हू। मुझे विश्वृती है कि जिन जिन खामियों की तरफ में ने अवज्जह दिलाई है उस की तरफ मत्री महोदय भ्रीर रेलवे मत्रालय का घ्यान जायेगा भौर उन को वे दूर करने की कोशिश करेगे।

ग्रध्यक्ष महोदय भी रचुनाथ सिंह यह देखा गया है कि प्रगर किसी चीज या मादमी की शिकायत ही शिकायत करते जाश्रो तो वह चीज या श्रादमी बिलकुल शिकायतमय दीखने लगता है और उस की बाइट साइड बिलकुल छिप जाती है भौर इसलिये में रेलवे मत्रालय ग्रीर मत्री महोदय की थोडी तारीफ भी करना चाहता ह।

हमारे रेलवे विभाग ने एफिशिएसी बढाने की दिशा में सराहनीय प्रयत्न किया है और वह इस मे प्रकट होता है कि ग्रगर काप सन् ४६, ४७ वे भ्राकडे देखे ता भ्राप को पता चल जायेगा कि एक वर्ष के ग्रन्दर ३० हजार अधिक आदिमियो को नौकरी दी गई ग्रीर ७४ लाख रुपया एक वर्ष नेः ग्रन्दर च्यादा खर्च किया गया है। ग्रगर एक्रेज निकाल कर देखा जाय तो ग्रीमतन् २२ इपये प्रति व्यक्ति का बेतन एक साल मे ज्यादा बढा है। ग्रब २२ म्पये प्रति व्यक्ति की तनस्वाह में एवेज इनकीज एक साल में शायद ही दुनिया में कही किमी विभाग मे किसी कर्मचारी की हुई हो। रेलवे विमाग ने भपने कर्मचारियो को इतनी सुविधायें दी हुई हैं जितनी कि शायद ही कही और किसी विभाग में कर्मचारियों को प्राप्त हो और यही वजह है कि कोई भी विद्यार्थी जो अच्छे डिविजन में इम्तिहान पास करता है उस की पहली पसन्द रेलवे सर्विस में जाने के लिये होती है क्योंकि रेलवे में मुलाजमत करने से उन को रहने के लिये घच्छे क्वाटर्स मिलते है लेकिन इस का एक दूसरा पहलू भी है उस का डाक साइड भी है भीर वह यह है कि एक तरफ तो हम दे बते हैं कि तीस हजार धादमी बढाये गये धौर २२ रुपये प्रति व्यक्ति की भौसतन तमस्वाह बढ़ी है लेकिन दूसरी तरफ़ है कि ग्राये दिन रेलवे में ऐक्सीडेंट्स की तादाद बढ़ती जाती है और जिस के कि बारे में बहुत से लोगों वे मंत्री महोदय ग्रीर सदन का घ्यान दिलाया है। मैं इस मौके पर उन दूर्घटनायों का जिक भीर उन की तफसील नही बताना चाहता लेकिन इतना जरूर कहना चाहुंगा कि जहा हम भ्रपने रेलवे कर्मचारियो को इतनी सुविधाये दे रहे है वहा यह भल नही जाना चाहिये कि श्राखिर वह सब पैसा हम को जनता से ही टिकट भ्रादि के रूप में मिलता है, भीर भ्रगर हमारे नेलवे कर्मचारी ठीक से काम नही करेगे तो वह दिन भी शीघ्र मा सकता है जब जनता रेलवे कर्मचारियो के खिलाफ ग्रपनी ग्रावाज ब्लन्द करे। हम देखते हैं कि सिगनल डाउन रहता है लेकिन ट्रेन नही चलती है। कही गार्ड साहब चाय पी रहे होते है तो कही कोई माहब पान खा रहे होते है। प्राखिर इस बारे में जाच कराई जाय कि यह ट्रेने लंट क्यो चलती हैं ? स्वय रेलवे मिनिस्टर तो रेलगाडिया चलाते नही है, काम तो उन के विभाग के कर्मचारियो को ही करना होगा ग्रीर जहा ३० हजार मधिक म्रादिमयो को नौकरी दी गई भौर २२ पये प्रति व्यक्ति की तनस्वाह मे भौसतन् वृद्धि की गई वहा यह देखना चरूरी हो जाता है कि रेलवे विभाग मे एफिशिएंसी बढ़े लेकिन यह बड़े खेद के साथ कहना पड़ता है कि कार्यक्षमता बढ़ने के बजाय दिनो दिन चौपट होती जा रही है भौर उस हासत

Statement re: Accident at the firing range at Ambala

में जनता जो टिकट सरीय कर रेसवे की धामयंगी करती है वह यह डिमांड कर सकती है कि जब हम इतना रुपया रेसवेज को देते हैं तो उस के एवज में हम को एफ़िशिएंसी भी मिलनी चाहिये।

दूसरी बात मुझे यह कहनी है कि रेलवेज के ऊपर जो कुछ खर्च किया जाता है वह तो ठीक किया जाता है लेकिन इनलैंड बाटरवेज की कोस्टल शिपिंग की जब तक तरक्की नहीं होगी तब तक रेलवेज के ऊपर जो बर्डन भाज पड़ा हुआ है वह कम नहीं हो सकेगा । कोस्टल शिपिग की तरक्क़ी कर के हम दरमसल प्रपनी रेलवेज को हैल्प करेंगे। भाज हर एक भादमी यही शिक।यत करता है कि रेलंं का काम स्लो है और यह भी मानी हुई बात है कि ग्रगर किसी ग्रादमी के ऊपर म्राप बहुत म्रधिक बोझा लाद देंगे तो वह चल नहीं सकेगा भीर वह बैठ जायेगा। माज हमारी रेलों पर बहुत मधिक बोझा हो गया है भौर जब तक हम उस बोझ को कम नहीं करेंगे तब तक हमारी नेलवेज का इंतजाम ठीक तौर से नहीं हो सथेगा । वह बोझा इस तरीक़े से कम हो सकता है कि कोस्टल शिपिंग की तरक्क़ी की जाय, इनलैंड वारटवेज की तरक्क़ी की जाय ताकि कोयला, लोहा भीर गेहं हम एक स्थान से इसरे स्थान तक तेजी से ढो सकें भीर ऐसा होने से हमें बहुत सुविधा मिलेगी भौर रेलवेज के ऊपर जो झाज बडंन है वह किसी कदर कम हो जायेगा।

17 hrs.

तीसरी बात मुझे यह कहनी है, जैसा कि
मूल चन्द जी वे कहा, कि उत्पादन में ऐपिकल्चर के उत्पादन में बहुत कमी पढ़ जाती
है। यह बात ठीक है। बहुत से स्वाद्धों में यह
है कि ट्यूबबेल बनते हैं। लेकिन धगर यह
ट्यूबबेल रेलवे लाइनों के बगल में बनते हैं
तो इसरी तरफ नाली के बाने में बहुत दिक्कत

वा होती है। में कहना चाहता हूं कि ंभी हमारे क्षेत्र में भाप गये थे, हम लोगों ने भाप के सामने इसे रक्का भीर भाप ने बड़ी सहानुमूर्ति-पूर्वक कहा कि इस का इन्तजाम होगा । जहां तक द्यूबवेल के वास्ते इस पार से उस पार एलेक्ट्रिल वायर ले जाने की भाव-ध्यकता है, या पुल बनाने की भावध्यकता है, भगर उस में भाप भिष्ठक से भिष्ठक सहल्यित देंगे, तो जो स्पया भाप देश के बाहर फूड के वास्ते भेजते हैं वह हमारे देश के भीतर ही काम भायेगा।

चौथी बात मुझे यह कहनी है कि हमारे बनारस में झाप रेलवे टूल फैक्ट्री बना रहे हैं। उस के वास्ते राष्ट्रपति जी गये और फ. डंडेरन स्टोन रक्खा। श्री लाल बहादुर शास्त्री भी गये। उन्हों ने कहा कि काकत-कारों के साथ कुछ भी अन्याय नहीं होगा। मरयू प्रसाद जी वहां गये थे, अपोर्जाशन के लोग भी गये थे। सब लोग थे और उन्हों ने देखा, आप को भी आक्चमं होगा, कि वह एक मिनिस्टर साहब अपनी जर्मान लगभग २३०० र० बीचे में बेचते हैं। लेकिन रेलवे ने जब उसी स्थान के सभीप ऐक्वायर किया तो १००० या १०० र० में लिया।

एक म.ननीय सबस्य : कहां वे मिनिस्टर हैं वह ?

श्री रधुन व सिंह : कही के मिनिस्टर हों, मैने तो एग्डाम्पल दी है ।

Mr. Speaker: The hon. Member may continue his speech tomorrow.

STATEMENT RE: ACCIDENT AT THE FIRING RANGE AT AMBALA

The Deputy Minister of Defence (Sardar Majithia): Government deeply regret to have to inform the Housethat an Officer, a Junior Commissioned Officer and an Other Rank were-

[Sardar Majithia]

:2825

Driver and another killed and a Other Rank injured in an explosion which took place in Naraingarh Ranges on the 22nd February 1958 at about 5-30 P.M.

Field firing practice is carried out every year at the above-mentioned range. This time after the firing exercise was over a party consisting of one Officer, one Junior Commissioned Officer and three Other Ranks of a Field Regiment had been detailed, in accordance with the Safety Regulations, to mark out the unexploded shells known as blinds in the Army. in Naraingarh Ranges near Ambala after a firing exercise had taken place. While in the process of marking the blinds, one blind is reported to have exploded resulting in the death of 2nd Lieut. C. A. Pathak, Jemadar Surat Singh, IDSM, and Operator, Wireless Artillery, Sukhcharan Singh and injuries to Driver Chanderbhan, and Operator, Wireless Artillery, Gur-·charan Singh.

The next-of-kin of the deceased were informed about the unfortunate accident immediately after its occurrence. Pensionary awards, in accordance with the rules, will be made in favour of the dependents of the deceased personnel promptly.

Government would like to pay their tribute in this House to the deceased ·Officers and the Other Rank who lost their lives in the course of duty in the service of the country. Although nothing will serve to replace the great grief of the bereaved, the sympathy of the Government and this House will, we hope, in some small measure, help to assuage the feelings of grief of the bereaved and be of some consolntion to the fellow officers and men who worked with them and feel their loss very deeply. We also hope that the next-of-kin and others bereaved will find the strength to make the readjustments imposed upon them by this unfortunate accident.

A Court of Enquiry in accordance with established Army Rules has been convened. No further particulars are available at present nor can they be given until the findings of the Court of Enquiry are received.

Mr. Speaker: This accident took place on the 22nd February. As far as possible, unless it occurred late last evening or only this morning, such statements may be made early in the day when the House is full.

Sardar Hukam Singh (Bhatinda): I was told that the hon. Minister had to go somewhere tomorrow.

Mr. Speaker: That is all right. The House now stands adjourned till 11 A.M. tomorrow.

17-04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, 28th February, 1958..

	[T	huraday, 27th	February, 1958]	
·ORA QU	L ANSWERS TO JESTIONS	OOLUMNS 2607—44	WRITTE ANSWERS TO QUESTIONS—contd.	
S.Q. No.	Subject		S.Q. Subject COLUMN No.	13
530	Bharat Sevak Samaj .	2607—II	559 Industrial Estate in Andhra Pradesh . 26	*
531	Peaceful uses of Atomic Energy	2611-12	560 Indian Trade Delegation to West Germany . 26	-
532	Shipping for Cement Import	2612—14	561 Displaced Persons from	,-
533	Foreign Exchange	261416	West Pakistan 26	-
534	Refugees in Lahore	-	562 Sivaraman Committee . 2651-	-
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U.S.	Q. Subject	COLUMNS	COLUMN
No.			with the Audited Ac- counts for the year 1955-
687 688	Government Purchases. Industrial Cooperatives	2669-70	57, under sub-section (1) of Section 639 of the
-	in Himachal Pradesh	2670-71	Companies Act, 1956.
689	Radio Sets	2671-72	(2) A copy of each of the following statements
690	Low Income Group Housing Scheme .	2672	showing the action taken
69 I	Export of Indian Films	2673	by the Government on various assurances,
692	Central Scheme in Punjab	2673	promises and under- takings given by Minis-
693	Transportation of Hu-		ters during the various
	man Labour	2673-74	sessions shown against each;—
694	Indian missing in Ka- rachi	2624	40.00
500	Pakistani Nationals .	2674 2674-75	(i) Supplementary Third Session, Statement No. II 1957 of Second Lok Sabha.
695	Conference of Chief	2674-7 5	Lok Sabha.
696	Ministers on East		
	Pakistan Di ^s placed		(ii) Supplementary Second Session, Statement No. VIII 1957 of Second
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697	Industries under Second Five Year Plan	2676	(iii) Supplementary First Session,
698	Cottage and Small Scale Industries .	2676-77	(iii) Supplementary First Session, StatementNo. IX 1957 of Second Lok Sabha
699	Supplies dropped in NEFA	2677	(iv) Supplementary Fifteenth Session,
700	Meeting of Partition Body	2677-78	Statement No. VIII 1957 of First Lok Sabha.
'70 I	Uranium Ore .	2678	
702	Madurai Ramnad	•	STATEMENT BY MINISTER 2689-90
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703	Passports	26-9-80	(Shri Krishna Menon) made
704	Cottage Industries	2680	a fur her statement regarding the explosion of ammunition
706	Textile Mills .	2680-81	wagons at a railway siding near
707	Employment Exchange	2681	Pathankot.
708	Trade with Tibet	2681	REPORT OF COMMITTEE
709	Tea Production	2681-82	ON ABSENCE OF MEM. BERS FROM THE SIT.
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711	C.P.W.D	2683	PRESENTED 2690
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come	he Speaker withheld his ent to the moving of two		ELECTION TO COMMITTEE 2690-91
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Raj Singh regarding the report-			bour (Shri Abid Ali) moved for the election of Member from among the Members of Lok
ed hunger strike by Shrimati Sudhabai Joshi in a Jail in Goa,			Sabha to be a member of the
	RS LAID ON THE TA	BLE 2688	Employees State Insurance Corporation,
T	he following papers were n the Table.:		The Motion was adopted.
(I) A copy of the Annual			RAILWAY BUDGET, 1958-59 2691-2824:
Report of the Hindustan Housing Factory (Private) Limited along			General Discussion on the Railway Budget continued,

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COLUMN

STATEMENT BY MINISTER

The Deputy Minister of Defence (Sardar Majithia) made a statement regarding the explosions at the Army Firing Range at Ambala on the 22nd February, 1958.

AGENDA FOR FRIDAY, 28TH FEBRUARY, 1958.

General discussion on the Relievely Buddyet, 1958-59.

AGENDA FOR FRIDAY, 28th FEBRUARY 1958—contd.

continued. Private Members motions and Resolutions. Presentation of the General Budget, 1958-59, and introduction of the following Bills—

- 1. The Finance Bill, 1958
- 2. The Gift-Tax Bill, 1958.
- 3. The Estate Duty (Amendment) Bill 1958.